Index to L. A. D. Vol. IV, Part IV 27 May-11 June 1924 B-LA

23 Index 10 THE LELEG. Assembly Debats voc IV Part It 27 May to 11 June 1924 P.L. SECON

INDEX

TO

THE LEGISLATIVE ASSEMBLY DEBATES

(Official Report)

Volume IV, Part IV

(27th May to 11th June 1924)

FIRST SESSION

OF THE

SECOND LEGISLATIVE ASSEMBLY, 1924





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Price Twelve Annas.

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Legislative Assembly.

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CONTENTS.

VOLUME IV, PART IV-27th May to 11th J	une	1924
---------------------------------------	-----	------

P.

	T HUE65.
Tuesday, 27th May, 1924-	
	2231
Members Sworn	2231-35
Questions and Answers	2236-50
	2250-50
Unstarred Questions and Answers	
Statements laid on the Table	2276
Statement re the Report of the Royal Commission on the	and the second second
Superior Services in India Governor General's Assent to Bills	2277-81
Governor General's Assent to Bills	2281
The Steel Industry (Protection) Bill-Introduced and referred	
to Select Committee	2281-2353
Election of a Member to the Committee on Public Accounts	2353
Friday, 30th May, 1924-	
Operations and Answers	0055 00
Questions and Answers	2355-93
Motion for Adjournment—Lee Commission's Report	2394-97
The Steel Industry (Protection) Bill-Presentation of the	
Report of the Select Committee	2397 - 2401
Bills passed by the Council of State-Laid on the Table	2401
Reply to the Greetings of the Assembly to the Members of the	
Labour Party	2402
Labour Party Meeting of the Public Accounts Committee	2402
Monday and June 1004	
Monday, 2nd June, 1924-	
Questions and Answers	2403-44
Election of Pandit Shamlal Nehru to the Committee on Public	
Accounts	2444
The Steel Industry (Protection) Bill-Motion to circulate nega-	
tived. Motion to consider adopted. Consideration of	
Bill—contd	2444-2524
Wednesday, 4th June, 1924-	
Questions and Answers	2525-56
Questions and Answers Unstarred Questions and Answers Petitions relating to the Indian Penal Code (Amendment) Bill	2556-61
Petitions relating to the Indian Penal Gode (Amendment) Bill	
(Amendment of section 375)	2561-62
The Steel Industry (Protection) Bill-Consideration of Bill-	
contd	2562-2621
Thursday, 5th June, 1924-	
Quartiens and A	
Parant of the Devel Chair in the Chair in the	2623-57
Report of the Royal Commission on the Superior Services in	
India	2657-61
The Steel Industry (Protection) Bill-Considered and passed	
as amended	2661-2732

9

CONTENTS-contd.

	PAGES.
Friday, 6th June, 1924-	
Questions and Answers	2733-63
Meetings of the Standing Finance Committee and of the Com-	
mittee on the Separation of Railway Finances	2763
The Indian (Specified Instruments) Stamp Bill-Considered	
and passed as amended	2763-64
The Indian Soldiers Litigation (Amendment) Bill-Con-	2764-65
sidered and passed	2704-00
	2765-69
Adopted	2100 00
section 375)—Motion to circulate the Report of the Select	
Committee with the Bill, as amended by the Select Com-	
mittee, adopted	2769
Appointment of Diwan Bahadur M. Ramachandra Rao to the	
panel of Chairmen	2769
Monday, 9th June, 1924-	
Questions and Answers	2771-2811
Motion for Adjournment-Ruled out of order	2812-13
Petitions relating to the Indian Penal Code (Amendment) Bill	
(Amendment of section 375)	2813
Resolution re the Lee Commission's Report-Further discus-	0010 10
sion adjourned	2813-46 2829
Message from the Council of State	4049
Wednesday, 11th June, 1924—	
Questions and Answers	2847-2909
The South Indian Railway Strike	2909 2909
Message from the Council of State Petitions relating to the Indian Penal Code (Amendment) Bill	2000
(Amendment of section 375)	2910

INDEX

TO

THE LEGISLATIVE ASSEMBLY DEBATES.

Volume IV, Part IV.

A

ABDUL HAYE, MR .--

- Question re European and Indian passengers on board the S. S. "Frangestan". 2808.
- Question re loss of property of pilgrims on the S. S. "Frangestan". 2807-08.
- Question re proposed Ludhiana-Kalka Railway via Samrala and Ropar. 2431.
- Question re seizure by the Police of certain manuscripts belonging to Maulana Abul Kalam Azad. 2431.

ABUL KALAM AZAD-MAULANA-

Question re seizure by the police of certain manuscripts belonging to -----. 2431.

ABUL KASEM, MAULVI-

Steel Industry (Protection) Bill-

Consideration of -

Clause 2. 2514-15, 2517.

ACCOUNTANT(S)-

Question re annual incremental scales of clerks and —— in the Military and Civil Accounts Departments. 2908.

Question re direct recruitment of ---- in the Military Accounts Department. 2242-43.

Question re grievances of the ---- of the Public Works Department, Bombay. 2847.

Question re stoppage of conveyance allowance of clerks and ---- attached to units and formations. 2906-07.

Question re temporary elerks and ---- in the Military Accounts Department. 2905-06.

ACCOUNTANTS, DIVISIONAL-

Question re revision of pay and allowances of — of the Bombay Presidency. 2441-42.

L103LA

ACHARYA, MR. M. K .--

Lee Commission's Report. 2659.

Motion for Adjournment to consider the Lee Commission's Report. 2394.

Question re allegations against the administration of the Oudh and Rohilkhand Railway. 2785.

Question re alleged frauds in the Goods and Stores Departments of the Oudh and Rohilkhand Railway. 2786.

Question re case of Mr. Naidu, Station-master, Oudh and Rohilkhand Railway. 2556.

Question re Europeans, Anglo-Indians and Indians employed on salaries of Rs. 100 and over on certain Railways. 2785.

Question re Indians in superior appointments on Railways. 2787-88.

Question re introduction of the watch and ward staff on Railways. 2786-87. Question re report of the Indian Bar Committee. 2788.

Question re rival unions on the Oudh and Rohilkhand Railway. 2785-86.

Question re training of Indians for superior and subordinate appointments on Railways. 2788.

Question re uniforms for the traffic staff of the Oudh and Rohilkhand-Railway. 2787.

Steel Industry (Protection) Bill-

Consideration of-

Clause 2. 2490-92, 2505.

Clause 3. 2586-88.

Schedule. 2682.

ADJOURNMENT-

Motion for ---- to consider the Lee Commission's Report. 2394.

Motion for — to record the Assembly's sense of disappointment and to express its indignation at the judgment of Mr. Justice McCardie in the O'Dwyer libel suit against Sir Sankaran Nair. 2812-13.

ADMINISTRATION REPORT(S)-

See under "Report(s) ".

ADVERTISEMENT(S)-

Question re earnings from ---- on telegraph forms and envelopes. 2272.

ADVISORY COMMITTEE(S)-

Question re constitution of —— along with the establishment of the Seamen's Recruitment Bureau at Calcutta. 2771.

ADVISORY COUNCIL(S), LOCAL-

Question re ---- on Railways. 2357.

AGITATION-

Question re participation by retired Government servants and retired Army Officers in political propaganda or ----. 2256.

AGRICULTURE, COMMISSION ON-

See under " Commission on Agriculture ".

AGRICULTURIST(S), INDIAN-

Question re indebtedness of ----. 2273.

AHMAD ALI KHAN, MR .---

Question re abolition of the posts of Resident in Waziristan and Political Agent for Wana. 2742.

Question re acquisition of paper and pulp plant for the Forest Research Institute, Dehra Dun. 2741-42.

TIMEX TO LEGISLATIVE ASSEMBLY DEBATES.

AHMAD ALI KHAN, MR .- contd.

Question re discharge of Chowkidars and Sergeants by the E. I. Railway. 2742-43.

Question re expenditure on the Indian Law Reports Committee, 1922. 2741. Question re investigation into the causes of Kala-Azar. 2897.

Question re School of Mining and Geology and Chemical Research Institute, Dhanbad. 2742.

AHMED, MR. K .--

Question (Supplementary) re abolition of Boards of Revenue. 2374.

Question (Supplementary) re alleged canvassing of Members of Parliament by Sir Malcolm Hailey. 2384-85.

Question re constitution of advisory committees along with the establishment of the Seamen's Recruitment Bureau at Calcutta. 2771.

Question (Supplementary) re consultation with the Workers' Organisations in India regarding subjects to be discussed by the International Labour Conferences. 2736.

Question (Supplementary) *re* dismissal of employees of the Audit Office of the Bengal and North-Western Railway. 2242.

Question re inclusion of Indian seamen in the Workmen's Compensation Act, 1923. 2771-72.

Question re Indian Law Reports Committee. 2431-32.

Question (Supplementary) re Local Advisory Committees for Railways. 2441.

Question re percentage of votes polled at the general elections for the Legislative Assembly in 1920 and 1923, respectively. 2374.

Question (Supplementary) re pilgrims to the Hedjaz. 2357-58.

Question (Supplementary) re quarters at Longwood Hotel, Simla. 2368.

Question re recommendations of the Seamen's Recruitment Committee. 2760-61.

Question (Supplementary) re reduction of Railway fares. 2356-57.

Question (Supplementary) re rent of quarters at Longwood Hotel, Simla. 2366, 2367.

Question re reports relating to the recruitment of seamen. 2761-63.

Question re representations regarding the recommendations of the Seamen's Recruitment Committee. 2771.

Question re Seamen's Recruitment Bureau at Calcutta. 2771.

Question (Supplementary) re State vs. Company management of Railways. 2417.

Steel Industry (Protection) Bill-

Motion to circulate. 2461.

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2471, 2473, 2484.

AHMEDABAD-

Question re transmission of messages from Baroda to Sayajiganj via -----. 2811.

AIYANGAR, MR. C. DURAISWAMI-

Indian (Specified Instruments) Stamp Bill-Consideration of-

Clause 2. 2764.

Question re alleged assault by British soldiers on Mr. R. K. Sidhva of Karachi. 2544.

AIYANGAR, MR. C. DURAISWAMI-contd.

Question re dismissal of Mr. Subba Rao, a Government telegraphist. 2425.

Question (Supplementary) re grant of passports to the proposed members of the Khilafat Delegation to Turkey, etc. 2430.

Question (Supplementary) re jail reform. 2539.

Question re opium policy of the Government of India. 2531-32.

Question re prohibition of the wearing of khaddar by Government servants, etc. 2426.

Question (Supplementary) re rent of quarters at Longwood Hotel, Simla. 2365.

Question (Supplementary) re working hours of subordinates employed in railway goods-sheds. 2550.

Steel Industry (Protection) Bill-

Discussion *re* admissibility or otherwise of certain amendments before the _____ was referred to Select Committee. 2299-2300.

Consideration of-

Clause 2. 2486-89, 2493-96, 2500, 2506-07.

Clause 3. 2562-63, 2573 and 2581-84.

Clause 6, 2679.

Preamble. 2710-12, 2713-14.

AIYANGAR, MR. K. RAMA-

Question re contracts of telegraphists. 2898-2903.

Question re reduction of military expenditure in 1924-25. 2903.

Question *re* renewal of the railway track between Waltair and Calcutta. 2903. Resolution *re* removal of the import duty on sulphur. 2766-67, 2768. Steel Leductry (Predection) Bill.

Consideration of -----

Clause 2. 2496, 2501-03, 2507.

Motion to pass. 2730-31.

AIYAR, SIR P. S. SIVASWAMY-

Expression of condolence at the death of Sir Ashutosh Mukharji. 2233-34. Resolution re Lee Commission's Report. 2813, 2814-21.

Steel Industry (Protection) Bill-

Discussion *re* admissibility or otherwise of certain amendments before the _____ was referred to Select Committee. 2302-03.

Consideration of-

Clause 3. 2578-80, 2580-81. Schedule. 2697. Motion to pass. 2726-27.

AJAB KHAN, CAPTAIN-

Question re Indian population in Hong Kong. 2875.

AKBAR ALI-

Question re case of ——, time-keeper, Kour station on the Kalabagh railway. 2263.

ALIPORE CONSPIRACY CASE-

Question re arrest after acquittal of persons involved in the ----. 2437.

ALLIANCE BANK, INQUIRY COMMITTEE-

See under "Committee ".

ALL-INDIA CIVIL SERVICE-

Question re increase of expenditure on the military service and the -----. 2386.

ALLOWANCE(S)-

- Question re paid to tribal chiefs in the North-West Frontier Province. 2360-61.
- Question re compensatory to postmen and postal menials employed on the Frontier. 2560.
- Question re grant of compensatory to the officers and subordinate staff of the G. I. P. and B., B. and C. I. Railways stationed in Bombay. 2882.
- Question re house-rent of European, Anglo-Indian and Indian railway employees. 2535.
- Question re house-rent ---- of relieving goods clerks. 2802.
- Question re income-tax on the tentage ---- of military officers. 2806.
- Question re pay and —— of the two Architects of the Central Buildings, New Delhi. 2628-29.
- Question re payment of relieving ----- to relieving hands on State Railways. 2848.
- Question re stoppage of —— of clerks and accountants attached to Units and Formations. 2906-07.

AMBALA CITY-

Question re undesirable surroundings of the ---- Post Office. 2529.

AMENDMENT-

Question re proposed ---- of the Government of India Act, 1919. 2532-33.

AMERICA, UNITED STATES OF-

Question re facilities for third class passenger traffic on railway in ----. 2419-20.

Questions re naturalisation of Indians in the ----. 2652-53, 2740-41.

AMERICAN(S)-

Question re number of —— and South Africans in India and amount of property held by them in this country, etc. 2774.

ANGLO-INDIAN(S)-

- Question re admission of European, and Indian students to the Railway Technical Institute, United Provinces. 2250.
- Question re distinctions in rates of pay drawn by —, Christians, Parsis and Indians on the N. W. Railway. 2801-02.
- Question re European, —— and Indian apprentices in the O. and R. Railway Workshops at Lucknow. 2249-50.
- Question re European, and Indian employees on the G. I. P. Railway, 2878-79.
- Question re Europeans, and Indians employed in various capacities in the principal railways in India. 2871-72.
- Question re Europeans, and Indians employed on salaries of Rs. 100 and over on certain Railways. 2785.
- Question re Europeans, —— and Indians holding superior posts on Railways. 2536.

ANNEY, MR. M. S .-

Resolution re Lee Commission's Report. 2846.

ANNUAL INCREMENTAL SCALES-

Question re — of clerks and accountants in the Military and Civil Accounts Departments. 2908.

APPEAL(S)-

Question re ---- of the employees of the E. B. Railway. 2849.

APPOINTMENT(S)-

Question re dual ---- on the O. and R. Railway. 2795.

Question re Indians in superior ---- on the Railways. 2787-88 and 2794.

Question re Indians in upper subordinate ---- on Railways. 2870-71.

Question re rules relating to the power of making ---- to, and promotions in, offices under the Crown in India. 2265-66. Question re superior — on the East Indian Railway. 2883-84.

Question re training of Indians for superior and subordinate ---- on Railways. 2788.

APPRENTICE(S)-

Question re admission of Indian graduates as ---- to the E. I. Railway Workshops and Laboratory at Jamalpur. 2872-73.

Question re appointment as foreman of Anglo-Indian and Indian ----- trained at Kanchrapara and Saidpur. 2854.

Question re European, Anglo-Indian and Indian ---- in the O. and R. Railway Workshops at Lucknow. 2249-50.

Question re grant of a State scholarship to an Indian graduate lately employed as an —— in the Jamalpur Workshop of the E. I. Railway. 2873.

Question re recruitment of Indian - for Ordnance Factories. 2420.

ARCHITECT(S)-

Question re pay and allowances of the two ---- of the Central Buildings. New Delhi. 2628-29.

ARJAN SINGH-

Question re case of -----, clerk, Rawalpindi Post Office. 2895-96.

ARMY_

Question re educational facilities for Indian units in the ----. 2890-91.

Question re reduction in the rates of pay of officers of the ----. 2752-53.

ARMY CANTEEN BOARD-

Question re annual profit or loss of the ----. 2798.

Question re payment of excise or license fees by the ----. 2798.

Question re restrictions on the operations of the ----. 2799.

ARMY, INDIAN-

Question re illiteracy in the ----. 2890.

ARMY IN INDIA-

Question re sources of supply of beef for the ----. 2656-57.

ARMY OFFICERS, RETIRED-

Question re participation by retired Government servants and ---- in political propaganda or agitation. 2256.

ARMY REMOUNT DEPARTMENT-

Question re pay of veterinary assistants of the ---- and of the Army Veterinary Corps. 2254-56.

ARMY VETERINARY CORPS-

Question re pay of veterimary assistants of the Army Remount Department and of the ----. 2254-56.

ARREST(S)-

Question re ---- in connection with the Khilafat procession at Peshawar on the 16th November, 1923, 2259,

Question re ---- under Bengal Regulation III of 1818. 2422-24.

ARTILLERY-

Question re training of Indians for the ----. 2801.

ASJADULLAH, MAULVI MIYAN-

Expressions of condolence at the death of ----. 2231-35.

ASSAULT(S)-

Question re alleged — by Mr. Theker upon an Indian clerk. 2793-94. Questions re alleged — by soldiers on Mr. R. K. Sidhva at Karachi Cantonment Station. 2424, 2426, 2544 and 2645.

Question re alleged - by soldiers on a Parsi passenger at the Karachi Cantonment Railway Station. 2533-34.

Question re ---- on Indian railway passengers by Europeans. 2654.

ASSEMBLY_

Question re action taken on non-official Resolutions passed by the ---- during last session. 2260-62.

Question re percentage of votes polled at the general elections for the Legislative ---- in 1920 and 1923, respectively. 2373-74.

Reply to the greetings of the ---- to the Members of the Labour Party. 2402

ASSENT TO BILLS-

See under "Governor General".

ASSESSMENT-

Question re alleged over ---- to income-tax of a merchant of Surat by the Income-tax Officer of that place. 2857-58.

ASSISTANT STATION MASTER(S)-

Question re European and Anglo-Indian Station masters and ---- on the Eastern Bengal Railway. 2850-51.

Question re quarters for Indian ---- in the Katihar District. 2643.

Question re salaries of Indian station masters and ---- on the Eastern Bengal Railway. 2850.

ASSOCIATION(S)-

Question re non-recognition of the Bengal and North-Western Railwaymen's ----. 2881.

Question re official recognition of Railway Unions or ----. 2880.

AUCTION-

Question re clearance of materials belonging to the O. and R. Railway, sold by — to contractors. 2795.

AUDIT OFFICE-

Question re dismissal of employees of the ---- of the Bengal and North-Western Railway. 2241-42.

"AWAKENING OF ASIA, THE "-

Question re proscription of Mr. H. M. Hyndman's book "---". 2428.

BAGGAGE, LOSS OF-

Question re — of Indian pilgrims to the Hedjaz by fire on the S.S. "Frangestan". 2358.

BANNU-

Question re limitation of the period of retention of postal officials at post offices beyond —, Kohat and Dera Ismail Khan. 2560.

BAR COMMITTEE-

See under "Committee(s) ".

BARABANKI-

Question re dismissal of Mr. S. V. Naidu, late Station Master of ----. 2627.

BARODA-

Question re transmission of messages from ---- to Sayajiganj via Ahmedabad. 2811.

BEDAR BAKHT-

Question re pension of one ----. 2436.

BEEF-

Question re sources of supply of ---- for the Army in India. 2656-57.

BELL, MR. R. D .-

Resolution re Lee Commission's Report. 2837-39.

Steel Industry (Protection) Bill-

Consideration of-

Clause 3. 2584-86.

BENARES-

Question re emigration agents employed by the Emigration Depôt at ______ 2782-83.

Question re emigration depôt at ----. 2781-82.

Question re number of labourers recruited by the Emigration Depôt, -----. 2783.

Question re vernacular notification published by the Emigration Commissioner, ----. 2782.

BENGAL AND NORTH-WESTERN RAILWAY-

Question re contract with the ----. 2385-86.

Question re erection of sheds for third class passengers at Sonepur and Samastipur Railway stations on the ----- 2364.

Question re formation of District Committees on the ----. 2881-82.

Question **e* insufficiently screened latrines at stations on the East Indian Railway and the ——. 2375.

Question re latrines on the ---- stations. 2236.

Question re liability of pointsmen on the ---- in cases of running train thefts. 2880.

See under "Association ".

BENGAL-NAGPUR RAILWAY-

Question re overcrowding and unpunctuality of trains on the Howrah-Machada section of the ----. 2374.

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

BENGAL-NAGPUR RAILWAY-contd.

Question *re* utilization of the Fines Fund on the —— for providing ontfit allowances for children of employees attending Hill schools. 2875.

BENGAL REGULATION III OF 1818-

Question re arrests under —. 2422-24.

BEZWADA-

Questions re dismissal of Mr. N. Subba Rao, telegraphist, —. 2407-11, 2632-34.

BHORE, MR. J. W .--

Oath of Office. 2231.

BHUSAVAL-

Question re transfer of office of the Superintendent, Railway Mail Service, from — to Poona. 2557.

BIHAR-

Question re floods in ----. 2426-28.

BIHAR AND ORISSA-

Question re floods in ----. 2383-84.

BILL(S) -

ASSENT OF THE GOVERNOR GENERAL TO ----. 2281 ...

---- passed by the Council of State (laid on the table). 2401.

INDIAN PENAL CODE (AMENDMENT) (AMENDMENT OF SECTION 375)-Motion to circulate report of Select Committee. 2769.

Adopted. 2769.

Petitions relating to the ----. 2561-62, 2813, 2910.

INDIAN SOLDIERS LITIGATION (AMENDMENT)-

— passed by the Council of State (laid on the table). 2401. Motion to consider, as passed by the Council of State. 2764.

Adopted. 2764.

Motion to pass, as passed by the Council of State. 2764.

Adopted. 2765.

INDIAN (SPECIFIED INSTRUMENTS) STAMP-

— passed by the Council of State (laid on the table). 2401. Motion to consider, as passed by the Council of State. 2763.

Adopted. 2763.

Consideration. 2764.

Motion to pass, as amended. 2764.

Adopted. 2764.

Message from the Council of State agreeing to the amendment made by the Legislative Assembly in the —, 2829.

STEEL INDUSTRY (PROTECTION)-

Introduced. 2281.

Motion to consider. 2292.

Motion to refer to Select Committee. 2314.

Motion to refer to Select Committee adopted. 2352.

Constitution of the Select Committee. 2353.

Presentation of the Report of the Select Committee. 2397.

Motion to consider Select Committee's Report. 2397.

Postponement of the disension of the Select Committee's Report. 2401. Motion to eirculate. 2444.

L103LA

INDEX TO LEGISLATIVE ASSEMBLY DEBATES. BILL(S)-contd. Question re utilization of the Fineband (Northerner) PROTECTION Negatived. : 12469, Hill unibastic asyclome to another to result of searces Motion to consider, as amended by Select Committee, adopted, 2470, 499 Proposal by Mr. D. P. Sinha that Members interested in the Tata Company should not be allowed to take any part in the debate. 2470. Consideration of -----. 2485-2524, 2562-2621 and 2661-2725. re dismissi of Mr. N. Subba Rao, 13272aplesa of motoMot-11. Adopted. 2731. Message from the Council of State regarding the passing by that Chamber without any amendments of the ----. 2909. BLACKETT, THE HONOURABLE SIR BASIL-Indian (Specified Instruments) Stamp Bill-Question re transfer of office of the Superintendent, Halaoitarghiano2rvice, Clause 2. 2764. Motion for election of a member to the Public Accounts Committee to fillo the vacancy caused by the resignation of his seat on the Assembly by tion re floods in ----, 2426-28, Mr. K. C. Roy. 2353. Resolution re Lee Commission's Report. 2842-44. Steel Industry (Protection) Bill-Motion to refer to Select Committee. 2326 & 2327-31 shooli on noiteoug Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. passed by the Council of State (laid on the table) to rollarabiano Clause Cope (AMENDMENT) (AMENDMENT COMPANY COPE Clause 2. e4979, 2507, 2511-12. Clause 3. 2599-2602, 2608, ca Clause 5. 2099-2002, 2008, ca-1850 of the print and the second se - passed by the Council of State (laid on the table). 270 800 - 90 Question recent of free supply of and administration Reports relating to Central subjects to Members of the Indian Legislature, 2654, 11 Question re sale of Government of India - at the headquarters of all provincial Governments. 2654-55. (27XMAUMTERI GAIGIOSGE) XAMEL — passed by the Council of State (and on the following the council of State (and on the following the following the sparsed by the Council of State. 2763. Question re residence of a German scholar at ---- 2237-38 its robiano BAY— Question *re* acquisition of land by the B., B. and C. I. Railway for extension BOMBAYof their terminal station in _____2746.2 to lionoO add mort apassel/ adQuestion rengrant of compensatory allowance to the officers and subordinate staff of the G. I. P. and B., B. and C. I. Railways stationed in the 2882. Question re grievances of the accountants of the Public Works Department, ----. 2847. Question re letters of the ----- Humanitarian League, dated the 30th January and 10th March, 1924, 2236, 2236 and 20 and respectively. 2852. respectively. 2852. Question re reduction of the number of sets of R. M. S. sorters working between — and Sholapir. 2810. Question ret treatment of Professor Herzfeld, 19 German, scholar, at

2238.

10

BOMBAY, BARODA AND CENTRAL INDIA RAILWAY 281710 NAWORSA Question re acquisition of land by the - for extension of their terminal station in Bombay. 2746. Question re contract for printing work for the 2417 A 22524 AD HRHMATIN Question re conversion of the G. L.P. Railway and the ---- into State Railways. 2750. Question re employment of Indians on the --- and the R. M. Railway. Question re footbridge between Parel station on the G. I. P. Railway and the Elphinstone Road station on the _____ 2808-09-utilingura at noiteged Question re grant of compensatory allowance to the officers and subordinate staff of the G. I. P. Railway, and --- stationed in Bombay. 2882. Question re stoppage of the 20-Down Delhi Express at Pataunda Mahabir Whethin re opening of the port of -7082 pileting the momental field of the port of the railway track between Walthir under or and the railway track between Walthir under or and the railway track between the second of the BOOK DEPOTS Question re discontinuance of the sale of Government of India publications at the provincial Government on delb2438-39. BOOKING DIFFICULTIES-Question re ---- at Jharia station, etc. b 2436-37. Just yurr A " robus as & BOVINE CATTLE-Question re administration of ---- under the new Call glass, " glassical and the second secon Question re appointment of Executive Officers under the new -TTODYOB Question re — of foreign made cloth. 2781. BRAY, MR. DENYS-Question re exclusion of sudar bazaars from _____ million re exclusion of sudar bazaars from BRIBERY AND CORRUPTION ---- mainful mort suoislugze ar noitseu Question re alleged charges of the against certain employees of the office of the District Traffic Superintendent, Katihar, E. B. Railway. 2851. — TOA TKENKOTKAD BRITISH CABINET-Question re Committee appointed by the astronomy to consider. Indian affairs. 2543. BRITISH CONSUL-Question re duties of the ---- at Jeddah towards Indian pilgrims to the Jeddar at 2362 BRITISH EMPIRE EXHIBITION-See under "Exhibition(s)". -(3) THEINTENTISTISTISTICS BRITISH GUIANA-Question re ensulties among Indians in the mot in a label of the second state of the s Question re shooting of Indians in merei 2775. atnominioque or noiteor BURDWAN-Question re appointment of Mr. Lesage as Officiating Postmaster 2868 Question re complaints regarding the timings of certain down local trains between Howrah and — on the E. I. Railway. 2878. TADIATHED HE Question re grievances of third class passengers on the local Howrah to service on the E. I. Railway. 2877-78.

BURDWAN DIVISION-

Question re stoppage of promotion of certain postal officials of the -

BURMESE CANDIDATES-

Question re ---- for the last I. C. S. examination held in India. 2361.

C

Question re expenditure on ---- exchanged between the Government of India and the India Office. 2363.

CALCUTTA-

Question re opening of the port of ---- to pilgrim traffic 2790-91.

Question re removal of the railway track between Waltair and ----. 2903.

CANTEEN(S)-

Question re provision of — for Indian troops. 2889.

CANTEEN BOARD-

See under "Army Canteen Board ".

CANTONMENT(S)-

Question re administration of ---- under the new Cantonment Act. 2797.

Question re appointment of Executive Officers under the new --- scheme. 2800.

Question re appointment of Indians as sub-divisional officers in ---- occupied by Indian troops. 2268-69.

Question re exclusion of sadar bazaars from ---- areas. 2796-97.

Question *re* expulsions from Indian —. 2799-2800. Question *re* grant of the franchise in —. 2650-51.

Question re treatment of plague patients in ----. 2789.

CANTONMENT ACT-

Question re administration of Cantonments under the new ----. 2797. Question re appointment of executive officers under the new ----. 2405.

CANTONMENT AREA(S)-

See under "Cantonment(s)".

CANTONMENT HOSPITAL(S)-See under "Hospital(s)".

CANTONMENT SUPERINTENDENT(S)-

Question re ----, Hyderabad, Sind. 2863.

Question re cost of telegrams recommending the -----, Hyderabad, Sind, for the post of Executive Officer. 2863.

CANTONMENTS DEPARTMENT-

Question re appointments of Indians and Europeans to the ----. 2257 58.

CANVASSING-

Questions re alleged ----- of Members of Parliament by the Honourable Sir Malcolm Hailey. 2384-85, 2651-52.

CASH CERTIFICATES-

Question re holding of postal securities and ----- in the names of two persons. 2555-56.

CATTLE-

Question re total number of bovine —— slaughtered in military slaughter houses. 2657.

JAVALRY GRANTEES-

Question re rule of primogeniture obtaining in the case of tenancies held by —— in the Lower Jhelum Canal Colony. 2803-04.

CAWNPORE-

Question re shooting of mill hands at ----. 2392-93.

CAWNPORE CONSPIRACY CASE-

Question *re* fees of Mr. Ross Alston, barrister for the prosecution, in the ——. 2627.

CENTRAL LEGISLATURE-

See under "Legislature(s)".

JENTRAL SUBJECT(S)-

Question re cost of free supply of Blue-books and Administration Reports relating to —— to Members of the Indian Legislature. 2654.

CHAIRMAN(MEN)-

Appointment of Diwan Bahadur M. Ramachandra Rao to the Panel of ——. 2769.

Ruling by Mr. — that the Motion for Adjournment for the purpose of expressing indignation at the judgment of Mr. Justice McCardie in the O'Dwyer libel suit against Sir Sankaran Nair is out of order. 2812.

CHAMAN LAL, MR .--

Asks, in view of Mr. President's ruling that no motion to impose a tax can be made except on the recommendation of the Crown, what would be the position if the Select Committee on the Steel Industry (Protection) Bill came in with certain recommendations, say, nationalization, and embodied those recommendations in the Bill itself and presented that Bill to the House. 2297.

Lee Commission's Report. 2659.

Motion for Adjournment for the purpose of expressing indignation at the judgment of Mr. Justice McCardie in the O'Dwyer libel suit against Sir Sankaran Nair. 2812-13.

Question re additional expenditure incurred by the introduction of the time scale in the Military Accounts Department. 2372-73.

Question re adequate staff for post office and R. M. S. sections. 2559-60.

- Question re alleged interception of correspondence of Members of the Legislative Assembly. 2772.
- Question *re* alleged shadowing of Members of the Legislative Assembly by the police. 2772.

Question re case of Arjan Singh, clerk, Rawalpindi Post Office. 2895-96.

Question re case of Dr. Jiwan Lal, late sub-assistant surgeon. 2531.

Question re case of Lachman Dass, clerk, Rawalpindi Post Office. 2861.

- Question (Supplementary) re casualties among Indians in the riot in British Guiana. 2413.
- Question re circulation of tour programmes of high officials to post offices. 2861.
- Question re compensatory allowances to postmen and postal menials employed on the Frontier. 2560.
- Question (Supplementary) re delay in payment of monthly wages to employees in organised factories. 2737.

CHAMAN LAL, MR.-contd.

Question re dismissal of Kessar Singh, sorter, R. M. S., 'L', Division, 2859-60.

Question (Supplementary) re dismissal of Mr. Subba Rao, a telegraphist. 2541, 2542.

Question re grant of special promotions for field service to members of the Posts and Telegraphs Department. 2860-61. COMPLEX. CONTRACT STOCKWAY

- Question re harassment of Members of the Legislative Assembly by ticket examiners at railway stations. 2773-74.
- Question re Indian Members of the British Guiana Legislature. 2776.
- Question *re* law relating to interception of the correspondence of private individuals. 2773.

Question re limitation of the period of retention of postal officials at post offices beyond Bannu, Kohat and Dera Ismail Khan. 2560.

Question re location of the new General Post Office at Peshawar. 2896-97.

Question re number of Americans and South Africans in India and amount of property held by them in this country, etc. 2774.

Question re pay of the lower grades of clerical establishment of the Military Accounts Department w 2371-721 motiol and and an and a subfit

add Question repersonnel of the Reforms Committee. 2774.

Question re personnel of the Taxation Committee. 2776.

Question re postmen and menials employed on night duty in the post offices in the Punjab Circle, 2862, it mining subject 11/1 to work it sate

- Question (Supplementary) represent price of petrol in India and its price during the past five years 2648. no optimized balance and its noticed
- Question (Supplementary) re proposed amendment of the Government of India Act, 1919, 2533. The first field of the activity of the second second

Question re punishments inflicted on the staff of the Delhi Head Post Office from 1920 to 1924. 2559. 0000 proged substantiation and

- Question (Supplementary) re recommendations of the Seamen's Recruitment Committee. 2761.
- Question re recoveries from postal officials on account of loss of insuredarticles during 1923-24. 2888-89 on antibustical contraction of optimized

Question (Supplementary) re regulation of the payment of wages within a fixed period after they are due. 2738. or of the struggle as realized.

Question (Supplementary) re reports relating to the recruitment of seamen. 2761, 2762.

Question re representation regarding the pay of elerks of the lower grades of the Military Accounts Department. 2372.

Question re retrenchment of permanent and reserved post elerks. 2861-62. Question (Supplementary) re rival unions on the O. and R. Railway. 2785.

Question (Supplementary), *re* Russian Rouble Notes. 2750. Question *re* shooting of Indians in British Guiana. 2775.

Question (Supplementary) re shooting of mill hands at Cawnpore. 2392-93. Question re South Indian Railway strike. 2909.

Question re supersession in the office of the Post Master General, Punjab. , 2558, statement taken but remarked of scottwolfs were acceptance as noticent.

Question re supersession of Post Masters and Inspectors in the Phnjab Postal Circle. 2557-58.

Question (Supplementary) re tenders for locomotives. 2638.

ANDEX TO LEGISLATIVE ASSEMBLY DEBATES.

CLEMENTS ROBSON AND COMPANY, MESSRS, DIO-AM, JAL NAMAHO
CHAMAN LAL, MR.—contd. Question re tours of inspection of the Post Master General, Punjab Postal Circle. 2892-93.
⁻¹ Question restraining of Postal and Railway Mail Service probationers. 2894- 95. 27-1762 Junn
Question re travelling allowances of the Post Master General, Panjab Postal) Circle, during 1920;21, 1921-22, 1922-23 and 1923-24, 2893-94 _{Hollerol} Question re travelling allowances of the Post Masters General in India during
1922-23 and 1923-24. 2888. 2009 stream range Details of the Resolution re Lee Commission's Report, 2842, all the range of convergence and the Report of the
Discussion <i>re</i> admissibility or otherwise of certain amendments before the many was referred to Select Committee, 2203, 2297, 2297, 2294, and 2350, Motion to refer to Select Committee, 2325, 2331-34, 2346 and 2350,
-Jung Motion to circulate 2457, 2465, and bas
Tata Company should not be allowed to take any part in the debatery 2477-78, 2485. Frogr Consideration arganom anibul han pariaga anoitagalla or noitaanQ
version in a second manual and the second month of the provided by the provided of the Comment, of the Comment of the Comment of the Second Se
CHARGE ALLOWANCE(S)
CHARGEMEN-
Question re admission of Indians to the posts of journeymen and <u>netter</u> O. and R. Railway. 2250. Question re <u>and</u> journeymen in the O. and R. Railway Workshops at
Lucknow. 2248-49. Question-re-employment of Indians as foremen, millionetes, on railwayst=2872. Question re Indian — and foremen on the Os and R. Railway. 2794-200
CHEMICAL RESEARCH INSTIFTE- rol viques nogaw av noiteouQ Question re School of Mining and Geology and —, Dhanbad.8)2742UTJAOC
CHEEF: JUSTICE(S) in the language of the second state of the second seco
Question re allowance paid to minimum for the Rancegung and Jharin coalfield and the second account of the second second account of the second
Question re abolition of the — . 2887. Question re prohibition of the emptoyment of many Constant in orbitation of the second se
CHOWKIDAR(S)— Question re discharge of —— and sergeants by the E. I. Railway. 2742-43.
CHRISTIAN(S)— read means years and to each to allord latents as noised Question re distinctions in rates of pay, drawn by Anglo-Indians, - noise Parsis and Indians on the N. W. Railway, 2801-02, to insurve a solicant
CIVIL ACCOUNTS DEPARTMENT— Question we annual informetial scales of clerks and accountants in the Military Accounts Department and —

ALANANTIN ROBSON AND GOMPANY MERERS

Ordestioners part of the lower orning of the Military Abennets Diverse

Onestion re alleged assault by Mr. Tueker upon an Indian - 2753-94.

- Onestion re annual incremental series of ---- and accountants in the Military and Civil Accounts Departments, 2908.
- Question re house-zent allowance for relieving goods 2802
- Question ee stonnage of convevance allowance of and accountants attached to units and Formations. 2906-07.
- Question re strength of Inspectors and --- in the Northern India Salt Department. 2239.
- Question re temporary ---- and accountants in the Military Accounts Department. 2905-06.

CLERKS, ASIATIC-

Question re allegations against ---- and Indian money-lenders in the report of the Commission on Agriculture appointed by the Zanzibar Government.

CLIFTON RAILWAY CROSSING-

Question re proposed construction of an overbridge at the ---- at Karaehi.

See under "Crossing(s)."

Question re boycott of foreign made ----. 2781.

Question re countervailing duty on South African ----. 2886-87. Question re facilities for the ---- trade. 2865. Question re wagon supply for ----. 2241.

Question re coal mines in the Raneegunj and Jharia ---- under Indian and European management. 2887-88.

COAL MINES-

Question re ---- in the Raneegunj and Jharia coalfields under Indian and European management. 2887-88.

COAL TRANSPORTATION OFFICE-

Question re abolition of the ----. 2887.

COAL TRANSPORTATION OFFICER-

Question re allegations against the ----. 2887.

COCHRAN, MR. A .--

Oath of Office. 2231.

COCKE, MR. H. G .-

Question re annual profit or loss of the Army Canteen Board. 2798.

Question re Lee Commission's Report. 2897-98.

Question re payment of excise or license fees by the Army Canteen Board. 2798.

Question re restrictions on the operations of the Army Canteen Board. 2799.

Question re sale of surplus stocks of whisky by the Supply and Transport Department, Labore. 2797-98.

- Clause 2. 2511.
 - Clause 5. 2676-77.

COMMERCIAL INTELLIGENCE DEPARTMENT-

Question re duties and salaries of the gazetted officers of the ----. 2361-62.

COMMISSION(S)-

Question re discussion of the reports of the Frontier Committee, the Bar Committee and the Lee ----. 2246-47.

Question re expenditure on the Lee ----. 2271.

Question re publication of the Report of the Lee ----. 2246.

COMMISSION ON AGRICULTURE-

Question re allegations against Asiatic clerks and Indian money-lenders in the report of the ---- appointed by the Zanzibar Government in 1922. 2414-

COMMITTEE(S)-

Meetings of the Standing Finance ---- and of the ---- on the separation of Railway Finances. 2763.

Question re appointment of an Indian Christian to the ---- on the expansion of the Indian Territorial Force. 2655.

Question re — appointed by the British Cabinet to consider Indian affairs.

Question re — on constitutional reforms. 2542-43. Question re — on Indian Taxation. 2756-57, 2759.

Question re composition of the ---- of enquiry into the working of the reforms. 2545.

Question re departmental ---- on the working of the reforms. 2532.

Question re discussion of the reports of the Frontier -----, the Bar ----- and the Lee Commission. 2246-47.

Question re expenditure on the Indian Law Reports -----, 1922. 2741.

Question re formation of District ---- on the B. and N. W. Railway. 2881-82.

Question re opinions of the High Courts on the report of the Indian Bar ----. 2540.

Question re personnel of the Reforms —. 2774. Question re personnel of the Taxation —. 2776. Question re recommendations of the — on Indian Students. 2389.

Question re recommendations of the Indian Bar ----. 2252, 2640.

Question re recommendations of the Seamen's Recruitment ----. 2760-61.

Question re Reforms ----. 2804-05.

Questions re Reforms Inquiry ----. 2799, 2870.

Question re report of the Alliance Bank Inquiry ----. 2360.

Question r_{θ} Reports of the Frontier — and the Bar — 2246. Question r_{θ} reports of the Indian Bar — 2788.

Question re reports of the Railway Risk Notes Revision ----. 2744.

See under "Indian Law Reports Committee".

See under "Indian Mercantile Marine Committee".

See under "Reforms Inquiry Committee".

Election of Pandit Shamlal Nehru to the ----. 2444. LIOSLA

COMPANY-MANAGED RAILWAYS-

Qusetion re enhanced powers of Agents of State Railways and Directors of ----- in regard to establishments. 2388.

Question re ---- paid to the families of Indian soldiers, sailors and labourers who died on active service during the war. 2370-71.

Question re ----- to military medical pupils refused enlistment in the Indian Medical Department, etc. 2266-67.

COMPENSATION CLAIMS-

Question re ---- paid by various Railways for goods stolen, lost or damaged.

COMPENSATORY ALLOWANCE-

See under " Allowance(s) ".

COMPETITION, FOREIGN-

Question re ---- with the Indian steel industry. 2530.

Expressions of ----- at the deaths of Mr. Satish Chandra Ghosh, Maulvi Miyan

Question re proceedings of the Imperial Economic ---- and report of the Honourable Sir Charles Innes in regard to his delegation to the same. 2256.

- to Mr. President, the Honourable Sir Alexander Muddiman and the Honourable Sir Bhupendra Nath Mitra. 2232, 2235.

Question re ——for Government stores. 2746-47. Question re ——for printing work for the B., B. and C. I. Railway. 2252. Question re ---- of telegraphists. 2898-2903.

Question re — with the Bengal and North-Western Railway. 2385-86. Question re — with Messrs. Clements Robson and Company. 2412.

Question re clearance of materials belonging to the O. & R. Railway sold by auction to ----. 2795.

Question re ---- to institutions training candidates for the Indian Civil and Military Services. 2548-49.

CONTROLLER OF MILITARY ACCOUNTS, POONA, OFFICE OF THE-

Quesiton re claims of Mr. R. S. Muley, formerly a clerk in the ----, to proportionate pension. 2443-44.

CONVEYANCE ALLOWANCE-

See under "Allowance(s) ".

Question re alleged interception of ---- of Members of the Legislative As-

Question re law relating to the interception of the ---- of private individuals.

Question re price of jute, ---- and other goods purchased by Government.

COUNCIL OF STATE-

Bills passed by the —— laid on the table. 2401. Message from the ——, agreeing to the amendment made by the Legislative Assembly in the Indian (Specified Instruments) Stamp Bill. 2829.

Message from the ---- re the passing by that Chamber, without any amend-

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

CREMATION-

Question re arrangements for — at Lalmonirhat on the Eastern Bengal Railway. 2643.

Question re disinterment and —— of the bodies of Hindu and Sikh soldiers killed in the Great War. 2425.

CROSSING(S)-

Question re overbridge at the Clifton and the Devon Villa — at Karachi. 2537.

CROWN IN INDIA, OFFICES UNDER THE-

Question re rules the power of making appointments to, and promotions in, ----, 2265-66.

CURRENCY-

Question r_{i} increased public demand for — and credit. 2868-69.

Question re introduction of gold ---- in India. 2847.

CURRENCY DEPARTMENT-

Question re expenditure on stores for the ----. 2859.

CURRENCY NOTE-

Question re expenditure incurred on the design for a new ten-rupee ------. 2858-59.

D

"DAILY GAZETTE " SINDH-

Questoin re letter in the -----, re "Disenfranchised Europeans of Sindh". 2240-41.

DALTONGANJ-

Question re passenger trains between Sone East Bank and — on the E. I. Railway. 2855-56.

DAMAGURIA-

Question re earnings of the East Indian Railway from the traffic offered by the Kasta and —— sidings. 2888.

DAMODAR EMBANKMENT-

DAS MR. BHUBANANANDA-

Motion for Adjournment for the purpose of expressing indignation at the judgment of Mr. Justice McCardie in the O'Dwyer libel suit against Sir Sankaran Nair. 2812.

Question re acquisition of land by the B. B. and C. I. Railway for extension of their terminal station in Bombay. 2746.

Question re appointment of Indians as Deputy Agents on Railways. 2745. Question (Supplementary) re Committee on Taxation. 2757.

Question (Supplementary) re consultation with the Workers Organisations in India regarding subjects to be discussed by the International Labour Conferences. 2736.

Question re contract for Government stores. 2746-47.

- Question re foreign iron and steel purchased by Government Departments. 2749.
- Question re Indians in the superior establishment of the Railway Department. 2744.

DAS, MR. BHUBANANANDA-contd.

Question re iron and steel of Indian and foreign origin purchased by State and guaranteed Railways, etc. 2748.

Question re overseas allowance to Indians recruited for the Imperial Services. 2745-46.

Question re purchase of Railway stores. 2747-48.

Question re rails and fish-plates of Indian and foreign origin purchased by the State and guaranteed Railways. 2748.

Question re recruitment of Indians for the staff of the Railway Board. 2745.

Question re Resolution regarding Rupee Tenders. 2746.

Steel Industry (Protection) Bill-

Consideration of-

Schedule, 2685.

DATTA, DR. S. K .--

Question re appointment of an Indian Christian to the Committee on the expansion of the Indian Territorial Force. 2655.

Question re educational facilities for Indian units in the Army. 2890-91.

Question re illiteracy in the Indian Army. 2890.

Question re India's representative at the Advisory Commission of the League of Nations dealing with the opium traffic. 2624.

Question re issue of opium during the War to Indian personnel on active service. 2889.90.

Question re provision of canteens for Indian Troops. 2889.

Question re residence of a German scholar at Bolpur. 2237-38.

Question re treatment of Professor Herzfeld, a German scholar, at Bombay. 2238.

Steel Industry (Protection) Bill-Motion to circulate. 2444-47, 2450.

DAVIES, MR. G. H. W .-Oath of Office. 2231.

Question re payment of ---- due to Jagat Seth to his descendants. 2656.

DEHRA DUN-

Question re expenditure on the Forest Research Institute, ----. 2629-31.

DELAY(S)-

Question re post office ----. 2802-03.

DELHI EXPRESS, 20-DOWN-

Question re stoppage of the ---- at Pataunda Mahabir Road Station on the B. B. and C. I. Railway. 2807.

DEPUTY AGENT(S)-

Question re appointment of Indians as ---- on Railways. 2745.

DEPUTY COMMISSIONER(S)-

Question re abolition of the post of -----, Northern India Salt Department.

DEPUTY DIRECTOR OF ESTABLISHMENT. RAILWAYS-Question re ____. 2793.

DERA ISMAIL KHAN-

Question re limitation of the period of retention of postal officials at post offices beyond Bannu, Kohat and ----. 2560,

DEVON VILLA CROSSING-

See under " Crossing (s) ".

DHANBAD-

Question re School of Mining and Geology, and Chemical Research Institute,

DIAMOND HARBOUR-

Quetsion re proposed extension of the --- branch of the E. B. Railway.

DIRECTOR(S)-

Question re list of ---- and shareholders of the Tata Iron and Steel Company, etc. 2640.

DISINTERMENT-

Question re ---- and eremation of the bodies of Hindu and Sikh soldiers killed in the Great War. 2425.

Question re — of Kessar Singh, sorter, R.M.S., 'L' Division. 2859-60. Question re — of Mr Subba Rao, a telegraphist. 2540-42.

DISTRICT COMMITTEE(S)-

See under "Committee(s) ".

DISTRICT TRAFFIC SUPERINTENDENT(S)-

Question re alloged charges of bribery and corruption against certain employees of the Office of the -----, Katihar, Eastern Bengal Railway. 2851. Question re Indian District Engineers, Assistant Engineers and - on Indian railways. 2272-73.

DOMICILED COMMUNITY-

Statement (laid on the table) re position of the ---- in the British and Indian Army. 2276.

DRIVERS-

Question re guards and ---- on the North-Western Ry. 2533.

Question re salaries of European and Indian ---- on railways. 2534-35.

DUAL COMMISSION-

Question re ---- in the Indian Territorial Force. 2434-35.

DUMASIA, MR. N. M .-

Question re ineligibility of pleader-judges for appointment as permanent Chief Justices of High Courts. 2760.

Steel Industry (Protection) Bill-

Motion to refer to Select Committee. 2341 and 2347.

Consideration of-

Clause 2. 2520-21.

Clause 3. 2605-06, 2618.

DUNI CHAND LALA-

Question re allegations against the station master of Kasur. 2527-29.

Question re appointment of Executive Officers under the new Cantonment scheme. 2800.

Question re appointments of Indians and Europeans to the Cantonments Departments. 2257-58.

Question re assessment to income-tax of Lala Sita Ram. 2256-57.

Question re case of Mr. Girdhari Lal, Sub-Record clerk, Railway Mail Service, Jullundhur City. 2800-01.

DUNI CHAND, LALA-contd.

- Question (Supplementary) re dismissal of Mr. Subba Rao, a telegraphist.
- Question re dissatisfaction with the income-tax administration in the Punjab.

Question re expulsions from Indian Cantonments. 2799-2800.

Question (Supplementary) re fitness of Indians for admission into the Indian Civil and Military Services. 2549.

Question (Supplementary) re Jail Reform. 2539.

Question re promotion of guards on the N. W. Railway. 2801.

Question re rule of primogeniture obtaining in the case of tenancies held by cavalry grantees in the Lower Jhelum Canal Colony. 2803-04.

Question re sale of nationalist newspapers at railway stations on the N. W.

Question re undesirable surroundings of the Ambala City Post Office. 2529. Steel Industry (Protection) Bill-

DUTT, MR. AMAR NATH-

Question re appointment of Mr. Lesage as Offg. Postmaster, Burdwan. 2868. Question re complaints regarding the timings of certain down local trains between Howrah and Burdwan on the E. I. Railway. 2878.

- Question (Supplementary) re dismissal of Mr. N. Subba Rao, telegraphist.
- Question re extension of the Tarkessar branch of the E. I. Railway from

Question re grievances of third class passengers on the local Howrah to Burdwan service on the E. I. Railway. 2877-78.

Question re litigation between the E. I. Railway and one Hemanta Kumar

Question re payment of debt due to Jagat Seth to his descendants. 2656.

Question re repeal of repressive legislation. 2878.

Question re sources of supply of beef for the Army in India. 2656-57.

- Question re stoppage of promotion of certain postal officials of the Burdwan
- Question re total number of bovine cattle slaughtered in military slaughter

Clause 1. 2708.

Clause 2. 2490, 2508, 2524.

Clause 3. 2071.

Question re countervailing ---- on South African Coal. 2886-87.

Question re effect of the enhanced --- on motor cars. 2649-50.

Question re existing stock of articles on which protective ----- are proposed to be levied. 2852.

Question re liability of Indian States to pay the protective ---- imposed by the Steel Industry (Protection) Bill. 2847-48.

Question re removal of the ---- on sulphur. 2526.

Resolution re removal of the import ---- on sulphur. 2765-69.

Question re subscriptions by civil and military officers to the _____. 2865-66.

EARNINGS, STATEMENT OF-

Question re submission of — beyond their lawful salaries by ticket collectors of the N. W. Railway, Karachi District. 2424-25.

EAST AFRICA COMMISSION-

Question re ----. 2544-45.

EASTERN BENGAL RAILWAY-

Question re advertising of vacancies on the ----. 2850.

Question re alleged profiteering by Messrs. Somar Chand and Sons, food vendors on the ----. 2851-52.

Question re annual stipends granted by the —— to the children of European, Anglo-Indian and Indian employees attending hill schools. 2874.

Question re appeals of the employees of the _____. 2849.

Question re arrangements for cremation at Lalmonirhat on the —. 2643. Question re card passes issued to vendors on the —. 2851.

Question re difference in rates of starting pay of the menial staff of the and N. W. Railway. 2642.

Question re discharge of employees by the ----. 2848.

Question re European and Anglo-Indian station masters and assistant station masters on the —. 2850-51.

Question re excess fare earnings of ticket collectors on the ----. 2879.

Question re grant of medical leave to the staff of the ----. 2642-43.

Question re grievances of the signallers of the Lalmonirhat District of the ----- 2848.

Question re leave of the ---- employees. 2850.

Question re licence fees of food vendors on the ----. 2851.

Question re promotions on the ----. 2850.

Question re proposed extension of the Diamond Harbour branch of the -----. 2625.

Question re provision of latrines in quarters for the menial staff of the -----. 2641.

Question re quarters of the station staff on the ----. 2642.

Question re sickness among the staff of the Lalmonirhat District of the -----. 2849.

Question re temporary engineers of the ----. 2854.

EAST INDIAN RAILWAY-

Question re admission of Indian graduates as apprentices to the — Workshops and Laboratory at Jamalpur. 2872-73.

Question re case of Panna Lal Gopi, Assistant Station Master, Karbighwan,

Question re complaints regarding the timings of certain down local trains between Howrah and Burdwan on the - 2878-79.

Question re complimentary passes issued to Indians and Europeans on the

Question re discharge of Chowkidars and Sergeants by the ----. 2742-43.

Question re earnings of the — from the traffic offered by the Kasta and Damaguria sidings. 2888.

EAST INDIAN RAILWAY-contd.

Question re extension of the Tarkessar branch of the ---- from Tarkessar to the Damodar embankment. 2877.

Question re grant of a State scholarship to an Indian graduate lately employed as an apprentice in the Jamalpur Workshops of the ----. 2873.

Question re grievances of third class passengers on the local Howrah to Burdwan service on the -----. 2877-78.

Question re insufficiently screened latrines at stations on the ---- and the Bengal and North-Western Railway. 2375.

Question re intermediate class compartments for males and females on the ____. 2865.

Question re litigation between the ---- and one Hemanta Kumar Sarkar. 2876-77.

Question re local traffic service on State Railways and on the ----. 2884-86. Question re passenger trains between Sone East Bank and Daltonganj on the —. 2855-56.

Question re superior appointments on the ----. 2883-84.

EDUCATIONAL FACILITIES-

Question re ----- for Indian units in the Army. 2890-91.

ELECTIONS, GENERAL-

Question re percentage of votes polled at the --- for the Legislative Assembly in 1920 and 1923, respectively.-2373-74.

Question re foot bridge between Parel station on the Great Indian Peninsula Railway and the ---- station on the Bombay, Baroda and Central India Railway. 2808-09.

EMIGRATION AGENT(S)-

Question re — employed by the Emigration Depôt at Benares. 2782-83. Question re — in Mauritius. 2783.

EMIGRATION COMMISSIONER-

Question re vernacular notification published by the -----, Benares. 2782. EMIGRATION DEPGT(S)-

Question re emigration agents employed by the ---- at Benares. 2782-83. Question re - at Benares. 2781-82.

Question re inspection remarks by visitors to the -----, Benares. 2783. Question re number of labourers recruited by the -----, Benares. 2783.

EMPIRE SCHOLARSHIPS-

Question re ----. 2546.

ENGINEER(S)-

Question re Indian District -----, Assistant -----, and District Traffic Superintendents on Indian railways. 2272-73.

ENGINEER(S), TEMPORARY-

Question re abolition of the appointments of ---- on Railways. 2854. Question re ---- on the Eastern Bengal Railway. 2854.

Question re affairs of the ----, etc. 2258-59.

Question re recovery of money due to Government by the ----. 2258.

ESTABLISHMENTS, SUBORDINATE-

Question re introduction of a time scale of pay for the ---- of State Railways.

- Question re admission of ---- Anglo-Indian and Indian students to the
- Question re appointments of Indians and ---- to the Cantonments Department.
- Question re assaults on Indian railway passengers by -----. 2654.

Question re ---- Anglo-Indian and Indian apprentices in the Oudh and Rohilkhand Railway Workshops at Lucknow, 2249-50.

Question re ----, Anglo-Indian and Indian employees on the Great Indian Peninsula Railway. 2878-79.

on the principal railways in India. 2871-72.

Question re ____, Anglo-Indians and Indians employed on salaries of Rs. 100

railways. 2536.

Question re - and Indian passengers on board the S. S. "Frangestan".

Question re letter in the "Daily Gazette", Sindh, re "--- of Sindh".

Ouestion re Staff Selection Boards ----. 2807.

EXCESS FARE EARNINGS-

See under " Ticket Collectors ".

Question re amendment of the ---- in the Indian Currency Act. 2744.

Question re payment of --- or license fees by the Army Canteen Board. 2798.

Question re decrease in the --- on woven goods. 2795-96.

the Indian Product Co. and the Hartikool Oil Co. 2430.

Hyderabad, Sind, for the post of ----. 2863.

Question re expenditure on the British Empire ---. 2273.

Question re additional — incurred by the introduction of the time scale in the Military Accounts Dept. 2372-73.

Question re - incurred on the design for a new ten-rupee currency note.

Question re - on the British Empire Exhibition. 2273.

Question re — on the Lee Commission. 2271. Question re — on the lighting and buying of the Persian Gulf. 2383.

Question re --- on railway schools. 2873.

Question re ---- on stores for the Currency Department. 2859.

Question re increase of ---- on the Military and All-India Civil Services.

L103LA

EXPENDITURE, MILITARY-Question re reduction of ---- in 1924-25. 2903. EXPORT-Question re decrease in the --- of Indian yarn. 2795. Question re domicile of steamship companies engaged in the ---- in iron, steel and coal from India. 2364. EXPULSION(S)-Question re --- from Indian Cantonments. 2799-2800. T FACTORY(IES)-Question re delay in payment of monthly wages to employees in organised Question re maternity benefit in ----, mines, etc. 2739. FAMINE TRUST FUND-See under "Indian People's Famine Trust Fund." Question re third class passenger --- on the South Indian Railway: 2733. FARIDPUR-Question re grievances of - railway passengers. 2640. Question re shifting of the site of the railway station at ----. 2640-41. Question re payment of excise or license ---- by the Army Canteen Board. 2798. FEMALE PASSENGER(S)-Question re carriages for ----. 2440. FENY RIVER GHAT-Question re railway siding at ----. 2251-52. Question re grant of special promotions for ---- to members of the Posts and Telegraphs Deptt. 2860. Question re special promotion for ---- granted to postal employees. 2811. FINANCE DEPARTMENT-Question re treatment of memorialists and petitioners by the -----. 2623-24. FINANCIAL ADVISER(S)-Question re ----. 2363. FINANCING-Question re ---- of the proposed Ishurdi-Pabna-Sadhuganj Ry. 2251. Question re system of ---- in organised industries. 2739. Question re utilization of the --- on the Bengal Nagpur Railway for providing outfit allowances for children of employees attending hill schools. 2875. FIRE-ARMS, LICENCES FOR-Statement (laid on the table) re ---. 2276.

FISH PLATE(S)-

Question re rails and — of Indian and foreign origin purchased by the State and guaranteed Railways. 2748.

FLEMING, MR. E. G .-

Steel Industry (Protection) Bill-Consideration of --

Clause 1. 2700-04, 2705, 2707.

FLOOD(S)-

Question re ---- in Bihar. 2426-28.

Question re ---- in Bihar and Orissa. 2383-84.

FOOT BRIDGE-

Question re — between Parel station on the G. I. P. Ry, and the Elphinstone Road station on the B., B. and C. I. Ry, 2808-09.

FOREIGN COUNTRIES-

Question re operating ratios of railways in ----. 2417-19.

FOREMEN-

Question re appointment as —— of Anglo-Indian and Indian apprentices trained at Kanchrapara and Saidpur. 2854.

Question re employment of Indians as -----, chargemen, etc., on railways. 2872.

Question re Indian chargemen and ---- on the O. and R. Ry. 2794.

FOREST COLLEGE-

Question re duties of the President of the Forest Research Institute and of the Principal of the —, 2368-69.

FOREST RESEARCH INSTITUTE-

Question re acquisition of paper and pulp plant for the ----, Dehra Dun. 2741-42.

Question re duties of the President of the — and of the Principal of the Forest College, 2368-69.

Question re expenditure on the ____, Dehra Dun. 2629-31.

"FORWARD "___

Question re article in --- regarding the grant of fresh reforms. 2411.

FRANCHISE-

Question re — for Indians in British Guiana. 2775. Question re grant of the — in Cantonments. 2650-51.

"FRANGESTAN," S. S .--

Question re European and Indian passengers on board the ----. 2808.

Question re loss of property of pilgrims on the ----. 2807-08.

FRAUD(S)-

Question re alleged —— in the Goods and Stores Deptts. of the O. and R. Ry. 2786.

FRONTIER-

Question re Mahsud raids on the ----. 2414.

FRONTIER COMMITTEE-

See under "Committee(s) ".

C.	IND	HT	MA	H/	YT/	M	1-

Question re detention of telegraph messages relating to the release of -----. 2385.

GARRISON ENGINEER(S)-

Question re strength of ---- and sub-divisional officers (Military and Civil). 2268.

GAZETTED OFFICERS-

Question re duties and salaries of the —— of the Commercial Intelligence Department. 2361-62.

GERMAN SCHOLAR-

Question re residence of a ---- at Bolpur. 2237-38.

Question re treatment of Professor Herzfeld, a ----, at Bombay. 2238.

GHORPADI CAVALRY-

GHOSE, MR., SATISH CHANDRA-

Expression of condolence at the death of ---- 2231-35.

GIDNEY, LIEUT.-COLOEL H. A. J .-

Question (Supplementary) re charge of Cantonment Hospitals. 2789. Question re compensation to military medical pupils refused enlistment in the Indian Medical Department, etc. 2266-67.

GIRDHARI LAL, MR .--

Question re case of —, Sub-Record Clerk, Railway Mail Service. 2267, 2800-01.

GOLD CURRENCY-

Question re introduction of ---- in India. 2747.

GOODS AND PARCEL OFFICES-

Question re closing of --- on Indian holidays. 2802.

GOODS CLERK(S) - -

See under "Clerk(s)".

GOODS-SHED(S)-

Question re working hours of subordinates employed in railway —. 2550. GOPI, PANNA LAL—

Question re case of ——, late Assistant Station Master, Karbighwan, E. I. Ry. 2420-21.

GOSWAMI, MR. T. C .--

Question re compensation paid to the families of Indian soldiers, sailors and labourers who died on active service during the war. 2370-71.

Question *re* construction of an overbridge for wheeled traffic at Naihati. 2805-06.

Question re dismissal of Mr. N. Subba Rao, telegraphist, Bezwada. 2632-34.

- Question re encouragement of the manufacture of wagons and locomotives in India. 2638-39.
- Question re expenditure on the Forest Research Institute, Dehra Dun. 2629-31.

Question (Supplementary) re extortion being a necessary qualification for promotion in the Income-tax Department. 2858.

Question re hours of work and holidays of the staff of the Rifle Factory and the Metal and Steel Factory at Ishapore. 2369-70.

- Question re local traffic service on State Railways and on the E. I. Rv.

Question re pay and allowances of the two Architects of the Central Buildings,

Question (Supplementary) re prohibition against Government servants representing their grievances to non-official Members of the Indian Legislature.

Question (Supplementary) re reserved salcons for officials. 2798.

Question re superior appointments on the E. I. Rv. 2883-84.

Question re tenders for locomotives. 2634-38.

GOUR, DR. H. S .-

Congratulations to Mr. President, the Honourable Sir Alexander Muddiman and the Honourable Sir Bhupendra Nath Mitra. 2232.

Expressions of condolence at the death of Mr. Satish Chandra Ghosh, Maulvi

Indian Penal Code (Amondment) Bill (Amendment of section 375) ----Motion to circulate Select Committee's report. 2769.

Lee Commission Report. 2279, 2280, 2659, 2660 & 2732.

Motion for Adjournment to consider the Lee Commission's Report. 2395-96.

Question re abolition of pay for officers of the Indian Territorial Force. 2435.

Question (Supplementary) re composition of the committee of inquiry into

Question re discussion of the reports of the Frontier Committee, the Bar

Question re dual commissions in the Indian Territorial Force, 2434-35.

Question (Supplementary) re Jail Reform. 2539.

Question re pay of officers of the Indian Territorial Force holding Honorary

Question (Supplementary) re present price of petrol in Indian and its price

Question re price of iron, steel and other products purchased by Government from the Tata Iron and Steel Company and from other firms. 2247-48.

Question re price of jute, cotton and other goods purchased by Government.

Question re publication of the Report of the Lee Commission. 2246.

- Question re rank and precedence of officers of the Indian Territorial Force.
- Question re report of the Indian Mercantile Marine Committee. 2433.

- Question (Supplementary) re report of the Lee Commission. 2554. Question re reports of the Frontier Committee and the Bar Committee. 2246. Question (Supplementary) re reports relating to the recruitment of seamen.
- Question (Supplementary) re State vs. Company management of Railways.

Question (Supplementary) re tenders for locomotives. 2636, 2637 & 2638. Resolution re Lee Commission's Report. 2838, 2845, 2846.

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

GOUR, DR. H. S .- contd.

Steel Industry (Protection) Bill-

Motion to refer to Select Committee. 2334-36.

Motion to constitute the Select Committee. 2352.

Motion to circulate. 2450, 2451, 2454, 2457-59.

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2479-80.

Consideration of-

Clause 3. 2570, 2621. Schedule. 2683, 2684, 2690-92, 2693, 2694.

Preamble .2721-22, 2723.

GOVERNMENT(S)-

Question re price of jute, cotton and other goods purchased by ---- 2248.

GOVERNMENT CENTRAL PRESS-

Question re complaint regarding the ----. 2413.

GOVERNMENT OF INDIA-

Question re expenditure on cables exchanged between the ---- and the India Office. 2363.

Question re leave and pension of the menial establishment of the ----. 2852.

Governments. 2654-55.

GOVERNMENT OF INDIA ACT-

Question re inquiry into the working of the ----, 1919. 2639. Question re proposed amendment of the ----, 1919. 2532-33.

GOVERNMENT OF INDIA, CIVIL AND MILITARY-

Onestion re exercise of the Secretary of State's powers of superintendence. direction and control of the ----, etc. 2253-54.

GOVERNMENT OF INDIA PUBLICATION-

Question re discontinuance of the sale of ---- at the Provincial Govrnmuts Book Depôts. 2438-39.

GOVERNMENTS, PROVINCIAL-

Question re sale of Government of India Blue-books at the headquarters of all ____ 2654-55.

Question re share of the ---- in the revenue from "Taxes on Income".

Question re prohibition against ---- representing their grievances to nonofficial Members of the Indian Legislature. 2897.

Question re prohibition of the wearing of Khaddar by ---- etc. 2426.

Question re recovery of municipal and other taxes from certain classes of ---- occupying free quarters. 2810.

GOVERNMENT SERVANTS, RETIRED-

Question re participation by --- and retired Army Officers in political propaganda or agitation. 2256.

GOVERNMENT STORES-

See under "Store(s) ".

Question re reforms inquiry regarding relations between ---- and Ministers in the provinces, etc. 2856.

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

GOVERNOR GENERAL-

Assent of the ---- to Bills. 2281.

Assent to the Indian Coinage (Amendment) Act, 1924, by the ----. 2281.

Assent to the Indian Income-tax (Amendment) Act, 1924, by the ----. 2281. OVIND DAS, SETH-

Question re earnings from advertisements on telegraph forms and envelopes. 2272.

Question re expenditure on the British Empire Exhibition. 2273.

Question re expenditure on the Lee Commission. 2271.

Question re grievances of second class railway passengers. 2275.

Question re indebtedness of Indian Agriculturists. 2273.

Question re Indian District Engineers, Assistant Engineers and District Traffic Superintendents on Indian Railways. 2272-73.

Question re Indian technological students abroad. 2274-75.

Question re powers of Local Govts. to purchase locally manufactured stationery and stores. 2271-72.

Question re provision of facilities for technological studies in India. 2273-74. Question re restaurant cars for Hindus on mail and express Trains. 2272.

Resolution re Lee Commission's Report. 2841.

Steel Industry (Protection) Bill-

Consideration of-

Clause 3. 2592.

GRADUATE(S)

Question re admission of Indian — as apprentices to the E. I. Railway Workshops and Laboratory at Jamalpur. 2872-73.

Question re grant of a State scholarship to an Indian —— lately employed as an apprentice in the Jamalpur Workshop of the E. I. Railway. 2873.

GRANT(S)-

Question re educational —— to European, Anglo-Indian and Indian railway employees. 2851.

GRATUITY-

Question re calculation of the period of re-employment in the Military Accounts Department during the war for pension or —. 2443, 2623.

GREAT INDIAN PENINSULA RAILWAY-

Question re conversion of the —— and the B., B. and C. I. Railway into State Railways. 2750.

Question re discharge of Mr. Nurun Nabi, an employee of the ----. 2879.

Question re European, Anglo-Indian and Indian employees on the -----. 2878-79.

Question *re* footbridge between Parel station on the —— and the Elphinstone Road station on the B., B. and C. I. Railway. 2808-09.

Question re grant of compensatory allowances to the officers and subordinate staff of the —— and B., B. and C. I. Railway stationed in Bombay. 2882.

Question re improvement of the constitution of Staff Councils on the -----. 2882.

Question re leave of lower subordinate staff in the traffic and transport department of the ——. 2552.

Question re retrenchment recommended by Mr. Heseltine on the —. 2553. Question re revision of the leave rules on the —. 2882-83.

Question re Staff Councils on the ----. 2878.

Question re working hours of certain classes of employees on the ——. 2552. Question re working hours of the staff of the —— at Wadi Bunder. 2550-51.

Reply to the —— of the Assembly to the Members of the Labour Party. 2402.

Question re —— of Faridpur railway passengers. 2640. Question re —— of third class passengers on the local Howrah to Burdwan service on the E. I. Railway. 2877-78.

Question re Indians holding permanent gazetted appointments in the Indian

Question re levy of toll at the bridge over the --- between Hajipur and

H

HAILEY, THE HONOURABLE SIR MALCOLM-

Question re alleged canvassing of Members of Parliament by ----. 2384-85.

HAJ SEASON-

HAJIPUR-

Question (Supplementary) re dismissal of Mr. N. Subba Rao, telegraphist,

Question (Supplementary) re rent of quarters at Longwood Hotel, Simla.

Question re Russian rouble notes. 2903-04.

Question're exemption from payment of excise duty on motor spirits granted to the Indian Products Co. and the ----. 2430.

HASRAT MOHANI, MAULANA-

Question re Resolution relating to the release of ----. 2244-45.

Question re license fees received by railway companies from -----, refreshment room keepers and hotel keepers. 2440.

Question re number of ---- and Superintendents of post offices charge-sheeted in the Punjab in 1921-22 and 1923-24, 2406.

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

HEDJAZ-

- Question re duties of the British Consul at Jeddah towards Indian pilgrims to the —, etc. 2362.
- Question re loss of baggage of Indian pilgrims to the by fire on the S.S. "Frangestan". 2358.

Question re pilgrims to the ——, 2357-58.

HERZFELD, PROFESSOR-

Question re treatment of -----, a German scholar, at Bombay. 2238.

HESELTINE, MR .--

Question re retrenchment recommended by ---- on the G. I. P. Railway. 2553.

HEZLETT, MR. J.-

Oath of Office. 2231.

HIGH COURT(S)-

Question re opinions of ---- on the report of the Indian Bar Committee. 2546:

HILL SCHOOL(S)-

See under "School(s)."

HINDLEY, MR. C. D. M.-Oath of Office. 2231.

HINDU(S)-

Question re restaurant cars for Hindus on mail and express Trains. 2272.

HINDUSTANI MUSSALMAN(S)-See under "Mussalman(s)."

HIRA SINGH, SARDAR BAHADUR CAPTAIN-

Adam Soldiers Litigation (Amendment) Bill— Motion to pass, as passed by the Council of State. 2764-65. Steel Industry (Protection) Bill— Consideration of— Schedule. 2660-81.

HOLIDAY(S)-

Question re closing of goods and parcel offices on Indian ----. 2802.

Question re hours of work and — of the staff of the Rifle Factory and Metal and Steel Factory at Ishapore. 2369-70.

HOLME, MR. H. E.-

Question (Supplementary) re discovery of the Bolshevik revolutionary conspiracy. 2772.

HONG KONG-

Question re Indian population in ----. 2875.

HOSPITAL(S)

Question re charge of Cantonment ----. 2788-89.

Question *re* employment of lady doctors or midwives in State Railway ——. 2641.

Question re medical officers in charge of Cantonment - 2243.

HOTEL KEEPERS-

Question re license fees received by railway companies from hawkers, refreshment room keepers and ——. 2440.

L103LA

Question re ---- and holidays of the staff of the Rifle Factory and the Metal

Question re ---- allowance for relieving goods clerks. 2802.

Question re ---- allowances of European, Anglo-Indian and Indian railway

Question re complaints against the ---- railway staff. 2374.

Question re complaints regarding the timings of certain down local trains between — and Burdwan on the E. I. Railway. 2878.

Onestion re grievances of third class passengers on the local ---- to Burdwan service on the E. I. Railway. 2877-78.

Question re overcrowding and unpunctuality of trains on the ---- Machada section of the Bengal-Nagpur Railway. 2374.

HUDSON, MR. W. F .-

Oath of Office. 2231.

HUMANITARIAN LEAGUE, BOMBAY-

Question re letters of the ---- dated the 30th January and 10th March, 1924. 2236.

HUSSANALLY, MR. W. M .--

Oath of Office. 2231.

Question re abolition of quarantine at Kamaran. 2864.

Question re alleged assault by soldiers on a Parsi passenger at the Karachi Cantonment railway station, 2533-34

Question re Cantonment Superintendent at Hyderabad, Sind. 2863.

Ouestion re charge allowances of European and Anglo-Indian station masters.

Question re compensation claims paid by various Railways for goods stolen, lost or damaged. 2645-47.

Question re conversion of the G. I. P. and B., B. and C. I. Railways into State

Question re cost of telegrams recommending the Cantonment Superintendent, Hyderabad, Sind, for the post of executive officer. 2863.

Question re dues levied on pilgrims at Jeddah. 2864-65.

Question re effect of the enhanced duty on motor cars. 2649-50.

Question re erection of sheds on the platforms at Kotri station. 2537-38.

Question re Europeans, Anglo-Indians and Indians holding superior posts on railways. 2536.

Question re grant of the franchise in Cantonments. 2650-51.

Question re house rent allowances of European, Anglo-Indian and Indian railway employees. 2535.

Question re Hyderabad Sind Cantonment Fund. 2862.

Question re Indians holding posts of higher grades on railways. 2536-37.

Question re levy of pilgrim dues at Kamaran. 2863-64.

Question re motor cars of European railway employees. 2535.

Question re overbridge at the Clifton and the Devon Villa crossings at Karachi.

Question re present price of petrol in India and its price during the past

HUSSANALLY, MR. W. M .- contd.

Question re prevention of profiteering in petrol. 2648-49.

Question re prohibition against Govt. servants representing their grievances to non-official Members of the Indian Legislature. 2897.

Question re quarantine at Kamaran. 2864.

Question re racial distinctions on Indian railways between European and Indian employees. 2534.

Question re Reforms Inquiry Committee. 2751.

Question (Supplementary) re rent of quarters at Longwood Hotel, Simla. 2367.

Question re running of a late night train from Hyderabad to Karachi. 2538. Question re Russain rouble notes. 2749-50.

Question re salaries of European and Indian drivers on railways. 2534-35. Resolution re Lee Commission's Report. 2829.

Steel Industry (Protection) Bill-

Consideration of—

Clause 2. 2508, 2509-10.

HYDERABAD-

Question re running of a night train from ----- to Karachi, 2538.

HYDERABAD (SIND)-

Juestion re Cantonment Superintendent at — 2863.

Question re cost of telegrams recommending the Cantonment Superintendent,

HYDERABAD SIND CANTONMENT FUND-

Question re the ----. 2862.

HYNDMAN, MR. H. M. -

Question re proscription of ----'s book "The Awakening of Asia." 2428.

Ι

IMMIGRATION INTO INDIA ACT, 1924-Question re rules under the —. 2439-40.

IMPERIAL CONFERENCE(S)-

Question re representatives of India at the —— and the meetings of the League of Nations. 2359-60.

IMPERIAL ECONOMIC CONFERENCE— See under "Conference."

IMPERIAL POLICE SERVICE-

Question re appointment of Muhammadans to the Indian Civil Service and the _____.-2875-76.

IMPERIAL SERVICE(S)-

Question re overseas allowance to Indians recruited for the ----. 2745-46.

Question re alleged over-assessment to — of a merchant of Surat by the Income-tax officer of that place. 2857-58.

Question re assessment to ---- of Lala Sita Ram. 2256-57.

Question re ---- on the tentage allowance of military officers. 2806.

INCOME-TAX ADMINISTRATION-

Question re dissatisfaction with the ---- in the Punjab. 2526-27.

INCOME-TAX OFFICER(S)-

Question re alleged over-assessment to income-tax of a merchant of Surat by the —— of that place. 2857-58.

Question re recruitment of ---- in Madras. 2733-34.

Question re stoppage of ---- of Postal Inspectors in 1921-22. 2406.

INDEBTEDNESS-

Question re ---- of Indian agriculturists. 2273.

INDIA AND BURMA MILITARY AND MARINE RELIEF FUND, THE-See under "Relief Fund."

INDIA OFFICE-

Question re expenditure on cables exchanged between the Government of India

Question re average wealth of the ----. 2853.

- Question re admission of European, Anglo-Indian and ---- students to the Railway Technical Institute, United Provinces. 2250.
- Question re admission of ---- to the posts of journeymen and chargemen on

Question re appointment of — as Deputy Agents on railways. 2745. Question re appointment of — as sub-divisional officers in cantonments occupied by ---- troops. 2268-69.

- Question re appointments of ---- and Europeans to the Cantonments Depart-
- Question re distinctions in rates of pay drawn by Anglo-Indians, Christians, Parsis and ---- on the N. W. Railway. 2801-02.
- Question re employment of ---- on the B., B. and C. I. and the R. M. Railways. 2869-70.
- Question re employment of ---- as foremen, chargemen, etc., on railways.
- Question re European and ---- passengers on board the S.S. "Frangestan."

Question re European, Anglo-Indian and --- apprentices in the O. and R. Railway Workshops at Lucknow. 2249-50.

Question re European, Anglo-Indian and ---- employees on the Great Indian

Question re Europeans, Anglo-Indians and --- employed in various capacities on the principal railways in India. 2871-72.

Question re Europeans, Anglo-Indians and --- employed on salaries of Rs. 100 and over on certain railways. 2785.

Question re Europeans, Anglo-Indians and ---- holding superior posts on

Question re franchise for ---- in British Guiana. 2775.

- Question re impending legislation prejudicially affecting the political rights of ---- in Mauritius. 2783.
- Question re holding permanent gazetted appointments in certain depart-

Question re ---- holding permanent gazetted appointments in the Indian Military Works department. 2556.

Question re — holding posts of higher grades on the railways. 2536-37.

Question re ---- in the higher grades of railway administrations. 2420.

Question re — in the Indian Army Reserve of Officers. 2557.

Question re ---- in superior appointments on railways, 2787-88 and 2794.

Question re ---- in the superior establishment of the Railway Department,

Question re overseas allowance to — recruited for the Imperial Services. 2745-46.

Question *re* shooting of —— British Guiana. 2775. Question *re* training of —— for the Artillery. 2801.

Question re training of ---- for superior and subordinate appointments on railways. 2788.

Question re Committee appointed by the British Cabinet to consider -----.

INDIAN ARMY-

Question re employment of the ---- outside India. 2866.

also in the Indian Medical Department of the ------2546-48.

INDIAN ARMY RESERVE OF OFFICERS-

Question re appointment of an ---- to the Committee on the expansion of

Police Service. 2875-76.

Question re Burmese candidates for the last ---- held in India. 2361.

INDIAN COINAGE (AMENDMENT) ACT, 1924 (X OF 1924)-

INDIAN CURRENCY ACT-

Question re amendment of the rate of exchange in the ----. 2744.

INDIAN INCOME-TAX (AMENDMENT) ACT, 1924 (XI OF 1924)-Assent to the ---- by the Governor General. 2281.

INDIAN INFANTRY REGIMENTS-See under "Regiment(s)."

Question re compensation paid to the families of ---- who died on active service during the war. 2370-71.

INDIAN LAW REPORTS COMMITTEE-

Question re expenditure on the ----, 1922. 2741. Question re the ——. 2431-32.

INDIAN LEGISLATURE— Question re prohibition against Govt. servants representing their grievances to non-official Members of the —
INDIAN MEDICAL DEPARTMENT—
Question re compensation to military medical pupils refused enlistment in the
Question <i>re</i> jamadars, subedars and subedar majors in the fighting units and also in the —— of the Indian Army. 2546-48.
INDIAN MEDICAL SERVICE— Question re recruitment for the ——. 2236, 2866-67.
INDIAN MEDICAL SERVICE OFFICER(S)— Question re —— on temporary list admitted since the beginning of the Great War. 2548.
INDIAN MERCANTILE MARINE COMMITTEE— Question re report of the ——, 2433.
INDIAN MERCHANTS' CHAMBER- Question re communication from the regarding the Tariff Board's Report. 2414.
INDIAN MILITARY SERVICES— See under "Services."
INDIAN PENAL CODE→ Question re repeal of section 492 of the —— and of the Workmen's Breach
of Contract Act, 1859. 2736.
INDIAN PENAL CODE (AMENDMENT) BILL (AMENDMENT OF SEC-
TION 375)— See under "Bill(s)."
See under "Bill(s)." INDIAN PEOPLE'S FAMINE TRUST FUND— Question re the —
See under "Bill(s)." INDIAN PEOPLE'S FAMINE TRUST FUND— Question re the ——. 2777-80.
See under "Bill(s)." INDIAN PEOPLE'S FAMINE TRUST FUND— Question re the —, 2777-80. INDIAN PILGRIMS— Question re duties of the British consul at Jeddah towards —— to the Hedjaz, etc. 2362. INDIAN PRODUCTS CO., THE—
See under "Bill(s)." INDIAN PEOPLE'S FAMINE TRUST FUND— Question re the —. 2777-80. INDIAN PILGRINS— Question re duties of the British consul at Jeddah towards —. to the Hedjar, etc. 2962. INDIAN PRODUCTS CO., THE— Question re exemption from payment of excise duty on motor spirits granted to the —. and the Hartikool Oil Co. 2430.
See under "Bill(s)." INDIAN PEOPLE'S FAMINE TRUST FUND— Question re the —, 2777-80. INDIAN PHIGRIMS— Question re duties of the British consul at Jeddah towards —, to the Hedjar, etc. 2362. INDIAN PRODUCTS CO., THE— Question re exemption from payment of excise duty on motor spirits granted to the —, and the Hartikool Oil Co. 2430. INDIAN SAILOR(S)— Question re compensation paid to the families of —, who died on active
See under "Bill(s)." INDIAN PEOPLE'S FAMINE TRUST FUND— Question re the —, 2777-80. INDIAN PHIGRIMS— Question re duties of the British consul at Jeddah towards —, to the Hedjar, etc. 2382. INDIAN PRODUCTS CO., THE— Question re exemption from payment of excise duty on motor spirits granted to the —, and the Haritkool Oil Co. 2430. INDIAN SAILOR(S)— Question re compensation paid to the families of —, who died on active service during the war. 2370-71. INDIAN SETTLER(S)—
 See under "Bill(s)." INDIAN PEOPLE'S FAMINE TRUST FUND— Question re the —, 2777-80. INDIAN PHARIMS— Question re duties of the British consul at Jeddah towards —, to the Hedjaz, etc. 2362. INDIAN PRODUCTS CO., THE— Question re exemption from payment of excise duty on motor spirits granted to the —, and the Hartikool Oil Co. 2430. INDIAN SAILOR(S)→ Question re compensation paid to the families of —, who died on active service during the war. 2370-71. INDIAN SETTLER(S)— Question re percentage of —, in Uganda and Tanganyika. 2360.
See under "Bill(s)." INDIAN PEOPLE'S FAMINE TRUST FUND— Question re the —, 2777-80. INDIAN PHIGRIMS— Question re duties of the British consul at Jeddah towards —, to the Hedjar, etc. 2382. INDIAN PRODUCTS CO., THE— Question re exemption from payment of excise duty on motor spirits granted to the —, and the Haritkool Oil Co. 2430. INDIAN SAILOR(S)— Question re compensation paid to the families of —, who died on active service during the war. 2370-71. INDIAN SETTLER(S)—
 See under "Bill(s)." INDIAN PEOPLE'S FAMINE TRUST FUND— Question re the —, 2777-80. INDIAN PHARIMS— Question re duties of the British consul at Jeddah towards —, to the Hedjar, etc. 2382. INDIAN PRODUCTS CO., THE— Question re exemption from payment of excise duty on motor spirits granted to the —, and the Hartikool Oil Co. 2430. INDIAN SAILOR(S) — Question re compensation paid to the families of —, who died on active service during the war. 2370-71. INDIAN SOLDIERS— Question re compensation paid to the families of —, who died on active service during the war. 2370-71. INDIAN SOLDIERS— Question re percentage of —, in Uganda and Tanganyika. 2360. INDIAN SOLDIERS— Question re ompensation paid to the families of —, who died on active service during the war. 2370-71.
See under "Bill(s)." INDIAN PEOPLE'S FAMINE TRUST FUND— Question re the —, 2777-80. INDIAN PHIGRIMS— Question re duties of the British consul at Jeddah towards —, to the Hedjar, etc. 2362. INDIAN PRODUCTS CO., THE— Question re exemption from payment of excise duty on motor spirits granted to the —, and the Hartikol Oil Co. 2430. INDIAN SAILOR(S) Question re compensation paid to the families of —, who died on active service during the war. 2370-71. INDIAN SETTLER(S)— Question re percentage of —, in Uganda and Tanganyika. 2360. INDIAN SOLDIERS— Question re compensation paid to the families of —, who died on active service during the war. 2370-71.
 See under "Bill(s)." INDIAN PEOPLE'S FAMINE TRUST FUND— Question re the —, 2777-80. INDIAN PHIGRIMS— Question re duties of the British consul at Jeddah towards —, to the Hedjar, etc. 2382. INDIAN PRODUCTS CO., THE— Question re exemption from payment of excise duty on motor spirits granted to the —, and the Haritkool Oil Co. 2430. INDIAN SAILOR(S)— Question re compensation paid to the families of —, who died on active service during the war. 2370-71. INDIAN SETTLER(S)— Question re percentage of —, in Uganda and Tanganyika. 2360. INDIAN SOLDIERS— Question re compensation paid to the families of — who died on active service during the war. 2370-71. INDIAN SOLDIERS— Question re compensation paid to the families of — who died on active service during the war. 2370-71. INDIAN SOLDIERS LITIGATION (AMENDMENT) BILL— See under "Bill(s)." INDIAN (SPECIFIED INSTRUMENTS) STAMP BILL—

INDIAN STAMP ACT-

Question re validity of certain instruments executed under the ——. 2432-33.

INDIAN SIATE(S) -

Question re liability of —— to pay the protective duties imposed by the Steel Industry (Protection) Bill, 2847-48.

INDIAN STUDENTS-

Question re admission of ---- to the University Officers' Training Corps. 2388-89.

Question re recommendations of the Committee on ----. 2389.

INDIAN TERRITORIAL FORCE-

Question re abolition of pay for officers of the ----. 2435.

Question re dual commissions in the ----. 2434-35.

Question re pay of officers of the ---- holding Honorary King's Commissions. 2433-34.

Question *re* rank and precedence of officers of the ——. 2434. DIAN UNITS—

Question re educational facilities for —— in the Army. 2890-91. INDIANISATION—

Question re ---- of the Engineering Services. 2267-68.

INDIANS AND BURMESE-

Question re proposed substitution of the words — for "Natives of India and Burma" in Government publications. 2412.

INDUSTRY(IES)-

Question re system of fines in organised ----. 2739.

INFANTRY REGIMENTS-

See under "Regiments."

INNES, THE HONOURABLE SIR CHARLES-

Resolution re the removal of the import duty on sulphur. 2765-66, 2767. Steel Industry (Protection) Bill—

Preliminary remarks before the motion to consider. 2281-92. Motion to consider. 2292.

Discussion re admissibility or otherwise of certain amendments before the —— was referred to Select Committee. 2296, 2303 and 2304.

Motion to refer to Select Committee, 2348 and 2349-52.

Presentation of the Report of Select Committee. 2397.

Motion to consider Report of Select Committee. 2397.

Motion to circulate. 2449-50.

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2471.

Consideration of-

Clause 2. 2492,93, 2494, 2504, 2505-06, 2510, 2515-16, 2518-19.

Clause 3. 2565, 2566, 2570-71, 2616-18, 2620, 2621, 2671.

Clause 5. (re-numbered clause 6). 2664, 2665.

Clause 5. 2677.

Clause 6. 2679.

Schedule. 2681-82, 2687-88, 2697-99.

Preamble. 2709, 2714-15, 2719, 2720, 2723-24.

Motion to pass. 2726.

INSPECTION REMARKS-

Question re ---- of visitors to the Emigration Depôt, Benares. 2783.

INSPECTOR(S)-

Question re qualification of ---- of the Railway Mail Service. 2271.

Question re strength of — and clerks in the Northern India Salt Department 2239.

Question re supersession of post masters and — in the Punjab Postal Circle, 2557-58.

INSTITUTION(S)-

INSTRUMENTS-

Question re validity of certain — executed under the Indian Stamp Act. 2432-33.

INSURANCE-

Question re amount of premia paid by certain Govt. Departments for fire, Marine and motor —, 2533.

Question re Postal ---- Fund. 2625.

Question re premia paid by Government during the last three years for fire and Marine ----. 2744.

INSURED ARTICLES-

Question re recoveries from postal officials on account of the loss of —— during 1923-24, 2888-89.

INTERMEDIATE CLASS COMPARTMENTS-

Question re ---- for males and females on the E. I. Railway. 2865.

INTERNATIONAL LABOUR CONFERENCE(S)-

Question re consultation with the Workers' Organisations in India regarding subjects to be discussed by the ——. 2735.

INTERNEE(S)-

Question re statement regarding the two Judges who examined the cases of _____ in Bengal. 2631.

IRON-

Question re foreign ---- and steel purchased by Govt. Depts. 2749.

Question re —— and steel of Indian and foreign origin purchased by State and guaranteed Railways. 2748.

ISHAPORE-

Question re hours of work and holidays of the staff of the Rifle Factory and the Metal and Steel Factory at ----. ⁹2369-70.

ISHURDI-

Question re construction of the proposed — -Pabna-Sadhuganj Railway. 2250-51.

		MR

Question re appointment of executive officers under the new Cantonment Act. 2405.

Question re charge of cantonment hospitals. 2788-89.

Question re medical officers in charge of cantonment hospitals. 2243.

Question re waiting room for Indians at Manmad Junction. 2405-06.

IYENGAR, MR. A. RANGASWAMI-

Lee Commission's Report. 2279-80, 2659.

Motion for Adjournment to consider Lee Commission's Report. 2395.

Question re affairs of the Esociet Company, etc. 2258-59.

- Question re amendments of the Indian Legislative Rules or other Statutory Rules. 2759-60.
- Question (Supplementary) re arrests under Bengal Regulation III of 1818. 2423.

Question (Supplementary) re Committee on constitutional reforms. 2542.

Question re Committee on Indian Taxation. 2756-57, 2759.

- Question re control excised over Local Governments in respect of Land Revenue Settlement. 2753.
- Question re control of the Secretary of State over Provincial Government's land revenue legislation. 2754.
- Question (Supplementary) re discontinuance of the sale of Government of India publications at the Provincial Governments Book Depôts. 2439.
- Question (Supplementary) re čismissal of Mr. Subba Rao, a telegraphist. 2265, 2540, 2541, 2633 and 2634.
- Question re inquiry into the working of the Reforms. 2758.
- Question re investigation into the working of the reforms. 2270-71.
- Question re Krishnasagara Reservoir Project. 2754-56.

Question re land revenue policy. 2753-54.

Question re levy of taxation by executive action. 2757-58.

- Question re Lord Olivier's speech in the House of Lords. 2269.
- Question (Supplementary) re pay and allowances of the Architects of the Central Buildings, New Delhi. 2629.
- Question (Supplementary) re proposed amendment of the Government of India Act, 1919. 2532.
- Question re qualifications of Inspectors of the Railway Mail Service. 2271.
- Question re recovery of money due to Government by the Esociet Company. 2258.
- Question (Supplementary) re recruitment of Income-tax officers in Madras. 2734.
- Question re reduction in the rates of pay of officers of the British Army. 2752-53.

Question (Supplementary) re Report of the Lee Commission. 2554.

- Question re rules relating to the power of making appointments to, and promotions in, offices under the Crown in India. 2265-66.
- Question (Supplementary) re rules under the Immigration into India Act, 1924. 2439.
- Question (Supplementary) re second class passenger fares on the South Indian Railway, 2733.
- Question (Supplementary) re State vs. Company management of Railways. 2417.

Question (Supplementary) re subjects in regard to which recourse is had to previous consultation with the Secretary of State for India instead of obtaining his previous sanction. 2392.

L103LA

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

IYENGAR, MR. A. RANGASWAMI-contd.

Resolution re Lee Commission's Report. 2823, 2830-32, 2838.

Steel Industry (Protection) Bill-

Discussion *re* admissibility or otherwise of certain amendments before the _____ was referred to Select Committee, 2296, 2297.

J

JAGAT SETH-

Question re payment of debt due to ---- to his descendants. 2656.

JAIL REFORM-

Question re ---. 2538-39,

JAJODIA, BABOO RUNGLAL-

Question re amendment of the rate of exchange in the Indian Currency Act. 2744.

Question re increased public demand for currency and credit. 2868-69.

Question re premia paid by Government during the last three years for fire and marine insurance. 2744.

Question re report of the Railway Risk Notes Revision Committee. 2744, Question re stringency in the money market. 2743-44.

JAMADAR(S)-

Question re —— subedars and subedar majors in the fighting units and also in the Indian Medical Department of the Indian Army. 2546-48.

JAMALPUR-

Question re almission of Indian graduates as apprentices to the E. I. Railway Workshops and Laboratory at ——. 2872-73.

Question re grant of a State scholarship to an Indian graduate lately employed as an apprentice in the —— Workshop of the E. I. Railway. 2873.

JAMSHEDPUR-

Question re employment of Mr. Kirkpatrick, late Dy. Conservator of Forests, as Labour Inspector at ——. 2891-92.

JEDDAH-

Question re dues levied on pilgrims at ----. 2864-65.

Question re duties of the British Consul at ---- towards Indian pilgrims to the Hediaz, etc. 2362.

JEELANI, HAJI, S. A. K .--

Question re administration of Cantonments under the new Cantonment Act, 2797.

Question re construction of waiting rooms at Kovur and Kavali railway stations on the Madras and Southern Mahratta Railway. 2253.

Question re double line railway project from Tambaram to Madras. 2733.

Question re exclusion of sadar bazaars from cantonment areas. 2796-97.

Question re proposal to reconstruct Nellore Railway station. 2252-53.

Question re recruitment of Income-tax officers in Madras. 2733-34.

Question re third class passenger fares on the South Indian Railway. 2733. JHARIA-

Question re coal mines in the Rancegunj and — coalfields under Indian and European management. 2887-88.

JHARIA STATION-

Question re booking difficulties at ----, etc. 2436-37.

JHELUM CANAL COLONY, LOWER-

Question re rule of primogeniture obtaining in the case of tenancies held by cavalry grantees in the ——, 2803-04.

JINNAH, MR. M. A -

Lee Commission's Report. 2279, 2281, 2660 and 2661.

Motion for Adjournment to consider the Lee Commission's Report. 2396.

Question re departmental Committee on the working of the reforms. 2532.

Question (Supplementary) re dismissal of Mr. Subba Rao, a telegraphist. 2541.

Question re naturalization of Indians in the United States of America, 2740-41.

Question re proposed amendment of the Government of India Act, 1919. 2532-33.

Question (Supplementary) re report of the Lee Commission. 2554, 2555.

Question (Supplementary) re Resolution relating to the release of Maulana Hasrat Mohani, 2245.

Steel Industry (Protection) Bill-

Discussion re admissibility or otherwise of certain amendments before the —— was referred to Select Committee. 2295, 2296, 2297, 2299 and 2303.

Motion to refer to Select Committee. 2324, 2325-26, 2339 and 2348.

Motion to constitute the Select Committee. 2352.

Motion to circulate. 2450-52, 2453.

Disension on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2473. Consideration of—

Clause 2. 2496-97, 2506, 2507, 2513-14 and 2521-22.

Clause 3. 2568, 2572, 2596-98.

Clause 5. (re-numbered clause 6). 2665-66, 2670.

JIWAN LAL, DR.-

Question re case of -----, late sub-assistant surgeon. 2531.

JOSHI, MR. N. M.-

Question re advertising of vacancies on the Eastern Bengal Railway. 2850.

Question re alleged charges of bribery and corruption against certain employees of the billee of the District Traffic Superintendent, Katihar, E. B. Railway. 2851.

Question re alleged profiteering by Messrs. Somar Chand and Sons, food vendors on the E. B. Railway. 2851-52.

Question re appeals of the employees of the Eastern Bengal Railway. 2849. Question re card passes issued to vendors on the E. B. Railway. 2851.

Question re consultation with the Workers Organisations in India regarding subjects to be discussed by the International Labour Conferences. 2735.

Question (Supplementary) re cost of free supply of Blue-books and Administration Reports relating to Central subjects to Members of the Indian Legislature. 2654.

Question re delay in payment of monthly wages to employees in organised factories. 2737.

Question re differential treatment of European, Anglo-Indian, and Indian employees on Railways. 2738.

Question re discharge of employees by the Eastern Bengal Railway. 2848.

Question re discharge of Mr. Nurun Nabi, an employee of the G. I. P. Ry. 2879.

JOSHI, MR. N. M.-contd.

Question (Supplementary) *re* discontinuance of the sale of Government of India publications at the Provincial Govts'. Book Dep^{Ats}. 2439,

Question (Supplementary) re dismissal of employees of the Audit Office of the Bengal and North-Western Railway. 2242.

Question re duties of pointsmen on the B. and N.-W. Ry. 2880.

Question re educational grants to European, Anglo-Indian and Indian Railway Employees. 2851.

Question re European and Anglo-Indian station masters and assistant station masters on the Eastern Bengal Railway. 2850-51.

Question re European, Anglo-Indian and Indian employees on the G. I. P. Rv. 2878-79.

Question re excess fare earnings of ticket collectors on the E. B. Ry. 2879.

Question re formation of District Committees on the B. and N.-W. Ry. 2881-82.

Question re grant of compensatory allowance to the officers and subordinate staff of the G. I. P. and B., B. and C. I. Rys. stationed in Bombay. 2882.

Question re grievances of the signallers of the Lalmonirhat district of the E. B. Railway. 2848.

Question re improvement of the constitution of Staff Councils on the G. I. P. Ry. 2882.

Question re introduction of maternity benefits in industrial undertakings. 2738-39.

Question re introduction of the shift system in mines and prohibition of the employment of women underground. 2/36-37.

Question re issue of orders in the vernacular by railway authorities. 2849.

Question *re* labour representation on the Central and Local Legislatures. 2739-40.

Question re leave and pension of the menial establishment of the Govt. of India. 2852.

Question re leave of the Eastern Bengal Railway employees. 2850.

Question *re* liability of pointsmen on the B. and N.-W. Ry. in cases of running train thefts. 2880.

Question re licence fees of food vendors on the E. B. Ry. 2851.

Question re Local Advisory Councils on railways. 2357.

Question re maternity benefits in factories, mines, etc. 2739.

Question re names of Railwaymen's Unions or Associations recognised by the authorities of the Indian Railways. 2880-81.

Question re non-recognition of the B. and N.-W. Railwaymen's Association, 2881.

Question re official recognition of Ry. Unions or Associations. 2880.

Question re overcrowding of night trains leaving Bombay for Nasik and Poona, respectively. 2851.

Question *re* payment of relieving allowances to relieving hands on State Railways. 2848.

Question re promotions on the Eastern Bengal Railway. 2850.

Question re provision of Hindu and Muhammadan refreshment rooms at Victoria Terminus, Bombay. 2852.

Question re racial discrimination between employees on State Railways. 2738.

Question re regulation of the payment of wages within a fixed period after they are due. 2737-38.

Question (Supplementary) re rent of quarters at Longwood Hotel, Simla. 2366.

JOSHI, MR. N. M.-conclá.

- Question re repeal of section 492 of the Indian Penal Code and of the Workmen's Breach of Contract Act, 1859. 2736.
- Question (Supplementary) re reports relating to the recruitment of seamen. 2762.
- Question re resolutions of the Wadi Bunder Branch (Bombay) of the G. I. P. Ry, Staff Union. 2883.
- Question re revision of the leave rules on the G. I. P. Ry. 2882-83.
- Question (Supplementary) re rules under the Immigration into India Act, 1924. 2439, 2440.
- Question *re* salaries of Indian station masters and assistant station masters on the Eastern Bengal Railway. 2850.
- Question re sickness among the staff of the Lalmonirhat District of the Eastern Bengal Railway. 2849.
- Question re Staff Councils on the G. I. P. Ry. 2878.
- Question re system of fines in organised industries. 2739.
- Question (Supplementary) re working hours of the staff of the G. I. P. Railway employed at Wali Bunder. 2551.
- Steel Industry (Protection) Bill-
 - Motion to refer to Scleet Committee. 2337-41 and 2345.
 - Motion to constitute the Select Committee. 2353.
 - Motion to circulate. 2451, 2457.
 - Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate, 2472-73.
 - Consideration of-
 - Clause 3. 2565, 2568, 2570, 2591-92. Motion to pass. 2729-30.

JOURNEYMEN-

- Question *re* admission of Indians to the posts of ---- and chargemen on the O, and R. Ry. 2250.
- Question re chargemen and —— in the O. and R. Ry. Workshops at Lucknow. 2248-49.

JUDGE(S) -

- Question re ineligibility of Pleader for appointment as permanent Chief Justices of High Courts. 2760.
- Question re appointed to examine the cases of State prisoners in Bengal. 2407.
- Question re statement regarding the two —— who examined the cases of internees in Bengal. 2631.

JULLUNDUR-

Question re case of Mr. Girahari Lal, Sub-Record Clerk, Ry. Mail Service, —— City. 2800-01.

JUTE-

Question re price of ----, cotton and other goods purchased by Govt. 2248.

KALA-AZAR-

Question re investigation into the causes of ----. 2897.

KALABAGH RAILWAY-

Question re case of Akbar Ali, time-keeper, Kour station, on the ----. 2263.

KAMARAN-

Question re abolition of quarantine at ----. 2864. Question re levy of pilgrim dues at ----. 2863-64. Question re quarantine at ----. 2864.

KANCHRAPARA-

Question re appointment as foremen of Anglo-Indian and Indian apprentices trained at ---- and Saidpur. 2854.

KARACHI-

- Question re alleged assault by soldiers on Mr. R. K. Sidhva at the ---- railway station, 2424-26.
- Question re overbridge at the Clifton and the Devon Villa crossings at ----.

Question re proposed construction of an overbridge at the Clifton railway crossing at ----. 2429.

Question re running of a late night train from Hyderabad to ----. 2538.

Question re submission of statement of earnings beyond their lawful salaries by ticket collectors of the N.-W. Railway, ---- district. 2424-25.

KARACHI CANTONMENT-

Question re alleged assault on a Parsi passenger at the ---- railway station. 2533-34.

KARACHI CANTONMENT STATION-

Question re alleged assault by soldiers on Mr. R. K. Sidhva at ----, 2645. Question re uncovered platforms at ----. 2429.

KARBIGHWAN-

Question re case of Panna Lal Gopi, late Assistant Station Master, ----. East Indian Railway. 2420-21.

KARTAR SINGH, SARDAR-

Question re pay of veterinary assistants of the Army Remount Deptt. and of the Army Veterinary Corps. 2254-56.

KASTA-

Question re earnings of the E. I. Railway from the traffic offered by the ---and Damaguria sidings. 2888.

KASUR-

Question re allegations against the station master of ----. 2527-29.

KATHGHAR RAILWAY STATION-

Question re construction of a platform at the ----. 2628.

KATIHAR-

Question re alleged charges of bribery and corruption against certain employees of the office of the District Traffic Superintendent, ----, E. B. Railway. 2851.

Question re quarters for Indian assistant station masters in the --- district.

KAVALI-

Question re construction of waiting rooms at Kovur and ---- railway stations.

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

KELKAR, MR. N. C .-

- Question re calculation of period of re-employment in the Military Accounts Department during the War for pension or gratuity. 2443.
- Question re claim of Mr. S. R. Muley, formerly a clerk in the office of the Controller of Military Accounts, Poona, to proportionate pension. 2443-44.
- Question re dangers attendant on the location of the new target for the use of the Ghorpadi cavalry. 2437-38.
- Question re discontinuance of the sale of Govt. of India publications at the Provincial Govts'. Book Depôts. 2438-39.
- Question re license fees received by railway companies from hawkers, refreshment room keepers and hotel keepers. 2440.

Question re Local Advisory Committees for railways. 2440-41.

- Question re maturing of Govt. postal endowment assurance policies. 2442.
- Question *re* production of medical certificates by the establishment of the office of the Controller of Military Accounts, Southern Command and Poona District, etc. 2643-44.
- Question re railway carriages for female passengers. 2440.
- Question re revision of the pay and allowances of divisional accountants of the Bombay Presidency. 2441-42.
- Question re rules under the Immigration into India Act, 1924. 2439-40.

KENYA-

Question re levy of a poll tax in ----. 2545.

KESAR SINGH-

Question re dismissal of ----, sorter, R. M. S., 'L' Division. 2859-60.

KHADDAR-

Question re prohibition of the wearing of ---- by Govt. servants, etc. 2426.

KHILAFAT DELEGATION-

Question re correspondence relating to the ----. 2382-83.

- Question re grant of passports to the proposed members of the —— to Turkey, etc. 2430-31.
- Question re refusal of passports to members of the —— to certain Muslim countries. 2375-82.

KHILAFAT PROCESSION-

Question re arrests in connection with the —— at Peshawar on the 16th November 1923. 2259.

KHOJA SHIA ISNA ASHRE COMMUNITY-

Question re petition of the —. 2359.

KHYBER RAILWAY-

Question re cost of the ----. 2360.

KING'S COMMISSIONS, HONORARY-

KIRKPATRICK, MR .--

Question re employment of ——, late Deputy Conservator of Forests, as Labour Inspector at Jamshedpur. 2891-92.

KOHAT-

Question re limitation of the period of retention of postal officials at post offices beyond Bannu, — and Dera Ismail'Khan. 2560,

KOTRI-

Question re erection of sheds on the platforms at ---- station. 2537-38.

Question re uncovered platforms at ---- Junction on the N.-W. Railway. 2429.

KOUR-

Question re case of Akbar Ali, time-keeper, ---- station, on the Kalabagh Railway. 2263.

KOVUR-

Question re construction of waiting rooms at — and Kavali railway stations. 2253.

KRISHNASAGARA RESERVOIR PROJECT— Question re the —. 2754-56.

L

LABOUR INSPECTOR--

Question re employment of Mr. Kirkpatrick, late Deputy Conservator of Forests, as —— at Jamshedpur. 2891-92.

LABOUR PARTY-

Reply to the greetings of the Assembly to the Members of the ----. 2402.

LABOUR RECRUITER(S)-

See under "Recruiter(s)."

LABOUR REPRESENTATION-

Question re ---- on the Central and Local Legislatures. 2739-40.

LABOURER(S)-

Question re number of —— recruited by the Emigration Depôt, Benares. 2783.

LACHMAN DASS-

Question re case of -----, clerk, Rawalpindi Post Office. 2861.

LADY DOCTOR(S)-

Question re employment of —— or midwives in State Railway hospitals. 2641.

LAHURE-

Question re sale of surplus stocks whisky by the S. & T. Deptt., ----. 2797-98.

LAJPUT RAI, LALA-

Question re proscription of ----'s book "Young India". 2428.

LAKSHMIR SINGH, SARDAR BAHADUR-

Question re supersession of —, Assistant Commissioner, Northern India Salt Department. 2238-39.

LALMONIRHAT-

Question *re* arrangements for cremation at — on the E. B. Railway. 2643. Question *re* grievances of the signallers of the — district of the Eastern Bengal Railway. 2848.

Question re sickness among the staff of the —— district of the Eastern Bengal Railway. 2849.

LAND, ACQUISITION OF-

Question re —— by the B., B. and C. I. Railway for extension of their terminal station in Bombay. 2746.

LAND REVENUE-

Question re control of the Secretary of State over Provincial Governments' —— legislation. 2754.

LAND REVENUE POLICY-

Question re —. 2753-54.

LAND REVENUE SETTLEMENT-

Question re control exercised over Local Govts. in respect of ----. 2753.

LATRINES-

Question *re* insufficiently screened — at stations on the East Indian and the Bengal and North-Western Railways. 2375.

Question re — on the Bengal and North-Western Railway Stations. 2236. Question re provision of — in quarters for the menial staff of the E. B. Railway.—2641.

LEAGUE OF NATIONS-

Question re India's representative at the Advisory Commission of the — dealing with the opium traffic. 2624.

Question re representatives of India at the Imperial Conferences and the meetings of the ——. 2359-60.

LEAVE-

Question re ---- of the Eastern Bengal Railway employees. 2850.

Question re — and pension of the menial establishment of the Govt. of India. 2852.

LEAVE RULE(S)-

Question re revision of ---- on the G. I. P. Railway. 2882.

LEE COMMISSION-

Discussion re ----'s Report. 2657-61, 2731-32.

Motion for adjournment to consider the ---- 's Report. 2394.

Publication of the Report of the ——. 2640.

Question re expenditure on the ----. 2271.

Question re ——'s Report. 2897-98.

Question re Report of the ----. 2553-55.

Resolution re ----'s Report. 2813-29 and 2829-46.

LEGISLATION-

Question re impending — prejudicially affecting the political rights of Indians in Mauritius. 2783.

Question re repeal of repressive ----. 2878.

LEGISLATIVE ASSEMBLY-

Question re previous sanction of the Secretary of State to the introduction of legislation in the — and in Provincial Legislative Councils. 2393.

Question re strength of Parties in the ----. 2776-77.

LEGISLATIVE ASSEMBLY, MEMBERS OF THE-

Question re alleged interception of correspondence of ----. 2772.

Question re alleged shadowing of ---- by the police. 2772.

Question re harassment of — by ticket examiners at railway stations. 2773-74.

LEGISLATIVE COUNCIL(S)-

Question *re* previous sanction of the Secretary of State to the introduction of legislation in the Legislative Assembly and in Provincial ——, '2393.

L103LA

MACHADA-

MADRAS-

Question re double line railway project from Tambaram to ----. 2733.

Question re recruitment of Income-tax officers in ----. 2733-34.

MADRAS AND SOUTHERN MAHRATTA RAILWAY-

Question re proposed remodelling of the Nidadavolu and Tadepalligudem stations on the -----. 2404-05.

MAHABIR ROAD-

Question re stoppage of the 20-Down Delhi Express at Patannda —— station on the B., B. and C. I. Railway. 2807.

MAIL(S)-

Question re notice of loss or destruction of ----. 2651.

MAIL AND EXPRESS TRAIN(S)-

Question re restaurant cars for Hindus on ----. 2272.

MALAVIYA, PANDIT MADAN MOHAN-

Question (Supplementary) re tenders for locomotives. 2637.

Resolution re Lee Commission's Report. 2824-29.

Steel Industry (Protection) Bill-

Discussion re admissibility or otherwise of certain amendments before the -----was referred to Select Committee, 2298, 2300-01 and 2302.

Motion to refer to Select Committee. 2316-24.

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate, 2482-83, 2485.

Consideration of-

Clause 2. 2503-04.

Clause 3. 2567, 2568-70, 2607-16.

Clause 5 (re-numbered clause 6). 2667-68.

Motion to pass. 2727-29.

MALPRACTICE(S)-

Question re alleged ----- of labour recruiters. 2783-84.

MANMAD JUNCTION-

Question re waiting room for Indians at ----. 2405-06.

MANUFACTURE-

Question re encouragement of the —— of wagons and locomotives in India. 2638-39.

MANUSCRIPTS-

Question re seizure by the police of certain — belonging to Maulana Abul Kalam Azad. 2431.

MARIM BEGUM

Question re monthly stipend of Sultan ----. 2791.

MATCH FACTORIES-

Question re establishment of ---- in India by the Swedish Match Co. 2426.

MATERNITY BENEFIT(S)-

Question re introduction of —— in industrial undertakings. 2738-39. Question re —— in factories, mines, etc. 2739.

MAURITIUS-

Question re emigration agents in ----. 2783.

Question re impending legislation prejudicially affecting the political rights of Indians in ——. 2783.

McCARDIE, MR. JUSTICE-

Motion for Adjournment for the purpose of expressing indignation at the judgment of ----- in the O'Dwyer libel suit against Sir Sankaran Nair, 2812-13.

MECCA-

Question re purchase of return tickets by pilgrims for ---- by the S.S. "Suja". 2362.

MEDICAL ATTENDANCE-

Question re ---- for the staff of State Railways. 2641.

MEDICAL CERTIFICATE(S)-

Question *re* production of —— by the establishment of the office of the Controller of Military Accounts, Southern Command and Poona District, etc. 2643-44.

MEDICAL LEAVE-

Question re grant of ---- to the staff of the E. B. Ry. 2642-43.

MEDICAL OFFICER(S)-

Question re ---- in charge of Cantonment hospitals. 2243.

Question re percentage of Indian —— in Indian Station hospitals. 2557. MEHTA, Mr. JAMNADAS M.—

Lee Commission's Report. 2661.

Motion for Adjournment to consider the Lee Commission's Report. 2395.

Question (Supplementary) re acquisition of land by the B., B. and C. I. Railway for extension of their terminal station in Bombay. 2746.

- Question (Supplementary) re alleged assault by soldiers on Mr. R. K. Sidhva at the Karachi Railway Station. 2426.
- Question re alleged attempt by the authorities of a certain railway to prejudice the success of the State management of the line. 2809-10.
- Question re alleged over-assessment to income-tax of a merchant of Surat by the Income-tax Officer of the place. 2857-58.
- Question re amount of premia paid by certain Government Departments, etc., for fire, marine and motor insurances. 2533.
- Question (Supplementary) re discussion of the reports of the Frontier Committee, the Bar Committee and the Lee Commission. 2247.
- Question (Supplementary) re establishment of railway industries in India. 2403.
- Question re expenditure incurred on the design for a new ten-rupee currency note. 2858-59.
- Question re expenditure on stores for the Currency Department. 2859.
- Question re foot bridge between Parel station on the G. I. P. Railway and the Elphinstone Road station on the B., B. and C. I. Railway. 2808-09.
- Question re improvement of the conditions of service in the Railway Mail Service. 2810-11.
- Question (Supplementary) re liability of Indian States to pay the protective duties imposed by the Steel Industry (Protection) Bill. 2848.

MEHTA, MR. JAMNADAS M .- contd.

Question re recovery of municipal and other taxes from certain classes of Government servants occupying free quarters. 2810.

Question re reduction of the number of sets of R. M. S. sorters working between Bombay and Sholapur. 2810.

Question (Supplementary) re shadowing of Members of the Legislative Assembly. 2773.

Question re special promotion for field service granted to postal employees. 2811.

Question re transfer of the office of the Superintendent, Railway Mail Service, "B" Division, from Bhusaval to Poona. 2557.

Question re transmission of messages from Baroda to Sayajiganj viâ Ahmedabad. 2811.

Question (Supplementary) re waiting room for Indians at Manmad Junction, 2406.

Steel Industry (Protection) Bill-

Motion to constitute the Select Committee. 2352.

Motion to circulate. 2460, 2461--63.

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate, 2472.

Consideration of-

Clause 2. 1519, 2520-21, 2523.

Clause 3. 2594-96, 2672.

Clause 5 (re-numbered Clause 6). 2665.

Clause 5. 2675, 2676.

Preamble. 2715, 2716, 2722.

MEMBER(S)-

Question re cost of free supply of Blue-books and Administration Reports relating to Central subjects to —— of the Indian Legislature. 2654.

MEMBERS OF THE INDIAN LEGISLATURE, NON-OFFICIAL-

Question re prohibition against Government servants representing their grievances to ——. 2897.

MEMBER(S), NOMINATED OFFICIAL-

Question re ----- of the Central Legislature. 2631-32.

MEMORIAL RULES-

Question re ----. 2907-08.

MEMORIALIST(S)-

Question re treatment of —— and petitioners by the Finance Department. 2623-24.

MENIAL(S)-

Question re postmen and —— employed on night duty in the post offices in the Punjab Circle. 2862.

MENIAL ESTABLISHMENT-

Question re leave and pension of the ---- of the Government of India. 2852.

MENIAL STAFF-

Question re difference in rates of starting pay of the —— of the E. B. and N.-W. Railways. 2642.

Question re provision of latrines in quarters for the —— of the E. B. Railway. 2641.

MESSAGE(S)-

- ----- from the Council of State agreeing to the amendment made by the Legislative Assembly in the Indian (Specified Instruments) Stamp Bill. 2829.
- ----- from the Council of State re the passing by the Chamber without any amendments of the Steel Industry (Protection) Bill. 2909.

Question re transmission of —— from Baroda to Sayajiganj viâ Ahmedabad. 2811.

METAL AND STEEL FACTORY-

Question re hours of work and holidays of the staff of the Rifle Factory and the — at Ishapore. 2369-70.

MIDWIFE(VES)-

Question re employment of lady doctors or ---- in State Railway hospitals. 2641.

MILITARY ACCOUNTANT GENERAL-

Question re promotion by the —— of clerks to the grade of Accountants. 2908-09.

MILITARY ACCOUNTS, CONTROLLER(S) OF-

Question re production of medical certificates by the establishment of the office of the ——, Southern Command and Poona District, etc. 2643-44. Question re temporary promotions in the offices of ——. 2904-05.

MILITARY ACCOUNTS DEPARTMENT-

- Question re additional expenditure incurred by the introduction of the time scale in the —, 2372-73.
- Question re annual incremental scales of clerks and accountants in the —— and Civil Accounts Department. 2908.
- Question re calculation of the period of re-employment in the —— during the war for pension or gratuity. 2443, 2623.
- Question re direct recruitment of accountants in the ----. 2222-43.
- Question re pay of the lower grades of clerical establishment of the -----. 2371-72.
- Question re representation regarding the pay of lower grades of elerks of the -----, 2372.

Question re revision of pay of the subordinate staff of the ——. 2907. Question re temporary clerks and accountants in the ——. 2905-06.

MILITARY ENGINEERING SERVICE(S)-

Question *re* Indianization of the ——. 2267-68. Question *re* retrenchments in the ——. 2269.

MILITARY EXPENDITURE-

Question re reduction of ---- in 1924-25. 2903.

MILITARY MEDICAL PUPILS-

Question re compensation to ---- refused enlistment in the Indian Medical Department, etc. 2266-67.

MILITARY OFFICER(S)-

Question re income-tax on the tentage allowance of ---. 2806.

MILITARY SERVICE-

Question re increase of expenditure on the ---- and All-India Civil Service. 2386.

MILITARY WORKS DEPARTMENT-
Question re Indians holding permanent gazetted appointments in the Indian
2556.
MILL HANDS-
Question re shooting of at Cawnpore. 2392-93.
MILLS, INDIAN-
Question re decrease in the output of yarn and woven goods manufactured
by 2795.
MINE(S)— Question <i>re</i> introduction of the shift system in —— and prohibition of the
employment of women underground. 2735-36.
Question re maternity benefits in factories, ——, etc. 2739.
Question re prohibition of employment of women and children in, etc.
2856-57.
MINING AND GEOLOGY, SCHOOL OF-
Question re — and Chemical Research Institute, Dhanbad. 2742.
MINISTER(S)-
Question re Reforms inquiry regarding relations between Governors and
—— in the Provinces, etc. 2856.
MISRA, PANDIT SHAMBHU DAYAL-
Question (Supplementary) re reports relating to the recruitment of seamen.
2762, 2763.
MITRA, THE HONOURABLE SIR BHUPENDRA NATH-
Congratulations to ——. 2231-32.
Conveys thanks to the House for the congratulations offered to him. 2245.
Conveys thanks to the House for the congratulations offered to him. 2245. Oath of Office. 2231.
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463.
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of—
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463.
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sir HENRY—
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sir HENRY— Resolution <i>re</i> the removal of the Import Duty on Sulphur. 2766.
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sm HENRY— Resolution re the removal of the Import Duty on Sulphur. 2766, Steel Industry (Protection) Bill—
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, SIR HENRY— Resolution <i>re</i> the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of—
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sin HENRY— Resolution <i>re</i> the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of— Clause 2. 2488.
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sm HENRY Resolution <i>re</i> the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of— Clause 2. 2488. Clause 5 (re-numbered clause 6). 2670.
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sm HENRY— Resolution re the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of— Clause 2. 2488. Clause 5 (re-numbered clause 6). 2670. Schedule. 2699.
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, SIR HENRY— Resolution <i>re</i> the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of— Clause 2. 2488. Clause 2. 2488. Clause 5 (re-numbered clause 6). 2670. Schedule. 2699. MONEY-LENDERS, INDIAN—
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sm HENRY Resolution <i>re</i> the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of— Clause 2. 2488. Clause 5 (re-numbered clause 6). 2670. Schedule. 2699. MONEY-LENDERS, INDIAN— Question re allegations against Asintic clarks and in the new of a the
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sin HENRY Resolution <i>re</i> the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of— Clause 2. 2488. Clause 5 (re-numbered clause 6). 2670. Schedule. 2699. MONEY-LENDERS, INDIAN Question <i>re</i> allegations against Asiatic clerks and — in the report of the Commission on Agriculture appointed by the Zanzibar Government in
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sm HENRY Resolution <i>re</i> the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of— Clause 2. 2488. Clause 5 (re-numbered clause 6). 2670. Schedule. 2699. MONEY-LENDERS, INDIAN— Question re allegations against Asintic clarks and in the new of a the
Oath of Office. 2231. Steel Industry (Protection) Bill- Motion to circulate. 2463. Consideration of- Clause 3. 2590-91. MONCRIEFF SMITH, Sn HENRY Resolution re the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill Consideration of- Clause 5. (re-numbered elause 6). 2670. Schedule. 2699. MONEY-LENDERS, INDIAN Question re allegations against Asiatic elerks and in the report of the Commission on Agriculture appointed by the Zanzibar Government in 19222414-15. MONEY MARKET
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sm HENRY Resolution <i>re</i> the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of— Clause 2. 2488. Clause 5 (re-numbered clause 6). 2670. Schedule. 2699. MONEY-LENDERS, INDIAN Question re allegations against Asiatic clerks and — in the report of the Commission on Agriculture appointed by the Zanzibar Government in 1922.—2414-15.
Oath of Office. 2231. Steel Industry (Protection) Bill- Motion to circulate. 2463. Consideration of- Clause 3. 2590-91. MONCRIEFF SMITH, Sn HENRY Resolution re the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill Consideration of- Clause 5. (re-numbered elause 6). 2670. Schedule. 2699. MONEY-LENDERS, INDIAN Question re allegations against Asiatic elerks and in the report of the Commission on Agriculture appointed by the Zanzibar Government in 19222414-15. MONEY MARKET Question re stringency in the 2743-44.
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sin HENRY— Resolution re the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of— Clause 2. 2488. Clause 2. 2488. Clause 2. 2488. Clause 2. 2488. Clause 2. 5 (re-numbered clause 6). 2670. Schedule. 2699. MONEY-LENDERS, INDIAN— Question re allegations against Asiatic clerks and —— in the report of the Commission on Agriculture appointed by the Zanzibar Government in 19222414-15. MONEY MARKET— Question re stringency in the ——. 2743-44. MONTHLY WAGES, DELAY IN PAYMENT OF—
 Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of — Clause 3. 2590-91. MONCRIEFF SMITH, Sur HENRY— Resolution re the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of— Clause 2. 2488. Clause 2. 2488. Clause 2. 2488. Clause 2. 609. MONEY-LENDERS, INDIAN— Question re allegations against Asiatic clerks and — in the report of the Commission on Agriculture appointed by the Zanzibar Government in 19222414-15. MONEY MARKET— Question re stringency in the —, 2743-44. MONTHLY WAGES, DELAY IN PAYMENT OF— See under "Wages."
Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sm HENRY Resolution <i>re</i> the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill Consideration of Clause 2. 2488. Clause 5 (re-numbered clause 6). 2670. Schedule. 2699. MONEY-LENDERS, INDIAN Question <i>re</i> allegations against Asiatic clerks and — in the report of the Commission on Agriculture appointed by the Zanzibar Government in 19222414-15. MONEY MARKET Question <i>re</i> stringency in the —
 Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sin HENRY Resolution re the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill Consideration of— Clause 2. 2488. Clause 5 (re-numbered clause 6). 2670. Schedule. 2699. MONEY-LENDERS, INDIAN Question re allegations against Asiatic clerks and —— in the report of the Commission on Agriculture appointed by the Zanzibar Government in 1922.—2414-15. MONEY MARKET Question re stringency in the ——. 2743-44. MONTHLY WAGES, DELAY IN PAYMENT OF—. See under "Wages." MORADABAD RAILWAY STATION Question re India ladies' waiting room at the gauge
 Oath of Office. 2231. Steel Industry (Protection) Bill— Motion to circulate. 2463. Consideration of— Clause 3. 2590-91. MONCRIEFF SMITH, Sn HENRY— Resolution re the removal of the Import Duty on Sulphur. 2766. Steel Industry (Protection) Bill— Consideration of— Clause 2. 2488. Clause 5 (re-numbered clause 6). 2670. Schedule. 2699. MONEY-LENDERS, INDIAN— Question re allegations against Asiatic clerks and — in the report of the Commission on Agriculture appointed by the Zanzibar Government in 1922.—2414-15. MONEY MARKET— Question re stringency in the —, 2743-44. MONTHLY WAGES, DELAY IN PAYMENT OF— See under "Wages." MORADABAD RAILWAY STATION— Question re labeled and the station of the s

INDEX TO LEGISLATIVE ASSEMBLY DESATES.

MOTION(S)-

— for Adjournment to consider the Lee Commission's Report. 2394-97.
— for Adjournment to record the Assembly's sense of disappointment and to express its indignation at the judgment of Mr. Justice McCardie in the O'Dwyer libel suit against Sir Sankaran Nair. 2812-13.

MOTOR CAR(S)-

Question re effect of the enhanced duty on —... 2649-50. Question re — of European railway employees. 2535. Question re repair of — of railway officials. 2741.

MOTOR SPIRITS-

Question re exemption from payment of excise duty on ---- grantel to the Indian Products Co. and the Hartikool Oil Co. 2430.

MUDDIMAN, THE HONOURABLE SIR ALEXANDER-

Congratulations to ----. 2232.

Congratulations to Mr. President. 2234.

Conveys thanks to the House for the congratulations offered to him. 2234.

Expressions of condolence on the deaths of Mr. Satish Chandra Ghosh, Maulvi Miyan Asjadullah and Sir Ashutosh Mukharji. 2234.

Indian Soldiers Litigation (Amendment) Bill-

Motion to pass as passed by the Council of State. 2764,2765.

Lee Commission's Report. 2277, 2278, 2279, 2280, 2281, 2657, 2658, 2659, 2660, 2661, 2731 and 2732.

Motion for Adjournment to consider the Lee Commission's Report. 2394-95. Oath of Office. 2231.

Resolution re Lee Commission's Report. 2821-24, 2830, 2831, 2841, 2844, and 2845.

Statement (laid on the Table) re licenses for firearms. 2276.

Steel Industry (Protection) Bill-

Discussion *re* admissibility or otherwise of certain amendments before the _____ was referred to Select Committee, 2304.

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2471, 2478.

Consideration of— Clause 3. 2572. Preamble, 2710.

MUFASSIL-

Question re difference in rate of pay of postmen employed in the ——, and in Presidency towns. 2245-46.

MUHAMMADAN(S)-

Question re appointment of —— to the Indian Civil Service and the Imperial Police Service, 2875-76.

MUKHARJI, SIR ASHUTOSH-

Expression of condolence at the death of ----. 2231-35.

MULEY, MR. S. R.-

Question re claim of —, formerly a clerk in the office of the Controller of Military Accounts, Poona, to proportionate pension. 2443-44.

MURTUZA SAHIB BAHADUP, MAULVI SAYAD-

Question re difference in rate of pay of postmen employed in the mufassile and in Presidency towns. 2245-46.

1 L103LA

MURTUZA SAHIB BAHADUR, MAULVI SAYAD-contd.

Question re Resolution relating to the release of Maulana Hasrat Mohani. 2244-45.

Question (Supplementary) re seizure by the police of certain manuscripts belonging to Maulana Abul Kalam Azad. 2431.

MUSSALMAN(S)-

Question re elimination of Hindustani ---- from Indian Infantry Regiments. 2789-90.

MUTALIK, SARDAR V. N .--

Question re contract for printing work for the B., B. and C. I. Railway. 2252.

Question re grievances of the accountants of the Public Works Department, Bombay. 2847.

Question re inquiry into the working of the Reforms. 2752.

Question re introduction of Gold Currency in India. 2847.

Question *re* liability of Indian States to pay the protective duties imposed by the Steel Industry (Protection) Bill. 2847-48.

Question re Reforms Inquiry Committee. 2752.

Steel Industry (Protection) Bill-

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2472.

N

NAIDU, MR. S. V .--

Question *re* dismissal of —, late station master, Barabanki. 2556, 2627.

NAIHAI1-

Question re construction of an overbridge for wheeled traffic at ----. 2805-06.

NARAIN DASS, MR .--

Steel Industry (Protection) Bill-

Consideration of-

Clause 2. 2497.

NASIK-

Question re overcrowding of night trains leaving Bombay for — and Poona, respectively. 2852.

"NATIVES OF INDIA AND BURMA "---

Question re proposed substitution of the words "Indians and Burmese" for _____ in Government publications. 2412.

NATURALISATION-

Questions re —— of Indians in the United States of America. 2652-53, 2740-41.

NEHRU, PANDIT, MOTILAL-

Question (Supplementary) re Report of the Lee Commission. 2555.

Steel Industry (Protection) Bill-

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2475.

Consideration of-

Clause 2. 2522-23.

Clause 3. 2571-72, 2618-20.

Clause 5 (re-numbered clause 6). 2661-62, 2663-64 and 2666.

NEHRU, PANDIT SHAMLAL-

Election of ----- to the Committee on Public Accounts. 2444.

Congratulations to the Honourable Sir Alexander Muddiman. 2232. Lee Commission's Report. 2661.

Question (Supplementary) re Army Canteen Board. 2798.

Question (Supplementary) re dismissal of Mr. Subba Rao, a telegraphist. 2541.

Question (Supplementary) re expenditure on the Forest Research Institute, Dehra Dun. 2631.

Question (Supplementary) re Jail Reform. 2539.

Question (Supplementary) re Publicity Department. 2784.

- Question (Supplementary) re reports relating to the recruitment of seamen, 2762.
- Question (Supplementary) re salaries of European and Indian drivers on railways. 2534.
- Question (Supplementary) re shadowing of Members of the Legislative Assembly. 2774.

Question (Supplementary) re shooting of Indians in British Guiana. 2775. Question (Supplementary) re strike on the O, and R. Railway. 2786.

Question (Supplementary) re working hours of traffic and transport staff on Indian railways. 2549.

Resolution re Lee Commission's Report. 2843.

Resolution re removal of the import duty on sulphur. 2767-68.

Steel Industry (Protection) Bill-

Motion to circulate. 2448-49, 2452.

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2484.

Consideration of-

Clause 2. 2517, 2523.

Clause 5 (re-numbered clause 6). 2669.

NELLORE-

Question re proposal to reconstruct — railway station. 2252-53.

NEOGY, MR. K. C .-

Question *re* abolition of the appointments of temporary engineers on railways. 2854.

Question re abolition of the Coal Transportation Office. 2887.

Question re abolition of whipping for certain criminal offences. 2854-55.

Question *re* admission of Indian graduates as apprentices to the E. I. Railway Workshops and Laboratory at Jamalpur. 2872-73.

Question re allegations against the Coal Transportation Officer. 2887.

- Question re annual stipends granted by the E. B. Railway to the children of European, Anglo-Indian and Indian employees attending high schools. 2874.
- Question re appointment as foremen of Anglo-Indian and Indian apprentices trained at Kanchrapara and Saidpur. 2854.

Question re appointment of a Rates Tribunal for Railways. 2886.

Question (Supplementary) re arrest after acquittal of persons involved in the Alipore Conspiracy Case. 2437.

Question re arrests under Bengal Regulation III of 1818. 2422-24.

Question re coal mines in the Ranceganj and Jharia coalfields under Indian and European management. 2887-88. NEOGY, MR. R. C .- contd.

- Question re construction of the proposed Ishurdi-Pabna-Sadhuganj Railway, 2250-51.
- Question re countervailing duty on South African Coal. 2886-87.
- Question re earnings of the E. I. Railway from the traffic offered by the Kasta and Damaguria sidings. 2888.
- Question re employment of Indians as foremen, Chargemen, etc., on Railways. 2872.
- Question re Europeans, Anglo-Indians and Indians employed in various capacities on the principal railways in India. 2871-72.
- Question re expenditure on railway schools. 2873.
- Question re extension of the beacfit of the Workmen's Compensation Act to Indian seamen. 2855.
- Question re financing of the proposed Ishurdi-Pabna-Sadhuganj Railway. 2251.
- Question *re* grant of a State scholarship to an Indian graduate lately employed as an appentice in the Jamalpur Workshops of the E. I. Railway. 2873.
- Question re Indians in upper subordinate appointments on the railways. 2870-71.
- Question re railway siding at Feny River Ghat. 2251-52.
- Question *re* revenue and expenditure of each Province at the time of the introduction of the new financial arrangements, etc. 2560-61.
- Question re share of the provincial Governments in the revenue from "Taxes on Income". 2240.
- Question (Supplementary) re State vs. Company management of railways. 2416.
- Question re temporary engineers of the E. B. Railway. 2854.
- Question re utilization of the Fines Fund on the B. N. Railway for providing outfit allowances for children of employees attending hill schools. 2875.
- Question re vacancies in the provincial engineering service on State Railways. 2853.
- Steel Industry (Protection) Bill-

Motion to refer to Select Committee. 2314-16.

Motion to constitute the Select Committee. 2352-53.

NEW DELHI-

NEWSPAPERS-

Question re sale of Nationalist —— at railway stations on the N.-W. Railway, 2264.

NIDADAVOLU-

Question re proposed remodelling of the — and Tadepalligudem stations on the M. and S. M. Railway. 2404-05.

NIGHT DUTY-

Question re postmen and menials on —— in the post offices in the Punjab Circle. 2862.

NIGHT TRAIN-

Question re running of a late ---- from Hyderabad to Karachi. 2538.

NORTH-WEST FRONTIER PROVINCE-

Question re allowances paid to the tribal chiefs in the ----. 2360-61.

NORTH-WESTERN RAILWAY-

- Question re distinctions in rates of pay drawn by Anglo-Indians, Christians, Parsis and Indians on the —. 2801-02.

Question re guaris and drivers on the ----. 2533.

Question re promotion of guards on the ----. 2801.

Question re promotion of various classes of employees on the ----. 2802.

- Question re submission of statement of earnings beyond their lawful salaries by ticket collectors of the ——, Karachi District. 2424-25.

Question re Traffic Inspectors on the ----. 2263-64.

Question re uncovered platforms at Kotri Junction on the ----. 2429.

NOTIFICATION(S)-

Question re vernacular — published by the Emigration Commissioner, Benares. 2782.

NURUN NABI, MR .--

Question re discharge of -----, employee of the G. I. P. Railway. 2879.

0

OATH OF OFFICE-Bhore, Mr. J. W. 2231. Bray, Mr. Denys. 2231. Cochran, Mr. A. 2231. Davies, Mr. G. H. W. 2231. Hezlett, Mr. J. 2231. Hindley, Mr. C. D. M. 2231. Hudson, Mr. W. F. 2231. Hussanally, Mr. W. M. 2231. Littlehailes, Mr. R. 2231. Mitra, the Honourable Sir Bhupendra Nath. 2231. Muddiman, the Honourable Sir Alexander. 2231. Pate, Mr. H. R. 2231. President, Mr. (the Honourable Sir Chimanlal Setalvad). 2231. Sams, Mr. H. A. 2231. Sastri, Rao Bahadur C. V. Visvanatha. 2231. Sykes, Mr. E. F. 2231. Tottenham, Mr. A. R. L. 2231. Townsend, Mr. C. A. H. 2231. O'DWYER (SIR MICHAEL)-

- Motion for Adjournment for the purpose of expressing indignation at the judgment of Mr. Justice McCardie in the —— libel suit against Sir Sankaran Nair. 2812-13.
- OFFICER(S), EUROPEAN— Question *re* — in the Survey of India. 2625-26.

OFFICES, GOODS AND PARCEL-

Question re closing of — on Indian holidays. 2802. OFFICIAL(S)—

Question re reserved saloons for ----. 2791-93.

OLIVIER, LORD-

Question re ---- 's speech in the House of Lords. 2269-70.

OPIUM-

Question re issue of —— during the War to Indian personnel on active service, 2889-90.

OPIUM POLICY-

Question re ---- of the Government of India. 2531-32.

OPIUM TRAFFIC-

Question re India's representative at the Advisory Commission of the League of Nations dealing with the ——. 2624.

ORDNANCE FACTORIES-

Question re recruitment of Indian apprentices for ----. 2420.

OUDH AND ROHILKHAND RAILWAY-

Question re admission of Indians to the posts of journeymen and chargemen on the ——. 2250.

Question re allegations against the administration of the ----. 2785.

Question re case of Mr. S. V. Naidu, Station Master, ---. 2550.

Question re chargemen and journeymen in the ----- Workshops at Lucknow. 2248-49.

Question re clearance of materials belonging to the —— sold by auction to contractors. 2795.

Question re dual appointments on the ----. 2794.

Question re Indian chargemen and foremen on the ----. 2794.

Question re rival unions on the ----. 2785-86.

Question re uniforms for the traffic staff of the ----. 2787.

OUTFIT ALLOWANCE(S)-

Question re utilization of the fines fund on the B. N. Railway for providing —— for children of employees attending hill schools. 2875.

OVERBRIDGE(S)-

Question re construction of an — for wheeled traffic at Naihati. 2805-06. Question re — at the Clifton and the Devon Villa crossings at Karachi. 2537.

Question re proposed construction of an — at the Clifton railway crossing at Karachi. 2429.

OVERSEAS ALLOWANCE(S)-

Question re- to Indians recruited for the Imperial Services. 2745-46.

P

PABNA-

Question re construction of the proposed Ishurdi ——-Sadhu ganj Railway. 2250-51.

PAL, MR. BIPIN CHANDRA-

Expressions of condolence at the deaths of Mr. Satish Chandra Ghosh, Maulvi Miyan Asjadullah and Sir Ashutosh Mukharji. 2233.

Question (Supplementary) re payment of debt due to Jagat Seth to his desendants. 2656.

Question re proposed extension of the Diamond Harbour branch of the E. B. Railway. 2625.

Question (Supplementary) re rent of quarters at Longwood Hotel, Simla. 2367.

Question re Tata Iron and Steel Company, Limited. 2355-56.

Steel Industry (Protection) Bill-

Consideration of-

Clause 3. 2506-07.

PANEL OF CHAIRMEN-

Appointment of Diwan Bahadur M. Ramachandra Rao to the -----. 2769.

Question re footbridge between —— station on the G. I. P. Railway and the Elphinstone Road station on the B., B. and C. I. Railway. 2808-09.

PARLIAMENT, MEMBERS OF-

Questions re alleged canvassing of ---- by the Honourable Sir Malcolm Hailey. 2384-85, 2651-52.

PARSI(S)-

Question re distinctions in rates of pay drawn by Anglo-Indians, Christians, —— and Indians on the N. W. Railway. 2801-02.

PARTY(IES)-

Question re strength of ---- in the Legislative Assembly. 2776-77.

PASS(ES)-

Question re card ---- issued to vendors on the E. B. Railway. 2851.

PASS(ES), COMPLIMENTARY-

Question re issued to Indians and Europeans on the East Indian Railway. 2357.

PASSENGER(S) -

Question re assaults on Indian railway ----- by Europeans. 2654.

Question re European and Indian — on board the S. S. "Frangestan" 2808.

Question re grievances of second class railway ----. 2275.

Question re inconveniences to railway ----. 2803.

PASSENGER SHED-

Question *re* unprotected — at the Moradabad railway station. 2628. PASSPORT(S)—

Question re grant of —— to the proposed members of the Khilafat Delegation to Turkey, etc. 2430-31.

Question re refusal of —— to members of the Khilafat Delegation to certain Muslim countries. 2375-82.

PATAUNDA-

Question re stoppage of the 20-Down Delhi Express at — Mahabir Road station on the B., B. and C. I. Railway. 2807.

PATE, MR. H. R.-

Oath of Office. 2231.

Statement (laid on the table) re position of members of the domiciled community in the British and Indian Army. 2276. PATEL, MR. v. J .--

Lee Commission's Report. 2279, 2280 and 2732.

Motion for Adjournment to consider Lee Commission's Report. 2396.

Question (Supplementary) re dismissal of Mr. N. Subba Rao, telegraphist, Bezwada. 2633.

Question (Supplementary) re rent of quarters at Longwood Hotel, Simla. 2366.

Question (Supplementary) re report of the Lee Commission. 2554, 2555.

Question (Supplementary) re Resolution relating to the release of Maulana Hasrat Mohani. 2244.

Resolution re Lee Commission's Report. 2823, 2833-37.

Steel Industry (Protection) Bill-

Discussion re admissibility or otherwise of certain amendments before the ——was referred to Select Committee. 2294, 2296 and 2301.

Motion to refer to Select Committee. 2344-48.

Motion to constitute the Select Committee. 2352.

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2472.

Consideration of-

Clause 2. 2513, 2517-18.

Clause 3, 2565, 2566-67, 2573-75, 2591, 2592 and 2601.

Clause 5 (re-numbered clause 6.) 2662, 2663, 2665, 2667 and 2669.

PAY-

Question re abolition of —— for officers of the Indian Territorial Force. 2435.

Question re difference in rate of starting ---- of the menial staff of the E. B. and N. W. Railways. 2642.

Question re distinctions in rates of —— drawn by Anglo-Indians, Christians, Parsis and Indians on the N. W. Railway. 2801-02.

Question re — and allowances of the two Architects of the Central Buildings, New Delhi. 2628-29.

Question re —— of lower grades of clerical establishment of the Military Accounts Department. 2371-72.

Question re — of officers of the Indian Territorial Force holding Honorar, King's Commissions. 2433-34.

Question re reduction in the rates of —— of officers of the British Army, 2752-53,

Question re revision of —— of the subordinate staff of the Military Accounts Department. 2907.

PAY AND ALLOWANCES-

Question re revision of the —— of divisional accountants of the Bombay Presidency. 2441-42.

PAY, DIFFERENCE IN RATE OF-

Question re — of postmen employed in the mufassil and in Presidency towns. 2245-46.

PAY, TIME SCALE OF-

Question re introduction of a —— for the subordinate establishments of Stat Railways. 2641-42.

PAYMENT OF WAGES, REGULATION OF THE-See under "Wages".

PENINSULAR LOCOMOTIVE COMPANY, LIMITED-Question re the ----. 2530-31.

PENSION-

- Question re leave and ——of the menial establishment of the Government of India. 2852.

Question re —— of one Bedar Bakht. 2436.

PERSIAN GULF-

Question re expenditure on the lighting and buoying of the ----. 2383.

PESHAWAR-

Question re arrests in connection with the Khilafat procession at —— on the 16th November, 1923. 2259.

Question re location of the new General Post Office at ----. 2896-97.

PETITION(S)-

— relating to the Indian Penal Code (Amendment) Bill (Amendment of section 375). 2561-62, 2813, 2910.

Question re- of the Khoja Shia Isna Ashre community, 2359.

PETITIONER(S)-

Question re treatment of memorialists and ---- by the Finance Department, 2623-24.

PETROL-

Question re high price of ---- in India. 2435-36.

Question re present price of —— in India and its price during the past five years. 2647-48.

Question re prevention of profiteering in ----. 2648-49.

PILGRIM(S)-

Question re dues levied on -at Jeddah. 2864-65.

Question re levy of ----- dues at Kamaran. 2863-64.

Question re loss of property of ---- on the S. S. "Frangestan". 2807-08.

Question re number of ---- during the last Haj season. 2362-63.

Question re opening of the port of Calcutta to ---- traffic. 2790-91.

Question re-to the Hedjaz. 2357-58.

Question re purchase of return tickets by —— for Mecca by the S. S. "Suja". 2362.

PILGRIM DUES-

Question re levy of ---- at Kamaran. 2863-64

PILGRIM SHIP-

Question re sinking of a ----. 2363.

PILGRIM TRAFFIC-

See under "Pilgrim(s) ".

PIYARE LAL, LALA-

Question re Staff Selection Board's examination. 2807.

Question re stoppage of the 20-Down Delhi Express at Pataunda Mahabir Road station on the B., B. and C. I. Railway. 2807.

PLAGUE-

Question re treatment of — patients in Cantonments. 2789. L103LA

PLATFORM(S)-

Question re construction of a ---- at the Kathghar Railway station. 2628. Question re erection of sheds on the ---- at Kotri station. 2537-38.

Question re ---- tickets. 2790.

Question re uncovered — at Karachi Cantonment station. 2429. Question re uncovered — at Kotri Junction on the N. W. Railway. 2429.

PLATFORM TICKET(S)-

See under "Ticket(s) ".

PLEADER-JUDGES-

See under "Judges ".

Question re duties of —— on the B. and N.-W. Railway. 2880. Question re liability of —— on the B. and N.-W. Railway in cases of running train thefts. 2880.

POLICE-

Question re alleged shadowing of Members of the Legislative Assembly by the ____ 2772.

POLITICAL AGENT FOR WANA-

Question re abolition of the posts of Resident in Waziristan and ----. 2742.

POLITICAL PROPAGANDA-

Question re participation by retired Government servants and retired Army Officers in ---- or agitation. 2256.

POLL-TAX-

Question re levy of a ---- in Kenya. 2545.

POONA-

Question re overcrowding of night trains leaving Bombay for Nasik and ----- respectively. 2852.

Question re transfer of the office of the Superintendent, Railway Mail Service, "B" Division, from Bhusawal to ----. 2557.

PORT OF CALCUTTA-

See under "Calcutta."

POSTAL CLERKS-

Question re retrenchments of permanent and reserve ----. 2861-62.

POSTAL EMPLOYEE(S)-

Question re minimum and maximum salaries of certain classes of ----. 2259-60.

Question re promotion of ----. 2867.

Question re special promotion for field service granted to ----. 2811.

POSTAL ENDOWMENT ASSURANCE POLICIES-Question re maturing of Government ----. 2442-43.

POSTAL INSPECTORS-

Question re stoppage of increments of - - in 1921-22. 2406.

POSTAL INSURANCE FUND-Question re ____. 2625.

POSTAL MENIALS-

Question re compensatory allowances to postmen and ---- employed on the Frontier. 2560.

POSTAL OFFICIAL(S)-

Question re limitation of the period of retention of — at post offices beyond Bannu, Kohat and Dera Ismail Khan. 2560.

Question re recoveries from — in the Punjab for loss of insured articles. etc. 2406-07.

Question re stoppage of promotion of certain —— of the Burdwan Division. 2868.

POSTAL SECURITIES-

Question re holding of — and each certificates in the names of two persons. 2555.

POSTMARKING-

Question re indistinct ---- of letters. 2253.

POSTMASTER(S)-

Question re appointment of Mr. Lesage as offg. ----, Burdwan. 2868.

Question re supersession of — and Inspectors in the Punjab Postal Circle. 2557-58.

POSTMASTER(S) GENERAL-

Question re supersession in the office of the ----, Punjab. 2528.

Question re tours of inspection of the ----, Punjab Postal Circle. 2892-93.

Question re travelling allowances of the ---- in India during 1922-23 and 1923-24. 2888.

Question re travelling allowances of the —, Punjab Postal Circle, during 1920-21, 1921-22, 1922-23 and 1923-24. 2893-94.

POSTMEN-

Question re compensatory allowances to —— and postal menials on the Frontier. 2560.

Question *re* difference in rate of pay of —— employed in the mufassil, and in Presidency towns. 2245-46.

Question re — and menials employed on night duty in the post offices in the Punjab Circle. 2862.

POST OFFICE(S)-

Question re adequate staff for ---- and R. M. S. sections. 2559-60.

Question re case of Arjan Singh, clerk, Rawalpindi ----. 2895-96.

Question re circulation of tour programmes of high officials to —. 2861. Question re limitation of the period of retention of postal officials at —

beyond Bannu, Kohat and Dera Ismail Khan. 2560.

Question re location of the new General - at Peshawar. 2896-97.

Question re postmen and menials employed on night duty in the —— in the Punjab Circle. 2862.

Question re ---- delays. 2802-03.

Question re undesirable surroundings of the Ambala City ----. 2529.

POST OFFICE CASH CERTIFICATE-

Question re realizations from the sale of ----. 2413.

POST OFFICE, DELHI-

Question *re* punishments inflicted on the staff of the —— from 1920—24. 2559. POSTS AND TELEGRAPHS DEPARTMENT—

Question re grant of special promotion for field service to members of the _____. 2860.

PREMIUM(A)-

Question re amount of — paid by certain Government Department for fire, marine and motor insurances. 2533. PREMIUM(A)-contd.

- Question re ---- paid by Government during the last three years for fire and marine insurance. 2744.
- PRESIDENCY TOWNS-
 - Question re difference in rate of pay of postmen employel in the mufassil, and in ____. 2245-46.

PRESIDENT, MR.-

Congratulations to ----. 2232, 2234.

Conveys thanks to the House for the congratulations offered to him. 2235. Expressions of condolence at the deaths of Mr. Satish Chandra Ghosh, Maulvi Miyan Asjadullah, and Sir Ashutosh Mukharji. 2235.

Oath of Office. 2231.

- Ruling by ---- that an amendment must be within the scope of the Bill and must not introduce a new or foreign subject into the Bill introduced for a
- Ruling by ---- that every motion for grant of money from the public revenues and every motion for appropriation of public revenues or for creating a charge on such revenues can be made only on the sanction or recommendation of the Crown. 2293.
- Ruling by ---- that he cannot uphold the objection of Mr. Devaki Prasad Sinha that Members interested in the Tata Company should not be allowed to take any part in the debate on the Steel Industry (Protection) Bill.
- Ruling by ---- that if the Select Committee on the Steel Industry (Protection) embodied those recommendations in the Bill itself and presented that Bill to the House, the position would be that that part of the Select Committee's Report which introduced matter which, in the opinion of the Chair, was not relevant or admissible, would be ruled out. 2297.

Ruling by ---- that no motion to impose a tax can be made except on the recommendation of the Crown. 2293.

Ruling by ---- that the amount of a tax proposed on behalf of the Crown cannot be augmented without a recommendation of the Crown, 2293.

Ruling by ---- that the motion that the President do now leave the Chair is not in order. 2470.

PRIMOGENITURE, RULE OF-

Question re - obtaining in the case of tenancies held by cavalry grantees in the Lower Jhelum Canal Colony. 2803-04.

PRINTING WORK-

Question re contract for ---- for the B., B. and C. I. Railway. 2252. PROBATIONER(S)-

Question re ---- in the Subordinate Accounts Service. 2907.

Question re training of postal and Railway Mail Service. 2894-95.

PROFITEERING-

Question re alleged -----, by Messrs. Samar Chand and Sons, food vendors on the E. B. Railway. 2851-52.

Question re prevention of ---- in petrol. 2648-49.

PROMOTION(S)-

Question re grant of special ---- for field service to Members of the Posts and Telegraphs Department. 2860.

Question re - by the Military Accountant General of clerks to the grade of accountants. 2908-09.

Question re ---- of postal employers. 2867.

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

PROMOTION(S)-contd.

Question re — of various classes of employees on the N. W. Railway, 2802, Question re — on the Eastern Bengal Railway. 2850.

Question re rules relating to the power of making appointments to, and in, offices under the Crown in India. 2265-66.

Question re special ---- for field service granted to postal employees. 2811.

Question re stoppage of ---- of certain postal officials of the Burdwan Division. 2868.

Question re temporary —— in the offices of Military Controllers of Accounts. 2904-05.

PROVINCIAL ENGINEERING SERVICE-

Question re vacancies in the ---- on State Railways. 2853.

PROVINCIAL GOVERNMENT(S)-

Question re control of the Secretary of State over ----'s land revenue legislation. 2754.

PUBLIC ACCOUNTS COMMITTEE-

Announcement re meeting of the -----. 2402.

Election of a member to the —— to fill the vacancy caused by the resignation of his seat on the Assembly by Mr. K. C. Roy. 2353.

Election of Pandit Shamial Nehru to the —. 2444.

PUBLIC SERVICE COMMISSION

Question re establishment of a —— in India, etc. 2389-91.

PUBLIC WORKS DEPARTMENT-

Question re grievances of the accountants of the -----, Bombay. 2847.

PUPLICATIONS-

See under "Government of India Fublications".

PULP PLANT-

Question re acquisition of paper and — for the Forest Research Institute, Dehra Dun. 2741-42.

PUNISHMENT(S)-

Question re — inflicted on the staff of the Delhi Head Post Office from 1920 to 1924. 2559.

PUNJAB-

Question re dissatisfaction with the income-tax administration in the _____. 2526-27.

'UNJAB POSTAL CIRCLE-

Question re travelling allowance of the Postmaster General, ----, during 1920-21, 1921-22, 1922-23 and 1923-24, 2893-94.

PURSHOTAMDAS THAKURDAS, SIR-

Question re allegation against Asiatic clerks and Indian money-lenders in the report of the Commission on Agriculture appointed by the Zanzibar Government in 1922. 2414-15.

Question (Supplementary) re Colonel Gidney's threat to the Government of India in connection with the sentence of flogging for some Anglo-Indians. 2655.

Question re facilities for third class passenger traffic on railways in the United States of America. 2419-20.

Question (Supplementary) re holding of postal securities and cash certificates in the names of two persons. 2556,

PURSHOTAMDAS THAKURDAS, SIR-contd.

Question *re* Indians in the higher grades of railway administrations. 2420. Question (Supplementary) *re* naturalisation of Indians in foreign countries.

Question re operating ratios of railways in foreign countries. 2417-19.

Question re recruitment of Indian apprentices for Ordnance factories. 2420. Question re removal of the duty on sulphur. 2526.

Question re State versus Company management of Railways. 2415-17.

Resolution re Lee Commission's Report. 2839-42.

Steel Industry (Protection) Bill-

Motion to consider. 2308-14.

Motion to circulate. 2465-67.

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2476-77, 2485.

Consideration of-

Schedule. 2688-89.

Q

OUARANTINE-

Question re abolition of — at Kamaran, 2864. Question re — at Kamaran, 2864.

QUARTER(S)-

Question re improved type of — for the Indian Staff on State Railways. 2642

Question re —— for Indian assistant station masters in the Katihar district. 2643.

Question re ---- of the station staff on the E. B. Railway. 2642.

Question re rent of ---- at Longwood Hotel, Simla. 2365-67.

R

RACIAL DISCRIMINATION-

Question re abolition of ---- on State Railways. 2794.

Question re ---- between employees on State Railways. 2738.

RACIAL DISTINCTION-

Question re ----- on Indian Railways between European and Indian employees. 2534.

RAID(S)-

Question re Mahsud ---- on the Frontier. 2414.

RAILS-

Question re —— and fish-plates of Indian and foreign origin purchased by the State and Guaranteed Railways. 2748.

RAILWAY(S)-

Question re abolition of racial discrimination on State ----. 2794.

Question re abolition of the appointments of temporary engineers on -----. 2854.

Question *re* allege 1 attempt by the authorities of a certain —— to prejudice the success of the State management of the line. 2809-10.

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

RAILWAY(S)-contd.

Question re appointment of a Rates Tribunal for ----. 2886.

Question re appointment of Indians as Deputy Agents on ----. 2745.

- Question re compensation claims paid by various for goods stolen, lost or damaged. 2645-47.
- Question re compilation of statistics relating to the condition of labour employed on Indian -----. 2553.
- Question re employment of Indians as foremen, chargemen, etc., on -----. 2250-51.
- Question re Deputy Director of Establishment ----. 2793.
- Question re differential treatment of European, Anglo-Indian and Indian employees on —. 2738.
- Question re employment of Indians as foremen, chargement, etc., on -----. 2872.
- Question re Europeans, Anglo-Indians and Indians employed in various capacities on the principal — in India. 2871-72.
- Question re Europeans, Anglo-Indians and Indians employed on salaries of Rs. 100 and over on certain ----. 2785.
- Question re Europeans, Anglo-Indians and Indians holding superior posts on ——. 2536.
- Question re facilities for third class passenger traffic on ----- in the United States of America. 2419-20.

Question re financing of the proposed Ishurdi-Pabna-Sadhuganj —. 2251. Question re improved type of quarters for the Indian staff of State —. 2642. Question re inconveniences to — passengers. 2803.

- Question re Indian District Engineers, Assistant Engineers and District Traffie Superintendents on Indian ——. 2272-73.
- Question re Indians holding permanent gazetted appointments in certain departments of State and Company-managed ----. 2556.
- Question re Indians holding posts of higher grades on the ----. 2536-37.

Questions re Indians in superior appointments on ----. 2787-88, 2794.

- Question re Indians in upper subordinate appointments on the ----- 2870-71. Question re introduction of a time-scale of pay for the subordinate establish
 - ments of State ----, 2641-42.

Question re introduction of watch and ward staff on ----. 2786-87.

- Question re iron and steel of Indian foreign origin purchased by State and guaranteed ----. 2748.
- Question re limitation of the working hours of employees on Indian ----. 2552-53.
- Question re local advisory councils on ----. 2357.
- Question re medical attendance for the staff of State ----. 2641.
- Question re names of Railwaymen's Unions or Associations recognised by the authorities of the Indian ——. 2880-81.

Question re-net revenue realised from ---- in 1924. 2388.

Question re operating ratios of ---- in foreign countries. 2417-19.

- Question re proposed construction of ----- between Raipur and Vizianagram and Sironcha and Rajahmundry. 2404.
- Question re racial distinctions on Indian between Europeans and Indian employees. 2534.
- Question re rails and fish-plates of Indian and foreign origin purchased by the State and guaranteed —. 2748.

Question re ---- siding at Feny river ghat. 2251-52.

Questions re retrenchments on Indian - 2387, 2794.

Question re salaries of European and Indian drivers on ----. 2534-35.

RAILWAY(S)—eontd. Question re training facilities for superior staff employed by State and Company
managed —
on — 2788. Question re working hours of traffic and transport staff on Indian — 2549.
Question re working hours of traine and transport stall on indian . 2000
Question re Indians in the higher grades of 2420.
RAILWAY AUTHORITIES— Question re issue of orders in the vernacular by 2849.
RAILWAY BOARD— Question re recruitment of Indians for the staff of the ——, 2745.
RAILWAY CARRIAGE(S)— Question re —— for female passengers. 2440.
RAILWAY COMPANIES— Question re license fees received by —— from hawkers, refreshment room keepers and hotel keepers. 2440.
RAILWAY DEPARTMENT— Question re Indians in the superior establishment of the ——. 2744-45.
RAILWAY EMPLOYEE(S)— Question re educational grants to European, Anglo-Indian and Indian ——. 2851.
RAILWAY FARE(S)— Question re reduction of ——, 2356-57.
RAILWAY FINANCE(S)— Meetings of the Standing Finance Committee and of the Committee on the separation of —
RAILWAY INDUSTRIES— . Question re establishment of —— in India. 2403-04.
 RAILWAY MAIL SERVICE— Question re adequate staff for Post office and ——sections. 2559-60. Question re ease of Mr. Girdhari Lal, Sub-Record clerk — 2267, 2800-01. Question re dismissal of Kesar Singh, Sorter, —., "L" Division. 2859-60. Question re improvement of the conditions of service in the — 2810-11. Question re qualifications of Inspectors of the — 2271. Question re calculation of the number of sets of sorters working between Bombay and Sholapur. 2810. Question re training of postal and — probationers. 2894-95. Question re transfer of the office of the Superintendent, — "B" Division, from Bhusawal to Pooma. 2557.
RAILWAY OFFICIALS- Question re repairs of motor cars of 2741.
RAILWAY PASSENGER(S)- See under "Passenger(s)."
RAILWAY PASSENGER, INDIAN— Question <i>re</i> alleged ill-treatment of an —— by soldiers. 2529.
RAILWAY PASSENGER (S), SECOND CLASS— Question re grievances of ——. ·2275.

RAILWAY PROJECT-
Question re double line —— from Tambaram to Madras. 2733.
RAILWAY RISK NOTES- See under "Railway Risk Notes Revision Committee."
RAILWAY RISK NOTES REVISION COMMITTEE— Question <i>re</i> report of the ——. 2744.
RAILWAY SCHOOLS— See under "Schools."
RAILWAY STAFF-
Question re complaints against the Howrah ——. 2375.
RAILWAY STATION(S)— Question re harassment of Members of the Legislative Assembly by ticket examiners at —
Question re proposal to reconstruct Nellore —. 2252-53.
Question <i>re</i> sale of nationalist newspapers at —— on the North-Western Railway. 2264.
Question re shifting of the site of the at Faridpur. 2640-41.
RAILWAY STORES PURCHASE OF— See under "Store(s)."
RAILWAY TECHNICAL INSTITUTE-
Question <i>re</i> admission of European, Anglo-Indian and Indian students to the ——, United Provinces. 2250.
RAILWAY TRACK- Ouestion re renewal of the between Waltair and Caleutta, 2903.
RAILWAY UNION(S)-
See under "Union(s)."
RAILWAYS MANAGEMENT OF-
Question re State vs. Company —. 2415-17.
RAIPUR-
Question <i>re</i> proposed construction of railways between —— and Vizianagram and Sironcha and Rajahmundry. 2404.
RAJ NARAIN, RAI BAHADUR-
Resolution re Lee Commission's Report. 2832-33.
Steel Industry (Protection) Bill— Motion to circulate. 2459, 2460, 2461.
RAJAHMUNDRY— Question re proposed construction of railways between Raipur and Vizianagram
and Sironcha and —. 2404.
RAJPUTANA-MALWA RAILWAY-
Question re employment of Indians on the B., B. & C. I. Railway and the 2869-70.
RAMACHANDRA RAO, DIWAN BAHADUR, M
Appointment of —— to the Panel of Chairmen. 2769.
Lee Commission's Report. 2277-78, 2279, 2659, 2660, 2732. Motion for Adjournment to consider the Lee Commission's Report. 2395, 2396.
Question re admission of Indian students to the University Officers' Training
Corps. 2388-89.
L103LA

RAMACHANDRA RAO, DIWAN BAHADUR, M .- contd.

Question re annual programme of the Tariff Board. 2403.

- Question re composition of the Committee of inquiry into the working of the reforms 2545.
- Question (Supplementary) re dismissal of Mr. Subba Rao, a telegraphist. 2540

Question re East Africa Commission. 2544-45.

Question re Empire scholarships. 2546.

- Question re enhanced powers of Agents of State Railways and Directors of Company-managed Railways in regard to establishments. 2388.
- Question re establishment of a Public Service Commission in India, etc. 2389-91.

Question re establishment of Railway industries in India. 2403-04.

- Question re exercise of the Secretary of State's powers of superintendence, direction and control of the Civil and Military Government of India, etc. 2253-54.
- Question re increase of expenditure on the Military and All-India Civil Services, 2386.

Question (Supplementary) re jail reform. 2539.

Question (Supplementary) re Krishnasagara Reservoir Project. 2755-56.

Question re levy of a poll-tax in Kenya. 2545.

Question re net revenue realized from Railways in 1924. 2388.

- Question r_e opinions of the High Courts on the report of the Indian Bar Committee, 2546.
- Question re participation by retired Government servants and retired-Army officers in political propaganda or agitation. 2256.
- Question re previous sanction of the Secretary of State to the introduction of legislation in the Assembly and in Provincial Legislative Councils. 2393.
- Question *re* proceedings of the Imperial Economic Conference and the report of the Honourable Sir Charles Innes in regard to his delegation to the same. 2256.
- Question re proposed construction of railways between Raipur and Vizianagram and Sironcha and Rajahmundry. 2404.
- Question re proposed remodelling the Nidadavolu and Tadepalligudem stations on the M, and S. M. Railway. 2404-05.

Question re recommendations of the Committee on Indian students. 2389.

Question (Supplementary) re Reforms Inquiry Committee. 2751.

Question (Supplementary) re report of the Reforms Inquiry Committee. 2799.

Question re retrenchments on Indian Railways. 2387.

Question re rules governing the award of technical scholarships for study abroad. 2387.

Question re shooting of mill hands at Cawnpore, 2392-93.

- Question (Supplementary) re State vs. Company management of Railways. 2416.
- Question re subjects in regard to which recourse is had to previous consultation with the Secretary of State for India instead of obtaining his previous sanction. 2391-92.
- Question re training facilities for superior staff employed by State and Company-managed Railways, 2525-26.

Resolution re Lee Commission's Report. 2844-45.

Steel Industry (Protection) Bill--

Discussion *re* admissibility or otherwise of certain amendments before the — was referred to Scleet Committee. 2299.

Motion to circulate. 2463-65.

RAMACHANDRA RAO, DIWAN BAHADUR, M.-contd.

Consideration of-

Clause 2. 2503, 2505, 2506.

Clause 3. 2592-94.

RANEEGUNJ-

Question re coal mines in the — and Jharia coalfields under Indian and European management. 2887-88.

RANGA IYER, MR. C. S .-

Question re abolition of the post of Deputy Commissioner, Northern India Salt Department. 2239.

Question re admission of European, Anglo-Indian and Indian students to the Railway Technical Institute, United Provinces. 2250.

Question re admission of Indians to the posts of journeymen and chargemen on the Oudh and Rohilkhand Railway. 2250.

Question re annual incremental scales of clerks and accountants in the Military and Civil Accounts Deptts. 2908.

Question re chargemen and journeymen in the Oudh and Rohilkhand Railway Workshops at Lucknow. 2248-49.

Question re European, Auglo-Indian and Indian Apprentices in the O. & R. Railway Workshops of Lucknow. 2249-50.

Question re Memorial Rules. 2997-08.

Question re policy and standard of recruitment for the Northern India Salt Department. 2238.

Question re probationers in the Subordinate Accounts Service. 2907.

Question re promotion by the Military Accountant General of clerks to the grade of accountants. 2908-09.

Question (Supplementary) re report of the Lee Commission. 2555.

Question (Supplementary) re Resolution re the release of Maulana Hasrat Mohani. 2244-45.

Question re revision of pay of th subordinate staff of the Military Accounts Department, 2907.

Question re stoppage of conveyance allowance of clerks and accountants attached to units and formations. 2906-07.

Question re strength of Inspectors and elerks in the Northern India Salt Department. 2239.

Question re supersession of Sardar Bahadur Lakshmir Singh, Assistant Commissioner, Northern India Salt Department. 2238-39.

Question re temporary clerks and accountants in the Military Accounts Department. 2905-06.

Question re temporary promotions in the offices of Military Controllers of Accounts. 2904-05.

Resolution re Lee Commission's Report. 2845.

Steel Industry (Protection) Bill-

Discussion *re* a imissibility or otherwise of certain amendments before the _____ was referred to Select Committee. 2304.

Notion to refer to Select Committee, 2341-44

Motion to circulate. 2456-57.

Consideration of-

Clause 3. 2580.

Preamble, 2714, 2716-18, 2719, 2720, 2721.

RATES TRIBUNAL-

Question re appointment of a ---- for railways. 2886.

RATIO(S), OPERATING-

Question re ---- of railways in foreign countries. 2417-19.

RAWALPINDI-

Question re case of Arjan Singh, clerk, — Post Office. 2895-96. Question re case of Lachman Dass, clerk, — Post Office. 2861.

RAY, MR. KUMAR SANKAR-

Question re arrangements for cremation at Lalmonirhat on the E. B. Railway. 2643.

Question re difference in rates of starting pay of the menial staff of the E. B. & N. W. Railways. 2642.

Question re employment of lady doctors or midwives in State Railway hospitals. 2641.

Question re establishment of match factories in India by the Swedish Match Company. 2426.

Question re grant of medical leave to the staff of the E. B. Railway. 2642-43.

Question re improved type of quarters for the Indian staff of State Railways. 2642.

Question re introduction of a time-scale of pay for the subordinate establishments of State Railways. 2641-42.

Question re medical attendance for the staff of State Railways. 2641.

Question re provision of latrines in quarters for the menial staff of the E. B. Railway. 2641.

Question re quarters for Indian Assistant station masters in the Katihar district. 2643.

Question re quarters of the station staff on the E. B. Railway. 2642.

Question re shifting of the site of the railway station at Faridpur. 2640-41. Question re training of Indians for the Artillery. 2801.

Steel Industry (Protection) Bill-

Consideration of-

Clause 2. 2523.

RECORD(S)-

Question re permission to scholars to have access to certain Government of India —. 2876.

RECRUITER(S)-

Question re alleged malpractices of labour ----. 2783-84.

RECRUITMENT(S)-

Question re ---- for the Indian Medical Service. 2866-67.

REDDI, MR. K. VENKATARAMANA-

Resolution re Lee Commission's Report. 2823.

Steel Industry (Protection) Bill-

Consideration of -

Clause 2. 2499.

Schedule. 2688.

REFORM(S)-

Question re article in the "Forward" regarding the grant of fresh -----. 2411.

Question re Committee on constitutional ----. 2542-43.

Question re departmental committee on the working of the ----, 2532.

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

REFORM(S)-contd.

Question re inquiry into the working of the ----. 2752, 2758, 2644-45.

Question re investigation into the working of the ----. 2270-71.

Question re ---- Committee. 2804-05.

Questions re ____ Inquiry Committee. 2752, 2753, 2799, 2870.

Question re ----- inquiry regarding relations between Governors and Ministers in the Provinces, etc. 2856.

Question re personnel of the ----. 2774. See under "Committee(s)".

Questions re ____. 2751, 2752.

See under "Committee(s)".

REFRESHMENT ROOMS-

Question re provision of Hindu and Muhammadan ---- at Victoria Terminus, Bombay, 2852.

REGIMENTS-

Question re elimination of Hindustani Mussalmans from Indian infantry -----. 2789-90.

RELIEF FUND-

Question re the India and Burma Military and Marine ----. 2802.

RELIEVING HANDS-

Question re payment of relieving allowances to --- on State Railways. 2848.

Discussion re Lee Commission's ----. 2657-61, 2731-32.

Publication of the ---- of the Lee Commission. 2640.

Question re communication from the Indian Merchants Chamber regarding the Tariff Board's ----. 2414.

Question re cost of free supply of Blue-books and Administration ---- relating to central subjects to Members of the Indian Legislature. 2654.

Question re discussion of the ---- of the Frontier Committee, the Bar Committee and the Lee Commission. 2246-47.

Question re Lee Commission's ----. 2897-98.

Question re publication of the ---- of the Lee Commission. 2246.

Question re _____ of the Alliance Bank Inquiry Committee. 2360.

Question re - of the Frontier Committee and the Bar Committee. Question re ---- of the Indian Mercantile Marine Committee: 2433.

Question re — of the Railway Risk Notes Revision Committee. 2744. Question re ---- relating to the recruitment of seamen. 2761-63.

REPRESSIVE LEGISLATION-

See under "Legislation".

RESIDENT IN WAZIRISTAN-

Question re abolition of the posts of ---- and Political Agent for Wana.

RESOLUTION(S)-

Question re action taken on non-official ---- passed by the Assembly during last session. 2260-62.

Question re ---- regarding rupee tenders. 2746.

RESOLUTION(S)-contd.

Question re ---- re the release of Maulana Hasrat Mohani. 2244-45. ----- re Lee Commission's Report. 2813-29, 2829-46.

---- re removal of the import duty on sulphur. 2765-69.

Question re ---- for Hindus on mail and express trains. 2272.

Question re - in the Military Engineering Service. 2269.

Question re — of permanent and reserve postal clerks. 2861-62.

Questions re ---- on Indian Railways. 2387, 2794.

Question re - recommended by Mr. Heseltine on the G. I. P. Railway.

on Income ". 2240.

Question re ---- of each province at the time of the introduction of the new financial arrangements, etc. 2560-61.

RIFLE FACTORY-

Question re hours of work and holidays of the staff of the --- and the Metal and Steel Factory at Ishapore. 2369-70.

ROSS ALSTON, MR.-

Question re fees of -----, barrister for the prosecution, in the Cawnpore

ROUBLE NOTES-

Question re Russian -----. 2903-04.

ROUBLE NOTES, RUSSIAN-Question re ----. 2749-50.

ROY, MR. BHABENDRA CHANDRA-

Question re dismissal of employees of the Audit Office of the Bengal and

North Western Railway. 2241-42. Question *re* letter in the "Daily Gazette", Sindh, *re* "Disenfranchised Europeans of Sindh". 2240-41.

Question re wagon supply for coal. 2241.

ROY, MR. K. C .-

Election of a member to the Public Accounts Committee to fill the vacancy caused by the resignation of his seat on the Assembly by ----. 2353.

ROYAL INDIAN MARINE-

Question re re-organisation of the _____. 2796.

Question re amendments of the Indian Legislative ---- or other statutory ----. 2759-60.

Question re changes in statutory ---- relating to the Central Legislature

73

INDEX TO LEGISLATIVE ASSEMBLY, DEBATES,

RULE(S)—contd.

Question re memorial -----. 2907-08.

Question re — relating to the power of making appointments to, and promotions in, offices under the Crown in India. 2265-66.

Question re — under the Immigration into India Act, 1924. 2439-40.

RULING(S) -

— by Mr. Chairman that the Motion for Adjournment for the purpose of expressing indignation at the judgment of Mr. Justice McCardie in the O'Dwyer libel suit against Sir Sankaran Nair is out of order. 2812.

— by Mr. President that an amendment must be within the scope of the Bill and must not introduce a new or foreign subject into the Bill introduced for a particular purpose. 2293.

— by Mr. President that every motion for grant of money from the public revenues and every motion for appropriation of public revenues or for creating a charge on such revenues can be made only on the sanction or recommendation of the Crown. 2293.

— by Mr. President that he cannot uphold the objection of Mr. D. P. Sinha that Members interested in the Tata Company should not be allowed to take any part in the debate on the Steel Industry (Protection) Bill, 2485.

 by Mr. President that no motion to impose a tax can be made except an the recommendation of the Crown. 2293.

 by Mr. President that the amount of a tax proposed on behalf of the Crown emmat he augmented without a recommendation of the Crown, 2298.

- by Mr. President tion the motion that the President do now have the Chair is not in order. 2470.

See under "Thefts".

RUPER THNDERS-

Question ve Resolution recording - 2746.

Question re —, 2903-04.

S

SADAR BAZAAR(S)-

Question re exclusion of ---- from Cantonment areas. 2796-97.

SADHUGANJ-

Question re construction of the proposed Ishurdi-Pabna --- Railway. 2250-51.

Question re financing of the proposed Ishurdi-Pabna ---- Railway, 2251.

SADIQ HASAN, MR. S .-

- Question re action taken on non-official Resolutions passed by the Assembly during last session., 2260-62.
- Question re appointment of Indians as sub-divisional officers in Cantonments occupied by Indian troops. 2268-69.
- Question re arrests in connection with the Khilafat procession at Peshawar on the 16th November, 1923. 2259.

Question re case of Abkar Ali, time-keeper, Kour station, on the Kalabagh Railway. 2263.

Question re case of Mr. Girdhari Lal, Sub-Record clerk, Railway Mail Service. 2267.

Question re Indianisation of the Military Engineering Services. 2267-68.

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

SADIQ HASAN, MR. S .- contd.

Question re minimum and maximum salaries of certain classes of postal employees. 2259-60.

Question *re* number of Head Postmasters and Superintendents of Post Offices charge-sheeted in the Punjab in 1921-22 and 1923-24. 2406.

Question re recoveries from postal officials in the Punjab for loss of insured articles, etc. 2406-07.

Question re retrenchments in the Military Engineering Service. 2269.

Question re stoppage of increments of Postal Inspectors in 1921-22. 2406.

Question *re* strength of garrison engineers and sub-divisional officers (Military and Civil). 2268.

Question re Traffic Inspectors on the N. W. Railway. 2263-64.

SAIDPUR-

Question re appointment, as foremen, of Anglo-Indian and Indian apprentices trained at Kanchrapara and —. 2854.

SALARY(IES)-

Question re minimum and maximum —— of certain classes of postal employees. 2259-60.

Question re ---- of European and Indian drivers on railways. 2534-35.

Question re —— of Indian station masters and assistant station masters on the E. B. Railway. 2850.

SALOON(S)-

Question re reserved — for officials. 2791-93.

SALT DEPARTMENT, NORTHERN INDIA-

Question re abolition of the post of Deputy Commissioner, —, 2239.

Question re policy and standard of recruitment for the ----. 2238.

Question re strength of inspectors and clerks in the ----. 2239.

Question re supersession of Sardar Bahadur Lakshmir Singh, Assistant Commissioner, —, 2238-39.

SAMASTIPUR-

Question re erection of sheds for third class passengers at Sonepur and — railway stations on the Bengal and North Western Railway. 2364.

SAMS, MR. H. A .--

Oath of Office. 2231.

SANKARAN NAIR, SIR-

Motion for Adjournment for the purpose of expressing indignation at the judgment of Mr. Justice McCardie in the O'Dwyer libel suit against ——, 2812-13.

SARDA, RAI SAHIB M. HARBILAS-

Question re employment of Indians on the B., B. and C. I. and Rajputana-Malwa Railways. 2869-70.

SARFARAZ HUSSAIN KHAN, KHAN BAHADUR-

Question re alleged ill-treatment of an Indian railway passenger by soldiers. 2529.

Question re allowances paid to tribal chiefs in the North-West Frontier Province. 2360-61.

Question re annual requirements of Government and annual output of the Tata Iron and Steel Company of certain classes of steel products. 2529-30.

Question re arrest after acquittal of persons involved in the Alipore Conspiracy Case. 2437.

Question re article in "Forward" regarding the grant of fresh reforms 2411.

80

SARFARAZ HUSSAIN KHAN, KHAN BAHADUR-contd.-

Question re average wealth of the population of India. 2853.

Question re booking difficulties at Jharia station, etc. 2436-37.

Question re Burmese candidates for the last I. C. S. examination held in India. 2361.

Question re casualties among Indians in the riot in British Guiana. 2412-13.

Question re communication from the Indian Merchants' Chamber regarding the Tariff Board's Report. 2414.

Question re complaints regarding the Government Central Press. 2413.

Question re consumption of steel in India. 2803.

Question re contract with Messrs. Clements Robson and Company. 2412.

Question re cost of the Khyber Railway. 2630.

Question re decrease in the excise duty on woven goods. 2795-96.

Question re decrease in the export of Indian yarn. 2795.

Question re decrease in the output of yarn and woven goods manufactured by Indian mills. 2795.

Question re domicile of steamship companies engaged in the export trade in iron, steel and coal from India. 2364.

Question re duties and salaries of the gazetted officers of the Commercial Intelligence Department. 2361-62.

Question re duties of the British Consul at Jeddah towards Indian pilgrims to the Hedjaz, etc. 2362.

Question re duties of the President of the Forest Research Institute and of the Principal of the Forest College. 2368-69.

Question re employment of Mr. Kirkpatrick, late Deputy Conservator of Forests, as Labour Inspector at Jamshedpur. 2891-92.

Question re erection of sheds for third class passengers at Sonepur and Samastipur railway stations on the Bengal and North Western Railway. 2364.

Question re existing stock of articles on which protective duties are proposed to be levied, 2852.

Question re expenditure on cables exchanged between the Government of India and the India Office. 2363.

Question re failure of the Rangoon Wireless Service. 2413-14.

Question re Financial Advisers. 2363.

Question re foreign competition with the Indian steel industry. 2530.

Question re grievances of Faridpur railway passengers. 2640.

Question re grievances of third class passengers. 2412.

Question re inconveniences to railway passengers. 2803.

Question re India and Burma Military and Marine Relief Fund. 2302.

Question re intermediate class compartments for males and females on the East Indian Railway. 2865.

Question (Supplementary) re issue of orders in the vernacular by railway authorities. 2849.

Question re list of Directors and Shareholders of the Tata Iron and Steel Company, etc. 2640.

Question re Mahsud raids on the Frontier. 2414.

Question re manufacture of sulphur, sulphuric acid, etc., in India. 2796.

Question re new Stores Purchase Rules. 2411-12.

Question re number of pilgrims during the last Haj season. 2362-63.

Question re overcrowding of trains. 2361.

Question re Peninsular Locomotive Company, Limited. 2530-31.

Question re pension of one Bedar Bakht. 2436.

Question re percentage of Indian settlers in Uganda and Tanganyika. 2360. L103LA

SARFARAZ HUSSAIN KHAN, KHAN BAHADUR-concld.

Question re petition of the Khoja Shia Isna Ashre community. 2359.

Question re position of station superintendents vis-a-vis station masters. 9364

Question re post office delays. 2802-03.

Question re proposed substitution of the words " Indians and Burmese " for "Natives of Irdia and Burma" in Government publications. 2412.

Question re publication of the Lee Commission's Report. 2640.

Question re purchase of return tickets by pilgrims for Mecca by the S. S. "Suia", 2362.

Question re quarters at Longwood Hotel, Simla. 2367-68.

Question re realisations from the sale of Post Office Cash Certificates. 2413.

Question re recommendations of the Indian Bar Committee. 2640.

Question re rent of quarters at Longwood Hotel, Simla. 2365-67.

Question re re-organisation of the Royal Indian Marine. 2796.

Duestion receptort of the Alliance Bank Inquiry Committee. 2360.

Question re representatives of India at the Imperial Conferences and the meetings of the League of Nations. 2359-60.

Question re sinking of a pilgrim ship. 2363.

SARKAR, MR. HEMANTA KUMAR-

Question re litivation between the E. I. Railway and one ----. 2876-77.

SASTRI, RAO BARADUR C. V. VISVANATHA-

SAYAJIGANJ-

Question re transmission of messages from Baroda to ---- via Ahmedabad. 2811.

SCHOLAR(S)-

Question re permission to ----- to have access to certain Government of India records. 2876

SCHOLARSHIP(S)-

Question *re* grant of a State — to an Indian graduate lately employed as an apprentice in the Jamalpur Workshop of the East Indian Railway. 2873.

SCHOLARSHIP(S), TECHNICAL-

Question *re* rules governing the award of — for study abroad. 2387. SCHOOL(S)—

Question rs annual stipends granted by the E. B. Railway, to the ebildren of European, Anglo-Indian and Indian employees attending hill —, 2874. Onestion re expenditure on railway —, 2873.

Question re utilization of the Fines Fund on the B. N. Railway for providing outfit allowances for children of employees attending hill -----. 2875.

SEAMEN-

Question re extension of the benefit of the Workmen's Compensation Act to Indian -----. 2855.

Question re recommendations of the ——'s Recruitment Committee. 2760-61. Question re reports relating to the recruitment of ——. 2761-63.

SEAMEN, INDIAN-

Question re inclusion of — in the Workmen's Compensation Act, 1923. 2771-72.

SEAMEN'S RECRUITMENT BUREAU-

Question re constitution of advisory committees along with the establishment of the —— at Calcutta. 2771.

Question re-at Calcutta. 2771.

SEAMEN'S RECRUITMENT COMMITTEE-

uestion re recommendations of the ----. 2760-61.

Question re representations regarding the recommendations of the ----. 2771.

SECRETARY OF STATE-

Question re control of the ---- over provincial Governments' land revenue legislation. 2754.

Question re exercise of the ——'s powers of superintendence, direction and control of the civil and military government of India, etc. 2253-54.

Question re previous sanction of the —— to the introduction c_{\perp}^{β} legislation in the Assembly and in provincial Legislative Councils. 2393.

Question re subjects in regard to which recourse is had to previous consultation with the —— for India instead of obtaining his previous sanction. 2391-92.

SERGEANT(S)-

Question re discharge of chowkidars and ---- by the E. I. Railway. 2742-43.

SEPVICE(S)-

Question re contributions to institutions training candidates for the Indian Civil and Military -----. 2548-49.

SHADOWING-

Question re alleged — of Members of the Legislative Assembly by the police, 2772.

SHAFI, THE HONOURABLE DR. MIAN SIR MUHAMMAD-

Steel Industry (Protection) Bill-

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2474-75.

SHAREHOLDER(S)-

Question re list of Directors and — of the Tata Iron and Steel Co., etc. 2640.

SHED(S) -

Question re erection of — for third class passengers to Sonepur and Samastipur railway stations on the Bengal and North-Western Railway. 2364. Question re erection of — on the platforms at Kotri station. 2537-38.

SHIFT SYSTEM-

Question re introduction of the ----- in mines and prohibition of the employment of women underground. 2736.

SHIP-

See under "Pilgrim Ship".

SHOLAPUR-

Question re reduction of the number of sets of R. M. S. sorters working between Bombay and ——. 2810.

SHOOTING-

Question re ---- of Indians in British Guiana. 2775.

SICKNESS-

Question re — among the staff of the Lalmonirhat district of the E. B. Railway. 2849.

SIDHVA, MR. R. K .-

Questions re alleged assault by soldiers on ---- at the Karachi railway station, 2424, 2426, 2544, 2645.

SIDING(S)-

Question re railway ---- at Feny River Ghat. 2251-52.

SIGNALLER(S)-

Question re grievances of the —— of the Lalmonirhat district of the Eastern Bengal Railway. 2848.

SINDH-

Question re letter in the "Daily-Gazette", Sindh, re Disenfranchised Europeans of ——". 2240-41.

SINGH, MR. GAYA PRASAD-

Question re abolition of Boards of Revenue. 2374:

Question re alleged assault by soldiers on Mr. R. K. Sidhva at Karachi Cantonment station. 2645.

Question (Supplementary) re alleged attempt by the authorities of a certain railway to prejudice the success of the State management of the line. 2809-10.

Question re alleged canvassing of Members of Parliament by the Honourable Sir Malcolm Hailey. 2384-85.

Question re alleged malpractices of labour recruiters. 2783-84.

Question re boycott of foreign made cloth. 2781.

Question re case of Panna Lal Gopi, late assistant station master, Karbighwan, E. I. Railway. 2420-21.

Question re change in the Waziristan policy. 2383.

Question re complaints against the Howrah railway staff. 2374.

Question re contract with the Bengal and North Western Railway. 2385-86. Question re correst ondence relating to the Khilafat Delegation. 2382-83.

Question re detention of telegraph messages relating to the release of

Mahatma Gandhi. 2385.

Question re dismissal of Mr. N. Subba Rao, telegraphist of Bezwada. 2407-11.

Question re emigration agents employed by the Emigration Depot at Benares. 2782-83.

Question re emigration agents in Mauritius. 2783.

Question re Emigration Depôt at Benares. 2781-82.

Question re employment of the Indian Army outside India. 2866.

Question (Supplementary) re crection of sheds for third class passengers at important railway stations on the Bengal and North Western Railway, 2365

Question re expenditure on the lighting and buoying of the Persian Gulf. 2383.

Question re floods in Bihar. 2426-28.

Question re floods in Bihar and Orissa. 2383-84.

Question re impending legislation prejudicially affecting the political rights of Indians in Mauritius. 2783.

Question re Indian People's Famine Trust Fund. 2777-80.

Question re inquiry into the working of the reforms. 2644-45.

Question re inspection remarks of visitors to the Emigration Depôt, Benares. 2783.

Question re insufficiently screened latrines at stations on the East Indian and the Bengal and North-Western Railways. 2375.

Question re Judges appointed to examine the cases of State Prisoners in Bengal. 2407.

Question (Supplementary) re law relating to the interception of the correspondence of private individuals. 2773.

SINGH, MR. GAYA PRASAD-contd.

- Question re levy of toll at the bridge over the Gunduk between Hajipur and Sonepur. 2386.
- Question re number of labourers recruited by the Emigration Depôt, Benares. 2783.
- Question re overcrowding and unpunctuality of trains on the Howrah-Machada section of the Bengal Nagpur Railway. 2374.
- Question re percentage of votes polled at the general elections for the Legislative Assembly in 1920 and 1923, respectively. 2373-74.
- Question re proscription of Lala Lajpat Rai's book "Young India." 2428.
- Question re proscription of Mr. H. M. Hyndman's book "The Awakening of Asia." 2428.
- Question re recruitment for the Indian Medical Service. 2866-67.
- Question re refusal of passports to members of the Khilafat Delegation to eertain Muslim countries. 2375-82.
- Question (Supplementary) re Resolution relating to the release of Maulana Hasrat Mohani, 2245.
- Question (Supplementary) re shadowing of Members of the Legislative Assembly. 2774.
- Question (Supplementary) re shooting of Indians in British Guiana. 2775.
- Question (Supplementary) re State vs. Company management of Railways. 2416.
- Question re strength of parties in the Legislative Assembly. 2776.
- Question re subscriptions by civil and military officers to the Dyer Fund. 2865-66.
- Question re vernacular notification published by the Emigration Commissioner, Benares. 2782.

Resolution re Lee Commission's Report. 2846.

SINHA, MR. DEVAKI PRASAD-

- Expressions of condolence at the deaths of Maulvi Miyan Asjadullah and Sir Ashutosh Mukharji. 2235.
- Lee Commission's Report. 2659.
- Motion for Adjournment to consider the Lee Commission's Report. 2395.
- Question re alleged canvassing of Members of Parliament by the Honourable Sir Malcolm Hailey. 2651-52.
- Question re assaults on Indian railway passengers by Europeans. 2654.
- Question re changes in statutory rates relating to the Central Legislature. 2653.
- Question re Committee appointed by the British Cabinet to consider Indian affairs. 2543.
- Question re Committee on constitutional reforms. 2542-43.
- Question (Supplementary) re consultation with the Workers' Organisations in India regarding subjects to be discussed by the International Labour Conferences. 2735-2736.
- Question re cost of free supply of Blue-books and Administration Reports relating to Central subjects to Members of the Indian Legislature. 2654.
- Question (Supplementary) re discontinuance of the sale of Government of India publications at the provincial Govts.' Book Depòts. 2438.

Question re dismissal of Mr. Subba Rao, telegraphist. 2540-42.

- Question (Supplementary) re dismissal of Mr. Subba Rao, telegraphist, Bezwada. 2634.
- Question (Supplementary) re expenditure on the Forest Research Institute, Dehra Dun. 2631.
- Question (Supplementary) re floods in Bihar. 2428.

STANDING FINANCE COMMITTEE-

Meetings of the — and of the Committee on the separation of Railway Finances. 2763.

STATE MANAGEMENT-

Question re alleged attempt by the authorities of a certain Railway to prejudice the success of the —— of the line. 2809-10.

STATE PRISONER(S)-

Question re Judges appointed to examine the cases of ---- in Bengal. 2407.

STATE RAILWAY(S)-

Question re conversion of the G. I. P. and B., B. & C. I. Railways into ----. 2750.

Question re enhanced powers of agents of ---- and Directors of Companymanaged Railways in regard to establishments. 2388.

Question re racial discrimination between employees on ---. 2738.

Question re vacancies in the Provincial Engineering Service on ——. 2853. See under "Railway(s)."

STATE RAILWAY HOSPITALS-See under "Hospital(s)."

STATE SCHOLARSHIP-

See under "Scholarship,"

STATEMENT(S) (LAID ON THE TABLE)-

- re licenses for fire-arms. 2276.

---- re position of members of the domiciled community in the British and Indian Army. 2276.

STATION HOSPITAL(S)-

Question re percentage of Indian Medical Officers in India ----. 2557.

STATION MASTER(S)-

Question re allegations against the --- of Kasur. 2527-29.

Question re charge allowance of European and Anglo-Indian ----. 2535.

Question re European and Anglo-Indian — and Assistant — on the Eastern Bengal Railway. 2850-51.

Question re position of station superintendents vis-a-vis - . 2364.

Question re salaries of Indian — and Assistant — on the Eastern Bengal Railway. 2850.

STATION STAFF-

Question re quarters of the ---- on the E. B. Railway. 2642.

STATION SUPERINTENDENT(S)-

Question re position of ---- vis-a-vis station masters. 2364.

STATIONERY_

Question re powers of Local Governments to purchase locally manufactured —— and stores. 2271.

STATISTICS-

Question re compilation of ---- relating to the condition of labour employed on Indian railways. 2553.

STATUTORY RULES-

Question re amendments of the Indian Legislative Rules or other -----. 2759-60.

See under "Rule(s)."

STEAMSHIP COMPANIES—

Question re domicile of —— engaged in the export trade in iron, steel and coal from India. 2364.

STEEL-

Question re consumption of ---- in India. 2803.

Question re foreign iron and — purchased by Government Departments. 2749.

Question re iron and ---- of Indian and foreign origin purchased by State and guaranteed Railways, etc. 2748.

Question re price of iron, — and other products purchased by Government from the Tata Iron and — Company and from other firms. 2247-48.

STEEL INDUSTRY-

Question re foreign competition with the Indian ----. 2530.

STEEL INDUSTRY (PROTECTION) BILL-

Question re liability of Indian States to pay the protective duties imposed by the ——. 2847-48.

See under "Bill(s)."

STEEL PRODUCTS-

STIPEND(S)-

Question re annual → granted by the E. B. Railway to the children of European, Anglo-Indian and Indian employees attending hill schools. 2874. Question re monthly → of Sultan Mariam Berum, 2791.

STORE(S) -

Question re contract for Government ——. 2746-47.

Question re expenditure on ---- for the Currency Department. 2859.

Question re powers of Local Governments to purchase locally manufactured stationery and —. 2271.

Question re purchase of railway ----. 2747-48.

STORES PURCHASE RULES-

Question re new \rightarrow 2411-12.

STRIKE(S) -

Question re South Indian Railway. 2909.

STUDENT(S)-

Question *re* admission of European, Anglo-Indian and Indian —— to the Railway Technical Institute, United Provinces. 2250. Question *re* Indian technological —— abroad. 2274-75.

SUBBA RAO, MR.-

Question re dismissal of —, a telegraphist. 2265, 2407-11, 2425, 2540-42, 2632-34.

SUB-DIVISIONAL OFFICER(S)-

Question re strength of garrison engineers and —— (Military and Civil). 2268.

L103LA

10

SUBEDAR(S)-

Question re jamadars, — and subedar majors in the fighting units and also in the Indian Medical Department of the Indian Army. 2546-48.

SUBEDAR MAJOR(S)-

Question re jamadars, subedars and —— in the fighting units and also in the Indian Medical Department of the Indian Army. 2546-48.

SUBORDINATE ACCOUNTS SERVICE-

Question re probationers in the ----. 2907.

SUBORDINATE STAFF-

Question re leave of lower ---- in the traffic and transport department of the G. I. P. Railway. 2552.

SUBRATI-

Question re case of ----, 2793.

SUBSCRIPTION(S)-

Question re ---- by eivil and military officers to the Dyer Fund. 2865-66.

"SUJA", S. S.-

Question re purchase of return tackets by pilgrims for Meeca by the — 2362.

SULPHUR-

Question *re* manufacture of —, sulphurie acid, etc., in India. 2796. Question *re* removal of the duty on —, 2526.

Resolution re removal of the import duty on ----. 2765-69.

SULPHURIC ACID-

Question re manufacture of sulphur, ----, etc., in India. 2796.

SUPERINTENDENT OF POST OFFICES-

Question re number of head postmasters and —— charge-sheeted in the Punjá in 1921-22 and 1923-24. 2406.

SUPERIOR STAFF-

Question re training facilities for —— employed by State and Company managed Railways. 2525-26.

SUPERSESSION(S)-

Question re — in the office of the Post Master General, Punjab. 2558.

SUPPLY AND TRANSPORT DEPARTMENT-

Question re sale of surplus stocks of whisky by the ——, Lahore. 2797-98.

SURAT-

Question re alleged over-assessment to income-tax of a merchant of —— by the Income-tax Officer of that place. 2857-58.

SURPLUS STOCKS-

Question re sale of —— of whisky by the Supply and Transport Department, Lahore. 2797-98.

SURVEY DEPARTMENT, MADRAS-

Question re difference in terms of service of employees of the —— and II class officers of the Survey of India. 2264-65.

SURVEY OF INDIA-

Question re difference in terms of service of employees of the Madras Survey Department and II class officers of the ——. 2264-65.

Question re European officers in the ----. 2625-26.

SWHIMSH WATCH COMPANY-

SYAMACHARAN, MR-

Question of Intrines on the Ben al and North Western Railway adabates

Omestion er letters of the Bombay Humanitarian Longue, dated respectively, the 30th January and 10th March, 1924. 2236.

SYKES. MR. E. F .-

Question re proposed remodelling of the Nidadavolu and stations on the

Instition we double line railway project from ---- to Madraa.

Unsertion or percentage of Indian Satitars in Vigania and _____ 3000.

Question or Hangers attendant on the Institut of the new - the the way of the

Question re annual programme of the ---. 2403.

Onestion re communications from the Indian Merchants Chamber recurding the -- 's report. 2414.

Question of extension of the --- branch of the E. I. Railway from ---- to the

TATA IRON AND STEEL COMPANY, THE-

certain classes of steel products. 2529-39.

Question we list of Directors and shareholders of ---- , gie. 2600

Question re price of iron, steel and other products purchased by Government from ---- and from other firms. 2247-48 Ornestion re ----. 2355-56.

Question re recovery of municipal and other ---- from certain classes of Goy ernment servants occupying free quarters. 2810.

T

Questions re Committee on Indian -----. 2756-57, 2759. Question re levy of ---- by executive action. 2757-58.

TAXES ON INCOME-

Question re share of the Provincial Governments in the revenue from ----2240.

TECHNOLOGICAL STUDENTS, INDIAN-Question re Indian - abroad. 2274-75.

Question re provision of facilities for ---- in India. 2273-74.

Question re cost of --- recommending the Cantonment Superintendent. Hyderabad, Sind, for the post of Executive Officer, 2863.

TELEGRAPH FORMS AND ENVELOPES-

Question re earnings from advertisements on ---- 2272.

Question re contracts of ----. 2898-2903.

Question re rule of primogeniture obtaining in the case of ---- held by cavalry

TENTAGE ALLOWANCE-

See under " Allowance(s)."

Question re acquisition of land by the B., B. & C. I. Railway for extension of their — in Bombay. 2746.

Question re appointment of an Indian Christian to the Committee on the

Question re liability of pointsmen on the B. & N. W. Railway in cases of running train ----. 2880.

Question re erection of sheds for ---- at Sonepur and Samastipur railway stations on the Bngal and North-Western Railway. 2364.

Question re facilities for —— traffic on railways in the United States of America. 2419-20.

Question re grievances of ——. 2412. Question re grievances of —— on the local Howrah to Burdwan service on the

Question re — fares on the South Indian Railway. 2733.

TICKET(S)-

Question re platform ----. 2790.

Question re purchase of return ---- by pilgrims for Meeca by the S. S. " Suja ". 2362.

Question re excess fare earnings of ---- on the Eastern Bengal Railway. 2879. Question re submission of statements of earnings beyond their lawful salaries by ---- of the North-Western Railway, Karachi District. 2424-25.

Question re harassment of Members of the Legislative Assembly by ---- at railway stations. 2773-74.

TIME SCALE-

Question re additional expenditure incurred by the introduction of the ---- in the Military Accounts Department. 2372-73.

TOLL

Question re levy of —— at the bridge over the Gunduk between Hajipur and Sonepur. 2386.

TOTTENHAM, MR. A. R. L.-Oath of Office, 2231.

TOUR(S) -

Question re — of inspection of the Postmaster General, Punjab Postal Circle. 2892-93.

TOUR PROGRAMMES-

Question re circulation of --- of high officials to post offices. 2861.

TOWNSEND, MR. C. A. H.-Oath of Office. 2231.

TRAFFIC INSPECTORS-

Question re ---- on the North-Western Railway. 2263-64.

TRAFFIC STAFF-

Question re uniforms for the ---- of the O. & R. Railway. 2787.

TRAIN(S)-

Question re passenger — between Sone East Bank and Daltonganj on the East Indian Railway. 2855-56.

TRAINING FACILITIES-

Question re —— for superior staff employed by State and Company-managed railways. 2525-26.

TRAVELLING ALLOWANCE(S)-

Question re — of the Postmaster General, Punjab Postal Circle, during 1920-21, 1921-22, 1922-23 and 1923-24. 2893-94.

Question re —— of the Postmasters General in India during 1922-23 and 1923-24. 2888.

TROOPS, INDIAN-

Question re appointment of Indians as sub-divisional officers in Cantonments occupied by - -.. 2268-69.

Question re provision of canteens for ----. 2889.

TUCKER, MR .--

Question re alleged assault by ---- upon an Indian clerk. 2793-94.

U

UGANDA-

Question re percentage of Indian settlers in ---- and Tanganyika. 2360.

UJAGAR SINGH BEDI, BABA-

Steel Industry (Protection) Bill-

Motion to circulate. 2452, 2458, 2459-60, 2464, 2467.

UNIFORM(S) -

Question re —— for the traffic staff of the O. and R. Railway. 2787. L103LA

UNION(S)

Question *re* names of Railwaymen's — or Associations recognized by the authorities of the Indian Railways. 2880-81.

Question re official recognition of Railway ---- or Associations. 2880.

Question re resolutions of the Wadi Bunder branch (Bombay) of the G. I. P. Railway Staff — . 2883.

Question re rival ---- on the O. and R. Railway. 2785-86.

UNIT(S)-

Question re stoppage of conveyance allowance of clerks and accountants attached to — and formations. 2906-07.

UNITED PROVINCES-

Question re admission of European, Anglo-Indian and Indian students to the Railway Technical Institute, —. 2250.

UNITED STATES OF AMERICA-

Question *re* facilities for third class passenger traffic on railways in the ——. 2419-20.

UNIVERSITY OFFICERS' TRAINING CORPS— Question re admission of Indian students to the ——. 2388-89.

UPPER SUBORDINATE APPOINTMENTS-See under "Appointments."

V

VACANCY(IES)-

Question re advertising of ---- on the Eastern Bengal Railway. 2850.

VENDOR(S)-

Question re alleged profiteering by Messrs. Somar Chand and Sons, food on the E. B. Railway. 2851-52.

Question *re* card passes issued to —— on the E. B. Railway. 2851. Question *re* licence fees of food —— on the E. B. Railway. 2851.

VENKATAPATIRAJU, MR. B .--

Question (Supplementary) re facilities for third class passenger traffic on railways in the U. S. of America. 2420.

Resolution re Lee Commission's Report. 2844.

VERNACULAR-

Question re issue of orders in the --- by Railway authorities. 2849.

VETERINARY ASSISTANT(S)-

Question re pay of — of the Army Remount Department and of the Army Veterinary Corps. 2254-56.

VICTORIA TERMINUS-

Question re provision of Hindu and Muhammadan refreshment rooms at -----, Bombay. 2852.

VISHINDAS, MR. HARCHANDRAI-

- Question re alleged assault by soldiers on Mr. R. K. Sidhva at the Karachi Railway station. 2424, 2426.
- Question re closing of goods and parcel offices on Indian holidays. 2802.
- Question *re* disinterment and cremation of the bodies of Hindu and Sikh soldiers killed in the Great War. 2425.

VISHINDAS, MR. HARCHANDRAI-contd.

Question re distinctions in rates of pay drawn by Anglo-Indians, Christians, Parsis and Indians on the N.-W. Railway. 2801-02.

- Question re exemption from payment of excise duty on motor spirits granted to the Indian Products Company and the Hartikool Oil Co. 2430.
- Question re grant of passports to the proposed members of the Khilafat Delegation to Turkey, etc. 2430-31.
- Question re guards and drivers on the N.-W. Railway. 2533.

Question re high price of petrol in India. 2435-36.

- Question re house-rent allowance for relieving goods clerks. 2802.
- Cuestion re promotion of various classes of employees on the N.-W. Railway, 2802.
- Question re proposed construction of an overbridge at the Clifton railway crossing at Karachi. 2429.

Question re Reforms Inquiry Committee. 2799.

Question re submission of statement of earnings beyond their lawful salaries by ticket collectors of the N.-W. Railway, Karachi District. 2424-25.

- Question re uncovered platforms at Karachi Cantonment station. 2429.
- Question re uncovered platforms at Kotri Junction on the N.-W. Railway, 2429.

Steel Industry (Protection) Bill-

Discussion re admissibility or otherwise of certain amendments before the — was referred to Select Committee. 2300.

VIZIANAGRAM-

Question re proposed construction of railways between Raipur and _____ and Sironcha and Rajahmundry. 2004.

VOTES-

Question re percentage of — polled at the general elections for the Legislative Assembly in 1920 and 1923, respectively. 2373-74.

W

WADI BUNDER-

Question re resolutions of the ---- Branch (Bombay) of the Great Indian Peninsula Railway Staff Union. 2883.

Question re working hours of the staff of the Great Indian Peninsula Railway at ----, 2550-51.

WAGE(S)-

- Question re delay in payment of monthly ---- to employees in organised factories. 2737.
- Question re regulation of the payment of —— within a fixed period after they are due. 2737-38.

WAGON(S) -

Question re encouragement of the manufacture of — and locomotives in India, 2638-39.

Question re ---- supply for coal. 2241.

WAITING ROOM(S)-

Question re construction of —— at Kovur and Kavali railway stations. 2253. Question re Indian ladies' —— at the Moradabad railway station. 2628. Question re —— for Indians at Manmad Junction. 2405-06.

WAJIHUDDIN, HAJI-

Question re complimentary passes issued to Indians and Europeans on the East Indian Railway. 2357.

Question re elimination of Hindustani Mussalmans from Indian infantry regiments. 2789-90.

Question (Supplementary) re grant of the franchise in Cantonments. 2651, Question re Local Advisory Councils on railways. 2357.

Question re loss of luggage of Indian pilgrims to the Hedjaz by fire on the S.S. "Frangestan". 2358.

Question re opening of the port of Calcutta to pilgrim traffic. 2790-91.

Question re pilgrims to the Hedjaz 2357-58.

Question re platform tickets. 2790.

Question re reduction of railway fares. 2356-57.

Question re treatment of plague patients in Cantonments. 2789,

WALTAIR-

Question re renewal of the railway track between — and Calcutta. 2903.

WANA, POLITICAL AGENT FOR-

See under "Political Agent for Wana."

WAR-

Question re calculation of period of re-employment in the Military Accounts Department during the —— for pension or gratuity. 2443.

Question re compensation paid to the families of Indian soldiers, sailors and labourers who died on active service during the ——. 2370-71.

Question re disinterment and cremation of the bodies of Hindu and Sikh soldiers killed in the Great —. 2425.

Question re issue of opium during the ---- to Indian personnel on active service. 2889-90.

WATCH AND WARD STAFF-

Question re introduction of ---- on Railways. 2786-87.

WAZIRISTAN POLICY-

Question re change in the ——. 2383.

WAZIRISTAN, RESIDENT IN-

See under "Resident in Waziristan."

WEALTH, AVERAGE-

Question re — of the population of India. 2853.

WHIPPING-

Question *re* abolition of —— for certain criminal offences. 2854-55. WHISKY—

Question re sale of surplus stocks of — by the Supply and Transport Department, Lahore, 2797-98.

WILLSON, MR. W. S. J .-

Congratulations to Mr. President, the Honourable Sir Alexander Muddiman and the Honourable Sir Bhupendra Nath Mitra. 2235.

Expressions of condolence at the deaths of Mr. Satish Chandra Ghosh, Maulvi Miyan Asjadullah and Sir Ashutosh Mukharji. 2234-35.

Question (Supplementary) re effect of the enhanced duty on motor cars. 2650.

Question re facilities for the coal trade. 2865.

Question re income-tax on the tentage allowance of military officers. 2806. Question re indistinct postmarking of letters. 2253.

INDEX TO LEGISLATIVE ASSEMBLY DEBATES.

. WILLSON, MR. W. S. J.-contd.

Question (Supplementary) re Local Advisory Committees for railways. 2441. Question re notice of loss or destruction of mails. 2651.

Question re validity of certain classes of instruments executed under the Indian Stamp Act. 2432-33. Steel Industry (Protection) Bill-

Motion to consider. 2304-08. Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate.

Consideration of-

Clause 2. 2510-11, 2518.

Schedule. 2690, 2693-94, 2695-96.

Clause 3. 2602-05, 2611.

WIRELESS SERVICE, RANGOON-

Question re failure of the ----. 2413-14.

Question re introduction of the shift system in mines and prohibition of the employment of ---- underground. 2736.

Question re prohibition of the employment of ---- and children in mines, etc. 2856-57.

WORKING HOURS-

Question re limitation of the ---- of employees on Indian railways. 2552-53. Question re ---- of certain classes of employees on the Great Indian Peninsula Railway. 2552.

Question re ---- of the staff of the Great Indian Peninsula Railway employed at Wadi Bunder. 2550-51.

Question re ---- of subordinates employed in railway goods sheds. 2550.

Question re ---- of traffic and transport staff on Indian railways. 2549.

WORKMEN'S BREACH OF CONTRACT ACT, 1859-

Question re repeal of section 492 of the Indian Penal Code and of the -----. 2736.

WORKMEN'S COMPENSATION ACT, 1923-

Question re extension of the benefit of the ---- to Indian seamen. 2855.

Question re inclusion of Indian seamen in the ----. 2771-72.

Question re chargemen and journeymen in the O. and R. Railway --- at Lucknow. 2248-49.

Question re European, Anglo-Indian and Indian apprentices in the O. and R. Railway ---- at Lucknow. 2249-50.

Question re grant of a State scholarship to an Indian graduate lately employed as an appentice in the Jamalpur ---- of the East Indian Railway. 2873.

WOVEN GOODS-

Question re decrease in the excise duty on ----. 2795-96.

Question re decrease in the output of yarn and ---- manufactured by Indian mills. 2795.

V

YAKUB, MAULVI MUHAMMAD-

Question re abolition of racial discrimination on State Railways. 2794. Question re alleged assault by Mr. Tucker upon an Indian clerk. 2793-94. Question re appointment of Muhamma and to the Indian Civil Service and the Imperial Police Service. 2875-76.

YAKUB, MAULVI MUHAMMAD-contd.

Question re case of Subrati. 2793.

- Question re clearance of materials belonging to the O. and R. Railway sold by auction to contractors. 2795.
- Question *re* construction of a platform on the Kathghar railway station. 2628.

Question re Deputy Director of Establishments, Railways. 2793.

Question re difference in terms of service of employees of the Madras Survey Department and II class officers of the Survey of India. 2264-65.

Question re dismissal of Mr. S. V. Naidu, late Station Master of Barabanki. 2627.

Question re dual appointments on the O. and R. Railway. 2795.

Question re European officers in the Survey of India. 2625-26.

- Question re fees of Mr. Ross Alston, barrister for the prosecution, in the Cawnpore conspiracy case. 2627.
- Question re Indian chargemen and foremen on the O. and R. Railway. 2794.
- Question *re* Indian ladies' waiting room at the Moradabad railway station. 2628.

Question re Indians in superior appointments on the railways. 2794.

Question re monthly stipend of Sultan Mariam Begum. 2791.

Question re permission to scholars to have access to certain Government of India records. 2876.

Question re Postal Insurance Fund. 2625.

Question re Reforms Committee. 2804-05.

Question re Reforms Inquiry Committee. 2870.

Question re repair of motor cars of railway officials. 2741.

Question re reserved saloons for officials. 2791-93.

Question (Supplementary) re Resolution relating to the release of Maulana Hasrat Mohani, 2244, 2245.

Question re retrenchments on India railways. 2794.

Question (Supplementary) re rival unions on the O. and R. Railway. 2786.

Question (Supplementary) *re* seizure by the police of certain manuscripts belonging to Maulana Abul Kalam Azad. 2431.

Question re unprotected passenger shed at the Moradabad railway station. 2628.

Steel Industry (Protection) Bill-

Discussion on Mr. D. P. Sinha's proposal that Members interested in the Tata Company should not be allowed to take any part in the debate. 2481-82.

YARN-

Question re decrease in the export of Indian ----. 2795.

Question *re* decrease in the output of —— and woven goods manufactured by Indian mills. 2795.

"YOUNG INDIA "--

Question re proscription of Lala Lajput Rai's book ----. 2428.

Z

ZANZIBAR GOVERNMENT-

Question re allegations against Asiatic clerks and Indian money-lenders in the report of the Commission on Agriculture appointed by the —— in 1922, 2414-15.

L103LA-1,055-1-8-24-GIPS

98

